

NATIONAL COMPANY LAW TRIBUNAL**OBJECTIONS LIST DATED 02.07.2026 TO 20.07.2026****PETITION , APPLICATION , ADDITIONALS DOCS**

This is for the kind information of all Advocates, Litigants, and Stakeholders that the NCLT Registry is now operating from Block-3, CGO Complex.

The Helpdesk Number: 011-24363846 is currently functional.

For any assistance, you may contact:

Ms Srishti B Shah Deputy Registrar (dr2-nclt@nclt.gov.in)

Ms Ms. Megha Sharma Deputy Registrar (dr1-nclt@nclt.gov.in)

Victor Vishal Assistant Registrar, NCLT Delhi (ar4-nclt@nclt.gov.in)

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	5/30/2026	Company Petition (Companies Act)	710102044102026		UDAY GUPTA VS HANSRAJ GUPTA AND COPVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/5/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	RANJANA ROY GAWAI
2	6/16/2026	Company Petition (Companies Act)	710102048632026		EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS KUBE AUTOTECH PRIVATE LIMITED	Sec. 7(7)	7/5/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Harshvardhan Jha
3	6/15/2026	Company Petition IB (IBC)	710102048112026		AU SMALL FINANCE BANK LIMITED VS VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED	IBC under Sec 7	7/5/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Zain Ahmed Khan
4	7/2/2026	Company Petition IB (IBC)	710102051872026		SILVINO COMMERCIAL LIMITED VS AJAY SINGH	Section 95(1)	7/2/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ANANDMAYA DHORDE
5	7/2/2026	Company Petition IB (IBC)	710102051892026		SILVINO COMMERCIAL LIMITED VS SAVITRI SINGH	Section 95(1)	7/2/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ANANDMAYA DHORDE
6	7/4/2026	CA(A) Merger and Amalgamation(Companies Act)	710102052382026		APS FASTENERS PRIVATE LIMITED VS ALLIED POWER SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/5/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	PRINCE MOHAN SINHA
7	7/5/2026	Company Petition IB (IBC)	710102052952026		NEW HORIZONS ASPHALT PRIVATE LIMITED VS ROF HOUSING AND INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	7/6/2026	**No. of Objections** 1. Bookmarking with pagination is mandatory as per the index. 2. OCR is required and every page must be properly signed. 3. Pages 43, 93, 117, and 119 (Hindi) require English translation. 4. Pages 110, 112, and 114 are not readable. Kindly upload clear copies. 5. Pages 42 and 176-186 are incorrectly aligned. 6. Reply to demand notice or Section 93(b) certificate is missing. 7. Pages 197-207 are missing in the soft copy. 8. Vakalatnama is missing. 9. Default date in <i>Exem & Post-Dis- mission-10-List of dates and accounts is missing-11-Date of economic is missing-12-</i>	Avinash Bhati
8	7/6/2026	Company Petition IB (IBC)	710102053082026		VIGNESHWARA DEVELOPERS PRIVATE LIMITED VS ROF HOUSING AND INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	7/6/2026	**No. of Objections** 1. The petition has not been uploaded. 2. Only 2 pages of the electricity bill have been uploaded; the complete document is required. 3. Proof of service has not been uploaded. 4. Vakalatnama has not been uploaded. 5. Payment has not been made.	victor
9	7/7/2026	CA(A) Merger and Amalgamation(Companies Act)	710102053532026		KANIKA AUDIO VISUALS PRIVATE LIMITED VS ROF HOUSING AND	Sub-section (I) of section 230	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Amitabh
10	7/7/2026	Company Petition (Companies Act)	710102053572026		ARINDAM KUMAR BHATTACHARYA VS PHARMAZZ INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Sandeep
11	7/8/2026	CP(AA) Merger and Amalgamation(Companies Act)	710102054452026		RAKUSHKA INTERNATIONAL PRIVATE LIMITED VS PHARMAZZ INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/6/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ASHISH
12	7/8/2026	Intervention Petition (IBC)	710102054302026		VIRENDER SINGH MANN VS MR NARENDER KUMAR SHARMA	Sec 60(5)	7/6/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Siddharth Chittal
13	7/8/2026	Company Petition IB (IBC)	710102054432026		JOGINDER SINGH ORS VS PARKWOOD INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	KARAN KOHLI
14	7/8/2026	Intervention Petition(Companies Act)	710102054402026		NIHO CONSTRUCTION LIMITED VS NISARG HARSHAD VAGHELA	Application under any other provisions	7/9/2026	**No. of Objections: 9** 1. Bookmarking with pagination is mandatory in the PDF. Kindly provide proper bookmarks with correct pagination. 2. The case type selected in the online portal is incorrect. Kindly select the correct case type and re-file the application. 3. The provision mentioned in the online portal and the PDF is incorrect. Kindly mention **Rule 11** uniformly in both the online portal and the PDF. 4. The "True Copy" endorsement and signature are missing on the annexures. 5. The	Arpit Singhvi
15	7/7/2026	Company Petition IB (IBC)	710102053802026		SCB STEELS PRIVATE LIMITED VS NISARG HARSHAD VAGHELA	IBC Under Sec 10	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	KARAN
16	7/7/2026	Company Appeal(Companies Act)	710102053952026		SCB STEELS PRIVATE LIMITED VS NISARG HARSHAD VAGHELA	Sec 252 (1),Sec 252 (3)	7/6/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	sandeep

35	7/16/2026	Company Petition IB (IBC)	710102059112026		ITS PLANNERS AND ENGINEERS PRIVATE LIMITED VS TECHNOSYS INTEGRATED SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	7/17/2026	No. of Objections The filing ticket has been pasted on the content. Kindly paste the filing ticket on the blank side of the Vakalatnama. ₹3/- Court Fee is missing on the Vakalatnama. 3. Kindly mention "Company Petition (IBC) No. ____ of 2026" as the case type in the PDF and the Vakalatnama in place of "Company Application (IB) No. ____ of 2026." 4. The "Date on which Default Occurred" is missing in Part IV of Form 5. 5. OCR is required on every page of the PDF. 6. Kindly mention Section 9(3)(b) of the Insolvency and Bankruptcy Code, 2016 in the affidavit at Page No. 67. 7. Every annexure page is required to be signed and marked as "True Copy."	Tushar
36	7/16/2026	Company Petition IB (IBC)	710102059272026		BLACKSOIL CAPITAL PRIVATE LIMITED VS MR SAMEER AGGARWAL	Section 95(1)	7/17/2026	No. of Objections 1. Proof of Service is missing. OCR is required on every page of the PDF. 2. Signatures with "True Copy" endorsement are missing on the annexure pages in all volumes. 3. Kindly sign and mark every annexure page as "True Copy."	SONAKSHI
37	7/16/2026	Company Appeal (Companies Act)	710102059162026		BLACKSOIL CAPITAL PRIVATE LIMITED VS MR SAMEER AGGARWAL	Sec 252 (3)	7/17/2026	**No. of Objections:** 1. Kindly mention the **Company Name along with the Director's name** in the **Online Portal**+, as reflected in the **Memo of Parties**+. 2. Kindly remove the **duplicate pagination**+ from the PDF. 3. Kindly attach the **typed copy of Annexure A-8**+ along with the **True Copy**++ endorsement. 4. Page Nos. **112, 116, 117, and 169-172**+ are not readable. Kindly upload clear typed copies of the said pages with proper pagination in the PDF. 5. The date is missing on the **Vakalatnama**+ in the PDF. 6. Kindly affix the **₹25 Welfare Stamp**+ and **Court Fee Stamps**+ on the blank space provided in the **Vakalatnama**+. 7. **STK-7**+ is incomplete. Kindly upload the complete document. 8. The **Balance Sheet**+ is missing from the PDF. 9. Kindly serve a copy of the petition upon the **Income Tax Department, Delhi**+ at **delhi.dcit.judicial.hc@incometax.gov.in [mailto:delhi.dcit.judicial.hc@incometax.gov.in]**+ and file the **Proof of Service**+ accordingly. 10. OCR is missing on Page Nos. **62-67**+ of the PDF. Kindly upload an OCR-enabled PDF.	KNM & Partners
38	7/16/2026	Company Petition IB (IBC)	710102059342026		CATALYST TRUSTEESHIP LIMITED VS B9 BEVERAGES LIMITED	IBC under Sec 7	7/17/2026	**No. of Objections:** 1. Kindly merge all the annexures with the petition and upload them as a single PDF. 2. Bookmarking is mandatory. Kindly provide proper bookmarks as per the Index with correct pagination for all volumes. 3. The **Index**+ is missing. 4. The **₹25 Welfare Stamp**+ and **₹3 Court Fee**+ are missing on the **Vakalatnama**+. 5. The date is missing on the **Vakalatnama**+. 6. Every page of **Form C (Petition)**+ must bear the signature of the authorized person. 7. The **Memo of Parties**+ is missing. 8. The **Affidavit**+ has not been duly verified. 9. Page numbers are missing in the soft copy. 10. The annexure pages are missing the **True Copy**++ endorsement and signature. 11. A **Master Index**+ along with **Volume-wise Index**+ is required. 12. **Form 2**+ is missing. 13. OCR is required on every page of the PDF. 14. The **Date of Default**+ is missing in **Part IV of Form 1**+.	Dinesh Vishwakarma
39	7/16/2026	CP(AA) Merger and Amalgamation (Companies Act)	710102058772026		AGSMITH EXPORTS PRIVATE LIMITED VS B9 BEVERAGES LIMITED	Sec. 230-232 - Second Motion	7/17/2026	**No. of Objections:** 1. Signatures are missing on every page of the **Petition**+ from **Page Nos. 23 to 61**+. Kindly ensure that all the said pages are duly signed. 2. The **₹3 Court Fee**+ and **₹25 Welfare Stamp**+ are missing on the **Vakalatnama**+. Kindly affix the requisite Court Fee and Welfare Stamp on the **blank space**+ of the Vakalatnama and re-upload the corrected document. 3. The **Accounting Treatment**+ is missing from the PDF. Kindly attach the same. 4. Kindly correct the alignment of **Page Nos. 145 and 174**+ in the PDF and upload properly oriented and legible copies. 5. The **Case Type**+ is incorrectly mentioned in the **Affidavit**+ and Vakalatnama**. Kindly correct the case type to **CP (CAA)**+ wherever it appears in the PDF and re-upload the corrected document. 6. Kindly provide the **Scheme**+ and upload the same in the PDF.	Rajesh Kumar
40	7/16/2026	Company Petition IB (IBC)	710102058792026		VIVRITI CAPITAL LIMITED VS ORIGO COMMODITIES INDIA PRIVATE LIMITED	IBC under Sec 7	7/17/2026	**No. of Objections:** 1. The **₹25 Welfare Stamp**+ and **₹3 Court Fee**+ are missing on the **Vakalatnama**+. Kindly affix the requisite stamps/fees. 2. OCR is required on every page of the PDF in **all volumes**+. Kindly upload OCR-enabled PDFs. 3. Kindly upload the **Proof of Service**+ in the form of the **email communication**+ evidencing service upon the respondents.	Shivangi Goel
41	7/17/2026	Company Petition (Companies Act)	710102059702026		MR KUMAR VAIBHAV VS M/S OPTIMUS AQUATECH PRIVATE LIMITED	Sec. 241(1)	7/20/2026	**No. of Objections:** 1. The Petition is not signed on every page in the PDF. Kindly ensure that all pages of the Petition are duly signed. 2. The "True Copy" endorsement and signature are missing on the Annexures. Kindly rectify the same. 3. The Master Data is missing in the PDF. Kindly upload the same.	ANSHUMAN
42	7/17/2026	Company Petition (Companies Act)	710102059572026		PREM NARAYAN KABRA VS PARADISE DEVELOPERS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	7/20/2026	**No. of Objections:** 1. The **True Copy**++ endorsement/signature is missing on the annexures. Kindly ensure that all annexures bear the **True Copy**++ endorsement/signature on every page and re-upload the corrected PDF. 2. Pages **75, 79, 83, and 646**+ are in Hindi. Kindly file duly translated English copies of these pages. 3. OCR is missing on pages **427 to 430, 519, and 621**+ of the PDF. Kindly apply OCR to these pages and re-upload the corrected PDF.	CHANDRA
43	7/17/2026	Company Petition IB (IBC)	710102059372026		SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS MR VARUN JAJOO	Section 105, 112, 113	7/17/2026	**No. of Objections:** 1. This is an **Application**+. Kindly file the PDF under the **Application Portal**+. 2. The **Case Type**+ selected in the online portal is incorrect. Kindly select **Interlocutory Application (I.B.C.)**+ as the correct Case Type in the online portal.	Azeem A. Dost
44	7/17/2026	Company Petition (Companies Act)	710102059452026		EVOLVING INTERNATIONAL TRADING PRIVATE LIMITED VS MR VARUN JAJOO	Sec 252 (3) - By Government Body	7/20/2026	**No. of Objections:** 1. The case type is incorrectly mentioned in both the PDF and the online portal. Kindly correct the case type to **Company Appeal**+ wherever it appears in the PDF and the online portal, and re-upload the corrected documents. 2. Kindly merge all documents into a single PDF with proper bookmarking, pagination, and a duly prepared Master Index. 3. Kindly remove the duplicate PDF uploaded. 4. The "True Copy" endorsement and signature are missing on the MOA, AOA, and Annexures. Kindly rectify the same. 5. Kindly correct the alignment of Page No. 41 in the PDF. 6. Form STK-7 is missing in the PDF. Kindly upload the same. 7. Proof of Service is missing. Kindly upload the same. 8. The Vakalatnama is incomplete. The ₹25 Welfare Stamp and ₹3 Court Fee Stamp are missing. Kindly affix the requisite stamps in the blank space provided on the Vakalatnama. 9. Kindly update the Respondent's details in the online portal as per the Memo of Parties. 10. The prescribed fee under **Section 252(3)**+ is pending. Kindly make the requisite payment and upload the proof of payment. 11. Kindly upload the Affidavit along with the Application.	GOKUL
45	7/17/2026	Company Petition IB (IBC)	710102059662026		GURUKRIPA CONSTBUILD CONTRACTS PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	7/20/2026	**No. of Objections:** 1. OCR is mandatory on every page of the PDF. Kindly apply OCR to all pages and re-upload the corrected PDF. 2. The **True Copy**++ endorsement/signature is missing on the annexures. Kindly ensure that all annexures bear the **True Copy**++ endorsement/signature on every page. 3. Duplicate copies of the Affidavit, Annexures, and Vakalatnama have been uploaded. Kindly remove the extra/repeated documents and upload a single complete set. 4. ₹1 Court Fee is missing on the Vakalatnama. Kindly affix the requisite ₹1 Court Fee and re-file the corrected Vakalatnama. 5. Kindly file the Affidavit under **Section 9(3)(b)**+ of the Insolvency and Bankruptcy Code, 2016, or the Reply to the Demand Notice, as applicable. 6. Proof of	PRATEEK JAIN

46	7/18/2026	Intervention Petition(Companies Act)	710102059822026		BHUSHAN POWER & STEEL LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 424 (3)	7/20/2026	**No. of Objections: 1. The case type is incorrectly mentioned in the PDF. Kindly correct the case type to **Intervention Petition** wherever it appears in the PDF and re-upload the corrected PDF. 2. The section type is incorrectly mentioned on the Online Portal. Kindly correct the section type to **Section 424** wherever it appears in the Online Portal and re-upload the correct information.	Shivendra Pandey
47	7/17/2026	Contempt Petition (IBC)	710102059622026		MRS SAVITA YADAV VS MR DEVENDRA UMRao	Rule 11 of NCLT, 2016	7/20/2026	**No. of Objections:** 1. The case type is incorrectly mentioned in the PDF and the online portal. Kindly mention the case number as **CONTEMPT PETITION (IBC) No. _____ of 2026** in both the PDF (soft copy) and the online portal. Ensure that **"(IBC)"** is reflected in the case type wherever applicable. 2. OCR is mandatory on every page of the PDF. Kindly apply OCR to all pages and re-upload the corrected PDF. 3. The **List of Dates** is missing. Kindly file the same. 4. The **Brief Synopsis** is missing. Kindly file the same.	Rajat Gupta
48	7/18/2026	Company Petition (Companies Act)	710102059932026		ARNAV JAIN VS EMINENT AUTOMOBILE PVT LTD	Sec. 241(1)	7/13/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Rajeev
49	7/19/2026	Company Petition IB (IBC)	710102060062026		RARE ASSET RECONSTRUCTION LIMITED VS AUGUST RESIDENCY PRIVATE LIMITED	IBC under Sec 7	7/20/2026	**No. of Objections:** 1. Proof of Service is missing. Kindly attach the same. 2. OCR is mandatory on every page of all volumes. Kindly ensure that OCR is properly applied throughout the PDF. 3. Kindly mention the **exact default amount and date of default** in Part IV of Form 5. 4. Pages **47 to 50** are missing signatures along with the **True Copy** endorsement**. Kindly rectify the same. 5. Pages **582 to 587** are missing signatures along with the **True Copy** endorsement**. Kindly rectify the same.	necha nagpal
50	7/18/2026	Company Petition IB (IBC)	710102059982026		RARE ASSET RECONSTRUCTION LIMITED VS WTC FARIDABAD INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED	IBC under Sec 7	7/20/2026	**No. of Objections:** 1. The jurisdiction is incorrect as per the Master Data of the Respondent Company. The **ROC is Ahmedabad**. Kindly rectify the jurisdiction accordingly and re-upload the corrected details.	necha nagpal
51	7/17/2026	Intervention Petition(Companies Act)	710102059742026		BHUSHAN POWER AND STEEL LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 424 (3)	7/20/2026	**No. of Objections:** 1. The case type is incorrectly mentioned in the PDF. Kindly correct the case type to **Intervention Petition** wherever it appears in the PDF and re-upload the corrected document. 2. The Section mentioned in the online portal is incorrect. Kindly rectify the same by	Shivendra Pandey
52	7/18/2026	Company Petition IB (IBC)	710102060002026		RARE ASSET RECONSTRUCTION LIMITED VS S.S. R HOLDINGS PRIVATE LIMITED	IBC under Sec 7	7/20/2026	no of objection 1. proof of service missed 2 page no 34 to 37 missed sign with true copy 3 page no 44 missed sign with true copy 4 wrong affidavit as per memo party 5 OCR missing on page 189	necha nagpal
53	7/18/2026	Company Petition (Companies Act)	710102059862026		RAVINDRA PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	7/20/2026	**No. of Objections:** 1. The case type is incorrectly mentioned in the PDF and the online portal. Kindly correct the case type to **Company Appeal** wherever it appears in the PDF and the online portal and re-upload the corrected information. 2. The Petitioner details are incomplete. Kindly mention the complete Petitioner details, including the **Company name along with the Director's name**, in both the online portal and the Memo of Parties. 3. The present petition contains a matter that is required to be filed separately. Kindly remove the same from the present petition and file it as a separate **Miscellaneous Application**. 4. The signature is missing on the Application from **pages 10 to 25** of the PDF. Kindly sign the said pages and re-upload the corrected PDF. 5. The **True Copy** endorsement/signature is missing on the annexures. Kindly ensure that all annexures bear the **True Copy** endorsement/signature on every page. 6. The requisite **33 Court Fee** is missing on the Vakalatnama. Kindly affix the Court Fee in the designated blank space and re-file the corrected Vakalatnama. 7. **Form STK-7** is mandatory. Kindly attach the same in the PDF. 8. The **Balance Sheet** is missing from the PDF. Kindly attach the same and re-upload the corrected PDF.	Sahil Gupta
54	7/19/2026	Company Petition IB (IBC)	710102060322026		RARE ASSET RECONSTRUCTION LIMITED VS GIA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	7/20/2026	**No. of Objections: Proof of Service is missing. Kindly attach the Proof of Service and re-upload the complete PDF. Pages 36 to 39 are missing the "True Copy" endorsement/signature. Kindly ensure that the said pages bear the "True Copy" endorsement along with the signature. Page No. 46 is missing the "True Copy" endorsement/signature. Kindly affix the same and re-upload the corrected PDF. Pages 359 to 363 are missing the "True Copy" endorsement/signature. Kindly ensure that the said pages bear the "True Copy" endorsement along with the signature.	necha nagpal
55	7/18/2026	Intervention Petition(Companies Act)	710102059802026		BHUSHAN POWER AND STEEL LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	7/20/2026	**No. of Objections: 2** 1. The case type is incorrectly mentioned in the PDF. Kindly correct the case type to **Intervention Petition** wherever it appears in the PDF and re-upload the corrected PDF. 2. The section type is incorrectly mentioned on the Online Portal. Kindly correct the section type to **Section 424** wherever it appears in the Online Portal and re-upload the correct information.	Shivendra Pandey
56	7/20/2026	Company Petition (Companies Act)	710102060372026		PROMILA BUILDERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	7/20/2026	1. The case type is incorrectly mentioned in the PDF and online portal. Kindly correct the case type to Company Appeal wherever it appears in the PDF and online portal and re-upload the correct information. 2. Kindly remove from this petition and file the separate miscellaneous application. 3. PROMILA BUILDERS PRIVATE LIMITED is not Govt. Body, Payment is due under Section 252(3). Kindly make the requisite payment and upload proof of payment. 4. Mismatch details of petitioner kindly correct the information on online portal and memo of parties. 5. sign missed on every page of application/petition page no (10 to 26) 6. true copy sign missed on annexures. 7. STK-7 and Balance sheet missed in PDF. Kindly ensure all the required documents are uploaded	Sahil Gupta
57	7/20/2026	Company Petition (Companies Act)	710102060412026		GAURAV JAIN VS MS COPPERLITE METALS LIMITED FORMERLY KNOWN AS MS COPPERLITE METALS PVT LTD	Sec. 213, Sec. 241(1), Sec. 242(4)	7/20/2026	**No. of Objections:** 1. Bookmarking is mandatory along with proper pagination. Kindly provide proper bookmarking throughout the PDF. 2. Kindly merge all the documents into a single PDF along with a proper Master Index. 3. The date is missing on the Index, the last page of the List of Dates, and the Memo of Parties. Kindly rectify the defect. 4. Counsel's signature is missing on the Index, the last page of the List of Dates, the Memo of Parties, and the last page of the Petition. Kindly ensure that all required signatures are affixed. 5. Signatures are missing on the Application/Petition. Kindly ensure that all required pages are duly signed. 6. Pagination is missing in the PDF. Kindly paginate the entire document properly. 7. The Affidavit is incomplete, as the date and Notary attestation are missing. Kindly file a complete and duly notarized Affidavit. 8. The "True Copy" endorsement and signature are mandatory on every page of the annexures. Kindly comply. 9. According to the PDF, pages **53, 55, 56, and 59 to 63** are cut on the right side. Kindly upload clear and complete copies of these pages. 10. The Vakalatnama is incomplete. The **25 Advocate Welfare Fund Stamp, 33 Court Fee Stamp, date, and signatures** are missing. Kindly affix the required stamps, mention the date, obtain the necessary attestation, and upload the corrected Vakalatnama. 11. Kindly provide a Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Gagandeep Singh Arora
58	6/9/2026	Interlocutory Application (LB.C)	710102047092026	COMPANY PETITION IB (IBC)/674(PB)2021	MR JAIDEEP SINGH VS MR DEVENDER UMRao	Sections 60(5)/Regulation 7.8, 8.A, 9, 12, 12.A, 13, 14, 17(1)	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VIPUL GROVER

59	6/10/2026	Interlocutory Application (I.B.C)	710102047662026	COMPANY PETITION IB (IBC)/289(ND)2023	ADITYA BIRLA FINANCE LIMITED VS RANJIT SINGH ATWAL	Rule 11 of NCLT, 2016	7/2/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Sandhya Chawla
60	6/10/2026	Interlocutory Application (I.B.C)	710102047672026	COMPANY PETITION IB (IBC)/292(ND)2023	ADITYA BIRLA FINANCE LIMITED VS SURINDER SINGH ATWAL	Rule 11 of NCLT, 2016	7/2/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Sandhya Chawla
61	6/19/2026	Interlocutory Application (I.B.C)	710102049012026	TRANSFER PETITION (IBC)/1(ND)2025	NITIN NARANG VS SURINDER SINGH ATWAL	Sec 60(5)	7/5/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Aman
62	6/26/2026	Interlocutory Application (I.B.C)	710102050082026	COMPANY PETITION IB (IBC)/676(ND)2024	EPFO VS SH. SHAMSHER BAHADUR SINGH	Sections 60(5)/Regulation 13	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Kanhaiya
63	7/1/2026	Interlocutory Application (I.B.C)	710102051252026	COMPANY PETITION IB (IBC)/457(ND)2022	VINAY KUMAR VS VIVEK BANSAL IRP	Section 60(5)	7/2/2026	1. page no 38, 47 to 53, 85,87,102,108 to 110,118,121, 139 to 142,146,157, 168 to 171,184,185 are not readable. 2. page no 79,101, 148, are in wrong alignment. 3. page no 100,106,120,135, need Translation copy. 4. vol.1 and 2 separate index mandatory in pdf. 5. page no 137 need Hindi to English translation. 6. court fees and welfare ticket paste on blank space in vakalatnama.	Arun
64	6/30/2026	Interlocutory Application (I.B.C)	710102051222026	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS VENUS BUILDTech INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Raymond
65	7/3/2026	Interlocutory Application (I.B.C)	710102051992026	COMPANY PETITION IB (IBC)/907(ND)2020	SANJAY MEHRA RESOLUTION PROFESSIONAL VS MR PARMJIT GANDHI	Section 60(5)/Rule 11	7/2/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Adv. Sanket Jain
66	7/2/2026	Interlocutory Application (I.B.C)	710102051832026	COMPANY PETITION IB (IBC)/275(ND)2019	CENTRAL BOARD OF TRUSTEE EMPLOYEES PROVIDENT FUND ORGANIZATION REGIONAL VS ABHINAV STEELS AND POWER LIMITED	Section 60(5)	7/2/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	BRAHM DEO
67	7/2/2026	Interlocutory Application (I.B.C)	710102051972026	COMPANY PETITION IB (IBC)/284(ND)2025	TRUN KHURANA VS MS RAHEJA DEVELOPERS LTD	Sec 60(5)	7/3/2026	No. of Objections: Bookmarking is missing in the PDF. Kindly add proper bookmarks for ease of navigation. OCR (Optical Character Recognition) is required to be applied throughout the PDF. "True copy" certification/signature is missing on all pages of the annexures. Kindly rectify the same. Court fee of Rs. 3/- is missing in the Vakalatnama. Kindly affix the requisite court fee.	ISHA TYAGI
68	7/1/2026	Interlocutory Application (I.B.C)	710102051342026	COMPANY PETITION IB (IBC)/375(PB)2018	KRRISH REALTECH PRIVATE LIMITED VS MR HARISH TANEJA RESOLUTION PROFESSIONAL FOR ABW INFRASTRUCTURE LIMITED	Sec 60(5)	7/2/2026	**No. of Objections:** 1. As per prayer, the filing is an **Intervention Application**. The case type is incorrectly selected. Kindly select **Intervention Petition (IBC)** as the case type in both PDF and online portal. 2. The application requires **signatures on every page**. Kindly comply. 3. The **affidavit is not verified**. Kindly rectify the same. 4. Hindi pages **55 to 61** require **English translation copies**. 5. Pages **62 to 65 are not readable**. Kindly upload clear copies. 6. Pages **96 to 101 are not OCR processed**. 7. Page **115 is not readable**. Kindly upload a clear copy. 8. **Court fee deficiency:** ₹25 welfare fee and ₹3 court fee are not affixed on the Vakalatnama. 9. **List of dates and events is missing.** 10. **Brief synopsis is not provided.**	ABHAY
69	7/5/2026	Interlocutory Application (I.B.C)	710102052882026	COMPANY PETITION IB (IBC)/284(PB)2021	RAJEEV CHANDWANI VS SPAZE TOWERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/7/2026	**No. of Objections:** 1. Bookmarking is missing in the PDF. 2. Memo of Parties is missing. 3. The section is not mentioned in the Index and the Application. Kindly rectify the same. 4. The date, ₹3 Court Fee stamp, and ₹25 Advocate Welfare Fund stamp are missing on the Vakalatnama. Kindly complete the Vakalatnama accordingly.	Shubham Sharma
70	7/4/2026	Interlocutory Application (I.B.C)	710102052412026	COMPANY PETITION IB (IBC)/129(ND)2023	ADITYA VASHISH AND ORS VS ECO GREEN BUILDTech PRIVATE LIMITED	Sec 60(5)	7/6/2026	**No. of Objections:** 1. Signature is missing on the application page. 2. True copy endorsement is missing on the annexure pages. 3. Bookmarking is incomplete.	Abiha
71	7/3/2026	Interlocutory Application (I.B.C)	710102052232026	COMPANY PETITION IB (IBC)/353(PB)2022	DEEPAK BABBAR VS MS IBD UNIVERSAL PRIVATE LIMITED THROUGH ITS LIQUIDATOR MR KULDEEP TANK	Sec 60(5)	7/6/2026	**Objections** 1. Separate indexes for Volume 1 and Volume 2 are mandatory in the PDF. 2. Signatures are missing on every page of the application. 3. Kindly correct the bookmarks with proper pagination in Volume 1 as per the index. Bookmarking is also missing in Volume 2. 4. The "True Copy" signature is missing on the annexures. 5. OCR is required on every page of the PDF. 6. The date, ₹3 court fee stamp, and ₹25 welfare stamp are missing in the Vakalatnama. 7. Proof of service is missing from the PDF.	Gaurav Singh
72	7/3/2026	Interlocutory Application (I.B.C)	710102052342026	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHISH NANDA VS MS IBD UNIVERSAL PRIVATE LIMITED THROUGH ITS LIQUIDATOR MR KULDEEP TANK	Sec 60(5)	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Adya
73	7/5/2026	Interlocutory Application (I.B.C)	710102052912026	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA VS SPAZE TOWERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/7/2026	**No. of Objections:** 1. Bookmarking is missing in the PDF. 2. Memo of Parties is missing. 3. The relevant section is missing in the Index and the Application. Kindly mention the correct section. 4. The date, ₹3 Court Fee stamp, and ₹25 Advocate Welfare Fund stamp are missing on the Vakalatnama. Kindly rectify the same.	Shubham
74	7/3/2026	Interlocutory Application (I.B.C)	710102052032026	COMPANY PETITION IB (IBC)/77(PB)2017	IDBI BANK VS JAYPEE INFRATECH LIMITED	Application under any other provisions- IBC	7/7/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Pankaj
75	7/3/2026	Interlocutory Application (I.B.C)	710102052012026	COMPANY PETITION IB (IBC)/77(PB)2017	NEELIMA GOEL VS JAYPEE INFRATECH LIMITED	Application under any other provisions- IBC	7/6/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Pankaj
76	7/3/2026	Interlocutory Application (I.B.C)	710102052152026	COMPANY PETITION IB (IBC)/688(ND)2024	AAKRIT SOOD VS JAYPEE INFRATECH LIMITED	Section 60(5)/Rule 11	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Vanshika Sharma
77	7/3/2026	Interlocutory Application (I.B.C)	710102052022026	COMPANY PETITION IB (IBC)/1086(PB)2020	JAMMU AND KASHMIR BANK VS AMAN HOSPITALITY PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/6/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Ashutosh
78	7/6/2026	Interlocutory Application (I.B.C)	710102053002026	COMPANY PETITION IB (IBC)/18(ND)2024	SMT SONA BANSAL VS INDIAN BANK	Rule 11 of NCLT, 2016	7/7/2026	1. main case no mismatch in vakalatnama and proof of service.	ABHAY
79	7/4/2026	Interlocutory Application (I.B.C)	710102052732026	COMPANY PETITION IB (IBC)/995(PB)2020	NARAYAN SINGH RAJPOOT VS JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR REALTY PVT LTD	Sec 60(5)	7/6/2026	**No. of Objections:** 1. Kindly fill in all the required details in the online portal. 2. Page numbering is missing in the bookmarks. 3. The section selected is incorrect. Kindly rectify the same. 4. Kindly ensure that every page of the application is duly signed.	Jayant Chawla

80	7/5/2026	Interlocutory Application (I.B.C)	710102052872026	COMPANY PETITION IB (IBC)/995(PB)2020	SUMIT SHUKLA RESOLUTION PROFESSIONAL DAMARA GOLD PVT LTD VS DAARAA ADVANCE MANUFACTURING SOLUTIONS PRIVATE LIMITED	Sec 60(5)	7/7/2026	**No. of Objections:** 1. Bookmarking and pagination are missing in the PDF. 2. Kindly remove the Respondent entry from the online portal. 3. The main case number is missing in the online portal. Kindly update the same. 4. Section mismatch. Kindly select **Rule 11** in the online portal.	Harsh Gupta
81	7/5/2026	Interlocutory Application (I.B.C)	710102052922026	COMPANY PETITION IB (IBC)/362(ND)2022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS INDUSIND BANK LIMITED	Rule 11 of NCLT, 2016	7/7/2026	1. Respondent no 1 entry missed in online portal as per mentioned in memo party. 2. OCR missed in page no 44 to 47.	SHASHWAT
82	7/6/2026	Interlocutory Application (I.B.C)	710102053372026	COMPANY PETITION IB (IBC)/91(PB)2022	MUKESH KUMAR GROVER VS ASHOK TIWARI	Sec 60(5)	7/7/2026	1 Main case no. is mismatch in vakalatnama and proof of service.	Rachit
83	7/5/2026	Interlocutory Application (I.B.C)	710102052902026	COMPANY PETITION IB (IBC)/284(PB)2021	DAVINDER KAUR VS SPAZE TOWERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/7/2026	**No. of Objections:** 1. Bookmarking is missing in the PDF. 2. Memo of Parties is missing. 3. The relevant section is missing in the Index and the Application. Kindly mention the correct section. 4. The date, ₹3 Court Fee stamp, and ₹25 Advocate Welfare Fund stamp are missing on the Vakalatnama. Kindly rectify the same.	Shubham Sharma
84	7/5/2026	Interlocutory Application (I.B.C)	710102052892026	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA VS SPAZE TOWERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/7/2026	**No. of Objections:** 1. Bookmarking is missing in the PDF. 2. Memo of Parties is missing. 3. The relevant section is missing in the Index and the Application. Kindly mention the correct section. 4. The date, ₹3 Court Fee stamp, and ₹25 Advocate Welfare Fund Welfare Stamp are missing on the Vakalatnama. Kindly affix the required stamps and mention the date.	Shubham Sharma
85	7/4/2026	Interlocutory Application (I.B.C)	710102052722026	COMPANY PETITION IB (IBC)/984(ND)2019	ASHU GUPTA VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	7/5/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ASHU GUPTA
86	7/4/2026	Interlocutory Application (I.B.C)	710102052432026	COMPANY PETITION IB (IBC)/138(ND)2026	CAPT JAIME MESEGUER SANCHIS VS ZEXUS AIR SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Reena
87	7/6/2026	Interlocutory Application (I.B.C)	710102053132026	COMPANY PETITION IB (IBC)/657(ND)2021	SUMAN VS RP OF REVITAL REALTY PRIVATE LIMITED	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Aditya Sharma
88	7/4/2026	Interlocutory Application (I.B.C)	710102052442026	COMPANY PETITION IB (IBC)/260(ND)2023	BANK OF MAHARASHTRA VS KUNAL KHANNA	Section 22, 27	7/6/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VK GUPTA
89	7/8/2026	Interlocutory Application (I.B.C)	710102054042026	COMPANY PETITION IB (IBC)/985(ND)2020	MR VIKRAM VISHAL MINHAS BANKRUPTCY TRUSTEE IN THE BANKRUPTCY PROCESS OF MR HULAS RAHUL GUPTA VS INCOME TAX DEPARTMENT	Sec 60(5)	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Rachit
90	7/6/2026	Interlocutory Application (I.B.C)	710102053342026	COMPANY PETITION IB (IBC)/1781(ND)2018	BALKESHWAR CHANDRA VARMA VS NIRAJ KUMAR RESOLUTION PROFESSIONAL OF SAHA INFRATECH PRIVATE LIMITED	Sec 60(5)	7/7/2026	1 page no. 43,46 and 47 , 53 ,57 ,58 are blurred and the content is not clearly legible. 2 True copy missed in annexure.	Anuj Tiwari
91	7/7/2026	Interlocutory Application (I.B.C)	710102053672026	COMPANY PETITION IB (IBC)/16(PB)2017	VANEET BHATIA VS NIRAJ KUMAR RESOLUTION PROFESSIONAL OF SAHA INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Shreya Moondhra
92	7/7/2026	Interlocutory Application (I.B.C)	710102053962026	COMPANY PETITION IB (IBC)/697(PB)2022	RAM LAL GUPTA VS STATE BANK OF INDIA	Section 122	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	MOHIT NANDWANI
93	7/6/2026	Interlocutory Application (I.B.C)	710102053302026	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS SMT RANJIT KAUR	Sec 60(5)	7/6/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SUNITA SHARMA
94	7/7/2026	Company Application(Companies Act)	710102053712026	COMPANY PETITION (COMPANIES ACT)/102(ND)2026	VALUENT INFRADEVELOPERS PRIVATE LIMITED VS CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	Sec. 242(4),Rule 11 of NCLT	7/8/2026	**No. of Objections: 9** 1. Pagination is missing in the Index and the bookmarks. Kindly provide proper pagination in both. 2. The **Memo of Parties** is missing in the PDF. Kindly upload the same. 3. The ***True Copy*** endorsement and signatures are mandatory on every page of the annexures. Kindly comply. 4. Pagination is missing on page nos. **33 to 37** and **58 to 61** in the PDF. Kindly rectify the same. 5. OCR is required on every page of the PDF. Kindly ensure that all pages are OCR-enabled. 6. Page nos. **58 to 61** are in a vernacular language. Kindly upload the English typed translation. 7. There is a mismatch in the section mentioned in the Index and the application. Kindly rectify the discrepancy and ensure uniformity. 8. A copy of the **Vakalatnama** is missing. Kindly upload the same. 9. The **Proof of Service** is missing in the PDF. Kindly upload the same.	SUNITA SHARMA
95	7/7/2026	Interlocutory Application (I.B.C)	710102053862026	COMPANY PETITION IB (IBC)/222(ND)2025	PARTH SCAFFOLDINGS PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	7/8/2026	**No. of Objections: 8** 1. Bookmarking with pagination is mandatory as per the Index. Kindly provide proper bookmarks with page numbering. 2. The Index is missing. Kindly upload the same. 3. Signatures are missing on every page. Kindly ensure that each page is duly signed. 4. Only **8 pages** have been uploaded. Kindly upload the complete PDF. 5. The **Memo of Parties** is missing. Kindly upload the same. 6. The **Vakalatnama** has not been annexed. Kindly annex and upload the same. 7. The main case number is not mentioned in the application. Kindly mention the correct main case number. 8. The file is incomplete. Kindly upload the complete set of documents.	Gursat
96	7/7/2026	Interlocutory Application (I.B.C)	710102053482026	COMPANY PETITION IB (IBC)/704(ND)2023	PRADEEP KUMAR KAUSHIK VS NIRLESH GUPTA	Section 19(2) / Regulation 30	7/8/2026	**No. of Objections: 1** 1. Signatures are missing on every page of the application. Kindly ensure that each page of the application is duly signed and re-upload the corrected PDF.	PARMOD
97	7/7/2026	Interlocutory Application (I.B.C)	710102053512026	COMPANY PETITION IB (IBC)/167(ND)2025	ATHARVA SYSPRO GLOBAL PRIVATE LIMITED VS ENGINEERAI INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VINIT NAGAR
98	7/6/2026	Interlocutory Application (I.B.C)	710102053472026	COMPANY PETITION IB (IBC)/786(PB)2022	CHARM INVESTMENTS PRIVATE LIMITED VS BHIM SAIN GOYAL RESOLUTION PROFESSIONAL FOR CLICKONTRIP INDIA PVT LTD	Section 60(5)	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email drl-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	KARAN

99					GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER VS MANISHA RAWAT RESOLUTION PROFESSIONAL FOR EARTH GRACIA BUILDCON PRIVATE LIMITED				
	7/7/2026	Interlocutory Application (I.B.C)	710102053742026	COMPANY PETITION IB (IBC)/448(PB)2017		Section 60(5)	7/9/2026	DD NOT SUBMITTED	UN
100					AMAR CHAND GUPTA VS STATE BANK OF INDIA			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/7/2026	Interlocutory Application (I.B.C)	710102053972026	COMPANY PETITION IB (IBC)/666(PB)2022		Section 122	7/9/2026		MOHIT NANDWANI
101					PRAVAR SRIVASTAVA VS SURJIVAN HEALTH RESORT PRIVATE LIMITED				
	7/6/2026	Company Application(Companies Act)	710102053282026	COMPANY PETITION (COMPANIES ACT)/17(ND)2024		Sec. 244(1)	7/7/2026	1 Memo party missed in Index. 2 Sign missed in Application. 3 Vakalatnama is missed.	MOHIT NANDWANI
102					AASHISH VS HARSH KUMAR ARORA RESOLUTION PROFESSIONAL IN THE MATTER OF WIANXX IMPEX PRIVATE LIMITED			**No. of Objections: 2** 1. **Petitioner Nos. 38 to 58** have not been entered in the online portal as per the Memo of Parties. Kindly update the petitioner details in the online portal and re-file the application. 2. As per the Memo of Parties, there are **58 Petitioners**. However, only **one affidavit** and **authority letters of 49 Petitioners** have been uploaded. Kindly upload the affidavit and authority letters of the remaining Petitioners and re-file the application.	
	7/9/2026	Interlocutory Application (I.B.C)	710102054492026	COMPANY PETITION IB (IBC)/271(PB)2017		Sec 60(5)	7/9/2026		Eshna Kumar
103					RAJ KUMAR GUPTA VS STATE BANK OF INDIA			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/7/2026	Interlocutory Application (I.B.C)	710102053992026	COMPANY PETITION IB (IBC)/698(PB)2022		Section 122	7/9/2026		MOHIT NANDWANI
104					AASHISH TYAGI VS EPIAPPL CONSORTIUM RESOLUTION APPLICANT			**No. of Objections: 3** 1. Only **50 Authority Letters** along with **one affidavit** have been uploaded. The remaining **7 Authority Letters** are missing. Kindly upload the missing Authority Letters and re-file the application. 2. Kindly enter the details of **all Petitioners** in the online portal as per the Memo of Parties. 3. Kindly enter the details of **all Respondents** in the online portal as per the Memo of Parties.	
	7/8/2026	Interlocutory Application (I.B.C)	710102054392026	COMPANY PETITION IB (IBC)/271(PB)2017		Sec 60(5)	7/9/2026		Eshna Kumar
105					IN THE MATTER OF MR ANAND SONBHADRA CHAIRMAN OF MONITORING COMMITTEE AND ERSTWHILE RESOLUTION PROFESSIONAL OF SHUBHKAMNA BUILDECH PRIVATE LIMITED VS EPIAPPL CONSORTIUM RESOLUTION APPLICANT			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/8/2026	Interlocutory Application (I.B.C)	710102054382026	COMPANY PETITION IB (IBC)/1059(ND)2018		Application under any other provisions- IBC	7/2/2026		Niraj Chamyal
106					ROYAL CAP HOUSE VS APOLLO GREEN ENERGY LIMITED			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/8/2026	Interlocutory Application (I.B.C)	710102054192026	COMPANY PETITION IB (IBC)/611(ND)2025		Rule 11 of NCLT, 2016	7/8/2026		Lakhan Singh
107					RAVI KOUL VS VARUN GOEL			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/8/2026	Interlocutory Application (I.B.C)	710102054442026	COMPANY PETITION IB (IBC)/26(ND)2023		Application under any other provisions- IBC	7/12/2026		Kunal Malik
108					APOLLO GREEN ENERGY LIMITED VS APOLLO GREEN ENERGY LIMITED			**No. of Objections: -** 1. The **Memo of Parties** is missing. Kindly upload the same. 2. A copy of the **Vakalatnama** is missing. Kindly upload the same. 3. The **affidavit of Applicant No. 2** is missing in the PDF. Kindly upload the same. 4. The annexures are not endorsed as **True Copy**.	
	7/8/2026	Interlocutory Application (I.B.C)	710102054232026	COMPANY PETITION IB (IBC)/611(ND)2025		Rule 11 of NCLT, 2016	7/9/2026		Lakhan Singh
109					SANDEEP KANSAL AND ORS VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/7/2026	Interlocutory Application (I.B.C)	710102053852026	COMPANY PETITION IB (IBC)/738(ND)2024		Rule 11 of NCLT, 2016	7/12/2026		Ninad Dogra
110					CS VEKAS KUMAR GARG VS MS FLORAL REALCON PRIVATE LIMITED AND MR SANDEEP BATRA			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/7/2026	Interlocutory Application (I.B.C)	710102054022026	COMPANY PETITION IB (IBC)/771(PB)2018		Sec 60(5)	7/9/2026		Mr. Vekas Kumar Garg
111					ANUP KUMAR VS MS FLORAL REALCON PRIVATE LIMITED AND MR SANDEEP BATRA			**No. of Objections: ** 1. Signature is required on **every page of the application**. 2. The **Affidavit** is missing. 3. Pages **29, 30, 31, 32, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, and 66** are not clear. Kindly provide clear copies. 4. Pages **73 and 74** are not mentioned in the **Index**.	
	7/10/2026	Interlocutory Application (I.B.C)	710102054952026	COMPANY PETITION IB (IBC)/81(ND)2023		Application under any other provisions- IBC	7/13/2026		ANUP KUMAR
112					V BALASUBRAMANIAN VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED			**No. of Objections: ** 1. The **Main Case No., Date, Client Signature, ₹3 Court Fee, and ₹25 Welfare Ticket** are missing in the **Vakalatnama**. 2. The **Memo of Parties** and **Proof of Service** are missing in the **Index**. 3. Signature is missing on **every page of the application**. 4. Pages **25 and 26** are in the wrong alignment. Kindly rectify the same.	
	7/10/2026	Interlocutory Application (I.B.C)	710102054792026	COMPANY PETITION IB (IBC)/558(ND)2024		Sections 60(5)/Regulation 7.8, 8.A, 9, 12, 12.A, 13, 14, 17(1)	7/13/2026		PRAVEEN KAPOOR194
113					ANUP KUMAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED			**No. of Objections: ** 1. Pages **45, 46, 49, 50, 53, 57, 58, 61, 65, 66, 67, 68, 69, 71, 73, 77, 79, and 81** are not clear. Kindly provide clear copies. 2. The **Affidavit** is missing.	
	7/10/2026	Interlocutory Application (I.B.C)	710102054932026	COMPANY PETITION IB (IBC)/80(ND)2023		Application under any other provisions- IBC	7/13/2026		ANUP KUMAR
114					ANUP KUMAR VS MANJU SIROHI			**No. of Objections: ** 1. Kindly fill in all the required details in the **online portal**. 2. The **Affidavit** is missing. 3. Pages **60, 61, 69, 72, 74, 75, 78, 83, 86, 89, 93, 95, 96, 104, 105, 110, 111, 112, 129, 130, 131, 132, 133, 134, 135, 209, 210, 213, 214, 217, 218, 221, 222, 225, 226, 229, and 230** are not clear. Kindly provide clear copies. 4. The **Proof of Service** should be uploaded separately.	
	7/10/2026	Interlocutory Application (I.B.C)	710102054942026	COMPANY PETITION IB (IBC)/80(ND)2023		Application under any other provisions- IBC	7/13/2026		ANUP KUMAR
115					ASHUTOSH GUPTA VS ASHISH SINGH			**No. of Objections: ** 1. **Bookmarking and pagination** are missing. 2. The **Date of Verification** is missing on the affidavits. Kindly mention the same. 3. The **₹3 Court Fee and ₹25 Welfare Ticket** are missing in the **Vakalatnama**. 4. The **True Copy signature** is missing on the **Annexures**. 5. OCR is missing in the **PDF**.	
	7/10/2026	Interlocutory Application (I.B.C)	710102054882026	COMPANY PETITION IB (IBC)/296(PB)2023		Sections 60(5)/Regulation 7.8, 8.A, 9, 12, 12.A, 13, 14, 17(1)	7/13/2026		Kavindra Solanki
116					MIS MAYANK AGRAWAL VS MR NAVNEET KUMAR GUPTA			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/9/2026	Interlocutory Application (I.B.C)	710102054602026	COMPANY PETITION IB (IBC)/558(ND)2024		Sec 60(5)	7/12/2026		Meghna
117					AMEET SINGH VS MR. DEVENDRA UMRao (RESOLUTION PROFESSIONAL)			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/10/2026	Interlocutory Application (I.B.C)	710102054802026	COMPANY PETITION IB (IBC)/674(PB)2021		Sec 60(5)	7/8/2026		Copper & Gold Partners

118					SUNIL CHAUDHARY A MEMBER OF THE COMMITTEE OF CREDITON SON OF SH. J.L. CHAUDHARY VS AJAY KUMAR SIWACH AUTHORISED REPRESENTATIVE OF FCS IN A CLASS			Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/10/2026	Interlocutory Application (I.B.C)	710102054842026	COMPANY PETITION IB (IBC)/1397(PB)2019		Section 60(5)	7/5/2026		Eshna Kumar
119					MS RAH INFOTECH PRIVATE LIMITED VS F INFOTECH PRIVATE LIMITED	Sec. 12A	7/15/2026	**No. of Objections:** 1. The file is incomplete. Kindly upload the complete set of documents. 2. Required documents have not been uploaded. Only 6 pages have been uploaded. Kindly upload the complete PDF with all required documents.	VARUN KUMAR
120					MS. SHRISHTI GARG RESOLUTION PROFESSIONAL VITASTA SOFTWARE INDIA PVT. LTD. VS EBIX SMARTCLASS EDUCATIONAL SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	7/13/2026	1. Separate index is required for each volume in the PDF. 2. bookmarking with pagination mandatory in all volume. 3. Remove double pagination from pdf. 4. True copy sign missed in page no 250 to 261.	Kanika Singhal
121					MS SHRISHTI GARG RESOLUTION PROFESSIONAL VITASTA SOFTWARE INDIA PVT LTD VS ERAAYA LIFESPACES LIMITED	Application under any other provisions- IBC	7/13/2026	1. Separate index is required for each volume in the PDF. 2. bookmarking with pagination mandatory in all volume. 3. Remove double pagination from pdf. 4. True copy sign missed in page no 253 to 264 5. OCR mandatory in every page of pdf.	Kanika Singhal
122					ANUP KUMAR VS ASHOK KUMAR SIROHI	Application under any other provisions- IBC	7/13/2026	1 Respondent basic details missed in online portal 2 Page no.60 is not readable.	ANUP KUMAR
123					LATE SH SANDEEP KHURANA THROUGH HIS LEGAL HEIRS VS ASHISH SINGH	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/14/2026	**No. of Objections: 8** 1. Pagination is missing in the Bookmarking. 2. Petitioner Nos. 1 and 2 entries are missing in the online portal. 3. Respondent details have been incorrectly entered in the **IRP** column instead of the **Respondent** column. Kindly rectify the online portal entry accordingly. 4. Signatures are missing on every page of the Application. 5. The date is missing in the Affidavit. 6. "True Copy" signature is missing on the Annexures. 7. ₹1 court fee is missing in the Vakalatnama. 8. OCR is missing in the PDF. Kindly apply OCR to every page of the PDF and re-upload the corrected file.	Manmeet Verma
124					MS SHRISHTI GARG RESOLUTION PROFESSIONAL VITASTA SOFTWARE INDIA PVT LTD VS KAUSHAL	Application under any other provisions- IBC	7/13/2026	1. Separate index is required for each volume in the PDF. 2. bookmarking with pagination mandatory in all volume. 3. Remove double pagination from pdf. 4. True copy sign missed in page no 251 to 262 5. page no 418 cut from right side and page no 420,426 are not readable.	Kanika Singhal
125					PERFECT RELATIONS PRIVATE LIMITED VS KAUSHAL	Rule 11 of NCLT	7/7/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	NARESH
126					SANJAY KUMAR JHA RESOLUTION PROFESSIONAL FOR METCALFE PROPERTIES PRIVATE LIMITED VS KAUSHAL	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/6/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ABHISHEK
127					PIRAMAL FINANCE LIMITED VS AL NAFEEES FROZEN FOOD EXPORTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/7/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Gulshan Kr.
128					MR VEDPAL RAJERA VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Chaitanyashil
129					SHIV NANDAN SHARMA LIQUIDATOR OF LI DIGITAL PAYMENTS PRIVATE LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SHIV NANDAN SHARMA
130					SRI SAI ENTERPRISES VS PCI LIMITED	Sec 60(5)	7/14/2026	1 Bookmarking missed in Index. 2 Party details mismatch. Online portal shows incorrect Petitioner/Respondent entries as compared to the Memo parties. Kindly rectify. 3 Sign missed in every page of Application. 4 Page no. 9 in Annexure is not readable. 5 True copy sign is mandatory in every page of annexure. 6 Date, Three Rs. court fee and Twenty five Rs. Welfare ticket missed in Vakalatnama.	Anurag Bhatt
131					MR SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL OF PUNITA KHANNA VS CANARA BANK	Application under any other provisions- IBC	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Rachit
132					MOHAN LAL JAIN VS CANARA BANK	Sec 60(5)	7/14/2026	No. of Objections: 1 Section mismatch. The section mentioned in the online portal does not match the section mentioned in the PDF. Kindly rectify the discrepancy and ensure uniformity in both the online portal and the PDF.	Inder Paul Singh Oberoi
133					DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS LG ELECTRONICS INDIA PRIVATE LIMITED	Section 60(5)/Rule 11	7/14/2026	No. of Objections: 1.The relevant section is missing from the Index.2.Signature are missing on every page of the Application. 3.Kindly attach a copy of the Rejoinder. 4.A copy of the Vakalatnama is missing from the PDF. 5.Kindly ensure that OCR is applied to all pages of the PDF, as it is mandatory.	Pankaj
134					IDBI BANK LIMITED VS SMT SANGEETA AGARWAL	Application under any other provisions- IBC	7/14/2026	**No. of Objections: 1. The section mentioned in the online portal and the PDF is incorrect. Kindly rectify the defect by mentioning the correct section in both the online portal and the PDF. 2. The **Memo of Parties** is missing from the PDF. Kindly upload the same. 3. A copy of the **Vakalatnama** is missing. Kindly upload the same. 4. The **Prayer** clause is missing from the application. Kindly incorporate the prayer in the application and re-file the matter. 5. The **True Copy** endorsement/signature is mandatory on every page of the annexures. Kindly affix the requisite **True Copy** signature on all annexure pages and re-file the matter.	SATISH
135					MANOJ KUMAR SINGH VS DWARKADHIS PROJECTS PRIVATE LIMITED	Section 60(5)/Rule 11	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	REENA RAO

136	7/13/2026	Interlocutory Application (I.B.C)	710102055972026	COMPANY PETITION IB (IBC)/384(ND)2024	YES BANK LIMITED VS PRIYANKA MALHOTRA	Sec 60(5)	7/14/2026	**No. of Objections: 1. The **Memo of Parties** is missing from the Index. Kindly include the same in the Index. 2. The **True Copy** endorsement/signature is missing on the Annexures. Kindly affix the requisite **True Copy** signature on all Annexures. 3. The **Vakalatnama** is missing from the Index. Kindly include the same in the Index. 4. OCR is missing in the Annexures. Kindly apply OCR to all Annexure pages and re-file the matter.	Mukund P Unny
137	7/13/2026	Interlocutory Application (I.B.C)	710102056132026	COMPANY PETITION IB (IBC)/264(ND)2026	DREAMFOLKS SERVICES LIMITED VS TRAVEL FOOD SERVICES LIMITED	Rule 11 of NCLT, 2016	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Tanuj
138	7/13/2026	Miscellaneous Application (IBC)	710102055882026	COMPANY PETITION IB (IBC)/825(ND)2024	SAMEEN HUSAIN SUSPENDED DIRECTOR VS VIJAY KUMAR GUPTA THE RESOLUTION PROFOSSIONAL OF MS PRODO TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/15/2026	**No. of Objections:** 1. Case type is incorrectly mentioned. Kindly rectify the case type in the Online Portal and PDF wherever applicable. 2. Petitioners' and Respondents' basic details are missing in the Online Portal. Kindly update the details as per the Memo of Parties. 3. Main case number is missing in the Vakalatnama. Kindly provide the corrected Vakalatnama mentioning the main case number. 4. Pagination is missing in the Bookmarking. Kindly ensure proper bookmarking with correct pagination. 5. Memo of Parties is mismatched in the Online Portal. Kindly update the details as per the uploaded Memo of Parties. Further, kindly upload the correct Affidavit of the Petitioners. 6. "True Copy" marking and OCR are missing in the Annexure. Kindly provide the Annexure with proper "True Copy" endorsement and OCR.	Manya Hasija
139	7/13/2026	Interlocutory Application (I.B.C)	710102056242026	COMPANY PETITION IB (IBC)/517(ND)2025	SANJAY KUMAR JHA RESOLUTION PROFESSIONAL FOR METCALFE PROPERTIES PRIVATE LIMITED VS VIJAY KUMAR GUPTA THE RESOLUTION PROFOSSIONAL OF MS PRODO TECHNOLOGIES PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/14/2026	1.True copy and sign is mandatory in every page of annexure. 2 On the page no..32 a newspaper cutting has been uploaded. Kindly highlight the relevant portion of your matter.	ABHISHEK
140	7/13/2026	Interlocutory Application (I.B.C)	710102056142026	COMPANY PETITION IB (IBC)/2130(ND)2019	MRS SURINDER KAUR VS HEMANT SHARMA	Sec 60(5)	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SHAGUFA
141	7/13/2026	Interlocutory Application (I.B.C)	710102055982026	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS SATYA NARAIN AGARWAL	Application under any other provisions- IBC	7/14/2026	**No. of Objections: 1. The section mentioned in the online portal and the PDF is incorrect. Kindly rectify the defect by mentioning the correct section in both the online portal and the PDF. 2. The **Memo of Parties** is missing from the PDF. Kindly upload the same. 3. A copy of the **Vakalatnama** is missing from the PDF. Kindly upload the same. 4. The **Prayer** is missing from the application. Kindly include the prayer clause and re-file the matter. 5. The **True Copy** endorsement/signature is mandatory on every page of the annexures. Kindly affix the requisite **True Copy** signature on all annexure pages and re-file the matter.	SATISH
142	7/13/2026	Interlocutory Application (I.B.C)	710102056052026	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS SANJIV AGARWAL	Application under any other provisions- IBC	7/14/2026	**No. of Objections: 1. The section mentioned in the online portal and the PDF is incorrect. Kindly rectify the defect by mentioning the correct section in both the online portal and the PDF. 2. The **Memo of Parties** is missing from the PDF. Kindly upload the same. 3. A copy of the **Vakalatnama** is missing from the PDF. Kindly upload the same. 4. The **Prayer** clause is missing from the application. Kindly include the prayer clause and re-file the matter. 5. The **True Copy** endorsement/signature is mandatory on every page of the annexures. Kindly affix the requisite **True Copy** signature on all annexure pages and re-file the matter.	SATISH
143	7/13/2026	Company Application(Companies Act)	710102055902026	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	M/S. SUNTIME ENERGY LTD. VS SH. RAMANDEEP SINGH AHULWALIA	Rule 11 of NCLT	7/14/2026	**No. of Objections: 1. The **Memo of Parties** is missing from the **Index**. Kindly include the same in the Index. 2. The **signature** is missing on every page of the application. Kindly sign all pages of the application and re-file the matter.	SHAILESH SUMAN
144	7/13/2026	Interlocutory Application (I.B.C)	710102056182026	COMPANY PETITION IB (IBC)/2926(ND)2019	MRS SHRUTI GUPTA LIQUIDATOR FOR AGH WIRES PRIVATE LIMITED VS SH. RAMANDEEP SINGH AHULWALIA	Application under any other provisions- IBC	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Rachit
145	7/13/2026	Interlocutory Application (I.B.C)	710102056212026	COMPANY PETITION IB (IBC)/200(ND)2025	SHAILESH CHANDER OJHA VS SH. RAMANDEEP SINGH AHULWALIA	Rule 11 of NCLT, 2016	7/15/2026	No. of Objections: 1.Kindly ensure that bookmarking is done in the PDF as per the Index with proper pagination. 2.There is a mismatch in the section selected. Rule 11 has been selected in the online filing, whereas Section 33 has been mentioned in the PDF. Kindly rectify the discrepancy. 3.Section 33 pertains to liquidation. Kindly select Section 33 in the online filing, if applicable. 4.The Index is not signed. Kindly sign and upload the corrected Index. 5.The Memo of Parties is not signed. Kindly sign and upload the corrected copy. 6.The Application is not signed on every page. Kindly ensure that all pages bear the required signatures. 7.Kindly select the case type as Interlocutory Application (LIQ) in the online filing. 8.The Affidavit is missing. Kindly attach the same. 9.The Annexures are missing. Kindly attach all relevant annexures and upload complete file	SHIVAM
146	7/13/2026	Interlocutory Application (I.B.C)	710102056172026	COMPANY PETITION IB (IBC)/101(PB)2017	VIDYA MANDIR CLASSES LIMITED VS EDUCOMP SOLUTIONS LIMITED UNDER CORPORATE INSOLVENCY RESOLUTION PROCESS THROUGH RESOLUTION PROFESSIONAL MR KAMAL KUMAR JADWANI	Section 60(5)/Rule 11	7/15/2026	**No. of Objections:** 1. Signatures are missing below the entries in the Index and Master Index. Kindly sign the same. 2. Kindly provide the required signatures on the Index and Master Index. 3. Date is missing in the Affidavits. Kindly provide the duly dated Affidavits. 4. Page Nos. 76 to 180 and Page No. 281 are not readable. Kindly upload clear and legible copies of the said pages. 5. Kindly remove the double pagination in Annexure-2. 6. "True Copy" marking is mandatory on every page of the Annexure. Kindly ensure compliance. 7. OCR is mandatory on every page of the Application. Kindly provide OCR throughout the document. 8. The uploaded PDF is not readable. Kindly upload a clear and legible copy of the document.	Shagun Shahi Chugh
147	7/13/2026	Interlocutory Application (I.B.C)	710102056012026	COMPANY PETITION IB (IBC)/1913(ND)2019	NIMITAYA PROPERTIES LIMITED VS INDIAN BANK ERSTWHILE ALLAHABAD BANK	Rule 11 of NCLT, 2016	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Zain Ahmed Khan
148	7/14/2026	Interlocutory Application (I.B.C)	710102056482026	COMPANY PETITION IB (IBC)/486(ND)2022	NAVEEN KUMAR JAIN VS INDIAN BANK ERSTWHILE ALLAHABAD BANK	Sec 60(5)	7/16/2026	**No. of Objections** 1. Kindly fill in all the required details in the online portal. 2. The ₹3 Court Fee is missing in the Vakalatnama. Kindly affix the requisite Court Fee and re-upload the corrected Vakalatnama.	Ali Maqbool Kazi
149	7/14/2026	Interlocutory Application (I.B.C)	710102056862026	COMPANY PETITION IB (IBC)/45(PB)2018	DKSHITULU AKELLA VS MRSANJAY GUPTA	Rule 11 of NCLT, 2016	7/15/2026	**No. of Objections:** 1. Memo of Parties is missing in the Index. Kindly include the same in the Index. 2. Signature is missing on every page of the Application. Kindly provide the duly signed Application. 3. Copy of the Written Submissions for which condonation of delay is sought has not been annexed. Kindly attach the same. 4. Vakalatnama is missing. Kindly upload the duly executed Vakalatnama.	CHANDRA
150	7/14/2026	Interlocutory Application (I.B.C)	710102056442026	COMPANY PETITION IB (IBC)/751(PB)2021	SARE GURUGRAM PVT LTD VS AVON INFRACON PVT LTD	Rule 11 of NCLT, 2016	7/15/2026	**No. of Objections:** 1. Section is mismatched. Kindly rectify the Section in the PDF and the Online Portal, wherever applicable. 2. Only one Petitioner is on record; however, two Affidavits have been filed. Kindly clarify the discrepancy or remove the extra Affidavit, if not required. 3. Vakalatnama is missing. Kindly upload the duly executed Vakalatnama.	Prakash Legal Advisers

151	7/14/2026	Interlocutory Application (I.B.C)	710102056992026	COMPANY PETITION IB (IBC)/726(PB)2024	REAL TECH CONSTRUCTIONS PRIVATE LIMITED VS NEERAJ ARORA ORS	Rule 11 of NCLT, 2016	7/15/2026	**No. of Objections:** 1. Date is missing in the Vakalatnama. Kindly provide the duly dated Vakalatnama. 2. Respondent details are missing in the Memo of Parties as per the details mentioned in the Online Portal. Kindly update the Memo of Parties accordingly. 3. OCR is mandatory in the PDF. Kindly ensure that OCR is provided on every page of the PDF.	Omar Hoda
152	7/14/2026	Interlocutory Application (I.B.C)	710102056822026	COMPANY PETITION IB (IBC)/492(ND)2022	PRABHAT RANJAN SINGH VS NEERAJ ARORA ORS	Application under any other provisions- IBC	7/15/2026	No. of Objections: Bookmarking is mandatory in the PDF with proper pagination. Kindly ensure that the PDF is correctly bookmarked as per the Index.	Prabhat
153	7/14/2026	Interlocutory Application (I.B.C)	710102056532026	COMPANY PETITION IB (IBC)/825(ND)2024	SAMEEN HUSAIN VS VIJAY KUMAR GUPTA THE RESOLUTION PROFESSIONAL OF MS PRODO TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/15/2026	**No. of Objections:** 1. Case number is incorrectly mentioned in the Vakalatnama. Kindly rectify the same. 2. Bookmarking and pagination are missing. Kindly ensure that the PDF is properly bookmarked with correct pagination. 3. Entry of the Vakalatnama is missing in the Index. Kindly update the Index accordingly. 4. Petitioner and Respondent details have been interchanged on the Online Portal. Kindly correct the party details as per the Memo of Parties.	Manya Hasija
154	7/14/2026	Interlocutory Application (I.B.C)	710102056902026	COMPANY PETITION IB (IBC)/1138(ND)2018	ASHOK KRIPLANI ERSTWHILE RESOLUTION PROFESSIONAL CHAIRMAN OF MONITORING COMMITTEE OF NIBULA PRINT PACK PVT LTD VS VIJAY KUMAR GUPTA THE RESOLUTION PROFESSIONAL OF MS PRODO TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	7/15/2026	1. True copy and sign mandatory every pages.	Manya Hasija
155	7/14/2026	Interlocutory Application (I.B.C)	710102056572026	COMPANY PETITION IB (IBC)/474(ND)2025	DIRECTORTE OF ENFORCEMENT VS MS MAMTA BINANI RESOLUTION PROFESSIONAL OF BLISS ABODE PVT LTD	Any other provision - Govt body	7/15/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SANJEEV MENON
156	7/14/2026	Interlocutory Application (I.B.C)	710102056752026	COMPANY PETITION IB (IBC)/138(ND)2020	PRABHAT JAIN LIQUIDATOR NARMADA CEREAL PRIVATE LIMITED VS MS MAMTA BINANI RESOLUTION PROFESSIONAL OF BLISS ABODE PVT LTD	Application under any other provisions- IBC	7/15/2026	**No. of Objections:** 1. Kindly select **Section 21** in the Online Portal under the basic case details.	ISWAR
157	7/14/2026	Interlocutory Application (I.B.C)	710102056512026	COMPANY PETITION IB (IBC)/485(ND)2022	NAVEEN KUMAR JAIN VS MS MAMTA BINANI RESOLUTION PROFESSIONAL OF BLISS ABODE PVT LTD	Sec 60(5)	7/16/2026	**No. of Objections:** 1. The ₹3 Court Fee is missing in the Vakalatnama. Kindly affix the requisite Court Fee. 2. Kindly fill in all the required details in the online portal.	Ali Maqbool Kazi
158	7/14/2026	Interlocutory Application (I.B.C)	710102056972026	COMPANY PETITION IB (IBC)/726(PB)2024	REAL TECH CONSTRUCTIONS PRIVATE LIMITED VS NEERAJ ARORA ORS	Section 12(2)	7/16/2026	**No. of Objections:** 1. Proper bookmarking with page numbering is mandatory. Kindly comply. 2. Separate indices for Volumes I, II, and III are missing. Kindly file separate indices for each volume. 3. Kindly remove the Respondent details from the online portal. 4. Page No. 296 has been uploaded twice. Kindly remove the duplicate page. 5. OCR is missing on Pages Nos. 1 to 29. Kindly upload an OCR-enabled PDF. 6. Every page of the annexures must bear the signature and "True Copy" endorsement. Kindly comply.	Omar Hoda
159	7/14/2026	Interlocutory Application (I.B.C)	710102056562026	COMPANY PETITION IB (IBC)/42(ND)2026	ANIL KUMAR SHARMA VS MS MATHYIAN CONSTRUCTION PVT LTD	Rule 11 of NCLT, 2016	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Ritesh Agrawal
160	7/15/2026	Interlocutory Application (I.B.C)	710102057272026	COMPANY PETITION IB (IBC)/65(ND)2026	ELSEVIER BV VS SCIENTIFIC INTERNATIONAL PRIVATE LIMITED	Section 21 (6A) (b) / Regulation 4A & 16A (2)	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Vinayak
161	7/15/2026	Interlocutory Application (I.B.C)	710102057622026	COMPANY PETITION IB (IBC)/776(ND)2021	AJIT GYANCHAND JAIN VS COAST REALTORS PRIVATE LIMITED	Sec 60(5)	7/17/2026	Kindly ensure that the PDF is properly bookmarked with correct pagination.	Prakash Legal Advisers
162	7/15/2026	Interlocutory Application (I.B.C)	710102057652026	COMPANY PETITION IB (IBC)/486(ND)2025	PRABHJIT SINGH SONI VS COAST REALTORS PRIVATE LIMITED	Sec 60(5)	7/16/2026	**No. of Objections:** 1. The Main Case No. mentioned in the Vakalatnama does not match the records. Kindly rectify the same. 2. There is a mismatch in the Petitioner's details. The Memo of Parties reflects **Canara Bank** as the Petitioner, whereas the online portal reflects **Prabhjit Singh Soni** as the Petitioner. Kindly rectify the Petitioner's details to ensure consistency with the Memo of Parties. 3. The Respondent's details are missing in the online portal, although one Respondent is reflected in the Memo of Parties. Kindly update the Respondent's details in the online portal. 4. There is a mismatch in the section details. The PDF/soft copy refers to **Section 95**, whereas the online portal reflects **Section 60(5)****. Kindly rectify the section details to ensure consistency.	Swarnika Agarwal
163	7/15/2026	Interlocutory Application (I.B.C)	710102057682026	COMPANY PETITION IB (IBC)/491(ND)2025	PRABHJIT SINGH SONI VS COAST REALTORS PRIVATE LIMITED	Sec 60(5)	7/16/2026	1 Provision mismatch: Section 95(1) of the IBC is mentioned in the application, whereas Section 60(5) has been selected on the online portal. Kindly rectify the same. 2 1 Rs. court fee is missed in Vakalatnama.	Swarnika Agarwal
164	7/15/2026	Interlocutory Application (I.B.C)	710102057312026	COMPANY PETITION IB (IBC)/560(ND)2022	AMIT JAIN BANKRUPTCY TRUSTEE VS COAST REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	7/16/2026	**No. of Objections:** 1. Counsel details are missing in the Index. Kindly update the same. 2. Page No. **11** is missing. Kindly upload the missing page.	RISHABH JAIN
165	7/15/2026	Interlocutory Application (I.B.C)	710102057602026	COMPANY PETITION IB (IBC)/522(ND)2024	VIMAL KUMAR VS COAST REALTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/17/2026	1. Bookmarking and pagination are missing. 2. The relevant section is missing in both the Index and the Application. 3. The date is missing on the last page of the Index and the Memo of Parties. 4. The order dated **19.05.2026** is missing from the PDF, though it is referred to in the Application.	SHIVAM
166	7/15/2026	Interlocutory Application (I.B.C)	710102057752026	COMPANY PETITION IB (IBC)/350(PB)2021	AMIT JOSHI VS MANOJ KULSHRESTHA	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ABHAY DIXIT
167	7/15/2026	Interlocutory Application (I.B.C)	710102057382026	COMPANY PETITION IB (IBC)/403(ND)2025	SURPREET SINGH SURI VS INDUSIND BANK LTD	Rule 11 of NCLT, 2016	7/16/2026	**No. of Objections:** 1. Kindly update the details of all the Respondents in the online portal as per the Memo of Parties. 2. Every page of the Application must bear the signature. Kindly comply. 3. There are unnecessary spaces and broken/cut words on Pages Nos. **40 to 50, 53, 72 to 79, and 88 to 97**. Kindly correct the formatting and re-upload the PDF. 4. Duplicate pagination has been provided in the PDF. Kindly remove the duplicate page numbering. 5. The Main Case No. is not mentioned in the Vakalatnama. Kindly mention the same. 6. The ₹1 Court Fee is short in the Vakalatnama. Kindly affix the requisite Court Fee. 7. Kindly affix the Welfare Ticket on the blank page of the Vakalatnama.	Anurag

168	7/15/2026	Interlocutory Application (I.B.C)	710102057252026	COMPANY PETITION IB (IBC)/719(PB)2021	GIAN CHAND NARANG BANKRUPTCY TRUSTEE FOR ASHOK MAHINDRU VS ASHOK MAHINDRU	Application under any other provisions- IBC	7/16/2026	No. of Objections Pages Nos. 66 to 74 are cut from the right side. Kindly upload clear and properly scanned copies of the said pages.	MUNISH
169	7/15/2026	Interlocutory Application (I.B.C)	710102057452026	COMPANY PETITION IB (IBC)/1913(ND)2019	NAVNEET GUPTA RESOLUTION PROFESSIONAL VS ASHOK MAHINDRU	Section 60(5)	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1- nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Navneet Gupta
170	7/15/2026	Interlocutory Application (I.B.C)	710102057702026	COMPANY PETITION IB (IBC)/520(ND)2024	VIMAL KUMAR VS ASHOK MAHINDRU	Rule 11 of NCLT, 2016	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1- nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SHIVAM
171	7/15/2026	Interlocutory Application (I.B.C)	710102057692026	COMPANY PETITION IB (IBC)/518(ND)2024	VIMAL KUMAR VS ASHOK MAHINDRU	Rule 11 of NCLT, 2016	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1- nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SHIVAM
172	7/15/2026	Interlocutory Application (I.B.C)	710102057402026	COMPANY PETITION IB (IBC)/512(PB)2024	PUSHPINDER KUMAR LIQUIDATOR FOR NEXTRA TELESERVICES PRIVATE LIMITED VS ASHOK MAHINDRU	Application under any other provisions- IBC	7/16/2026	no of objection case type wrong. Kindly choose 1A (Liq) progress report in online portal. 2. in index section choose regulation 15 in soft copy and online portal at the places of UNDER REGULATION 50(C) READ WITH 150(B)	Rachit
173	7/15/2026	Interlocutory Application (I.B.C)	710102057852026	COMPANY PETITION IB (IBC)/81(ND)2025	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SAPAN MOHAN GARG	Section 22, 27	7/17/2026	List of Objections 1. Page No. 190 is in the wrong alignment. Kindly upload the page in the correct alignment. 2. Page Nos. 201 and 202 are in Hindi. Kindly upload the corresponding English translated copies. While uploading the translated copies, clearly mention the respective page numbers to which they relate. 3. Page Nos. 239 to 241 do not bear the "True Copy" endorsement and signature. Kindly sign and endorse these pages as "True Copy" and re-upload the same.	Meghna
174	7/15/2026	Interlocutory Application (I.B.C)	710102057582026	COMPANY PETITION IB (IBC)/207(ND)2026	ESPO DEVELOPERS PRIVATE LIMITED VS OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Sec 60(5)	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1- nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Vishal
175	7/15/2026	Interlocutory Application (I.B.C)	710102057842026	COMPANY PETITION IB (IBC)/777(ND)2024	ALOK KUMAR AGARWAL VS OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Application under any other provisions- IBC	7/16/2026	**No. of Objections** 1. The Petitioner's basic details are missing in the online portal. Kindly update the required details.	AKSHAY
176	7/15/2026	Interlocutory Application (I.B.C)	710102057662026	COMPANY PETITION IB (IBC)/515(ND)2024	VIMAL KUMAR VS OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1- nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SHIVAM
177	7/15/2026	Interlocutory Application (I.B.C)	710102057632026	COMPANY PETITION IB (IBC)/519(ND)2024	VIMAL KUMAR VS OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/17/2026	1. Bookmarking and pagination are missing. 2. The relevant section is missing in both the Index and the Application. 3. The date is missing on the last page of the Index and the Memo of Parties. 4. The order dated **19.05.2026** is missing, though it is referred to in the Application.	SHIVAM
178	7/14/2026	Interlocutory Application (I.B.C)	710102057202026	COMPANY PETITION IB (IBC)/674(PB)2021	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Sec 60(5)	7/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1- nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Pankaj
179	7/15/2026	Interlocutory Application (I.B.C)	710102058042026	COMPANY PETITION IB (IBC)/690(ND)2018	VINEET K CHAUDHARY VS OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Sec 60(5)	7/16/2026	1 OCR is mandatory in every page of pdf.	SHIVAM
180	7/15/2026	Company Appeal (IBC)	710102058262026	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	7/16/2026	**No. of Objections** 1. There is a mismatch between the Memo of Parties and the online portal. The Memo of Parties reflects only **one Petitioner** and **no Respondent**, whereas **one Respondent** has been entered in the online portal. Kindly rectify the party details to ensure consistency. 2. A duplicate Petitioner entry has been made in the online portal. Kindly delete the duplicate entry and rectify the party details. 3. There is a mismatch in the case type. The PDF/soft copy reflects the case type as **1A. (Liq)****, whereas the online portal reflects **Company Appeal****. Kindly rectify the case type to ensure consistency.	Mr. jitendra kumar
181	7/15/2026	Interlocutory Application (I.B.C)	710102058682026	COMPANY PETITION IB (IBC)/784(PB)2024	RAHUL JINDAL RESOLUTION PROFE S SIONAL SHRI MLINENDRA KUMAR SINGH VS NA	Rule 11 of NCLT, 2016	7/16/2026	**No. of Objections** 1. The Status Report mentioned in the prayer is missing. Kindly file the same.	KARAN
182	7/15/2026	Interlocutory Application (I.B.C)	710102058642026	COMPANY PETITION IB (IBC)/787(PB)2024	RAHUL JINDAL RESOLUTION PROFESSIONAL SUCHETA SUDHIR MODAK VS NA	Rule 11 of NCLT, 2016	7/16/2026	**No. of Objections** 1. The Status Report is missing in the soft PDF. Kindly attach the same. 2. The Main Case No. mentioned in the Affidavit is incorrect. Kindly rectify the same.	KARAN
183	7/15/2026	Interlocutory Application (I.B.C)	710102058292026	COMPANY PETITION IB (IBC)/907(ND)2020	SANJAY MEHRA MONITORING PROFESSIONAL VS NA	Application under any other provisions- IBC	7/16/2026	1 Bookmarking and pagination is missed. 2 Index is missed in pdf. 3 Affidavit missed in pdf. 4 Petitioner's basic details missed in online portal. 5 Sign missed in every page of Application. 6 Applicant's signature is missing at the end of the application. Kindly rectify. 7 Pagination is missing in pdf.	Adv. Sanket Jain
184	7/15/2026	Interlocutory Application (I.B.C)	710102058492026	COMPANY PETITION IB (IBC)/313(ND)2022	VIVEK PARTI VS VISHNOO MITTAL	Application under any other provisions- IBC	7/16/2026	1 Party details mismatch. One Respondent is reflected in the online portal, whereas no Respondent is mentioned in the Memo of Parties. Kindly rectify.	Siddharth Jain
185	7/15/2026	Interlocutory Application (I.B.C)	710102058482026	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA MONITORING PROFESSIONAL FOR CLARION TOWNSHIPS PVT LTD LINAKS MICRO ELECTRONICS LTD VS VISHNOO MITTAL	Sec 60(5)	7/16/2026	**No. of Objections** 1. The **Status/Implementation Report** sought to be taken on record by the Applicant is missing. Kindly file the same.	ABHISHEK
186	7/15/2026	Interlocutory Application (I.B.C)	710102058582026	COMPANY PETITION IB (IBC)/639(PB)2018	MR SURENDRA RAJ GANG CHAIRPERSON OF THE MONITORING COMMITTEE OF MIS METENERE LIMITED VS VISHNOO MITTAL	Rule 11 of NCLT, 2016	7/16/2026	**No. of Objections** 1. There is a mismatch in the provisions mentioned in the online portal and the PDF. The online portal reflects **Rule 11**, whereas the PDF refers to **Section 38(4)***. Kindly ensure uniformity in both. If the application is filed under **Section 38(4)***, kindly select **Section 38(4)*** along with the appropriate additional provision(s) in the online portal and update the filing accordingly.	MISHA
187	7/15/2026	Interlocutory Application (I.B.C)	710102057942026	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA BHUGRA PRASAD VS VISHNOO MITTAL	Application under any other provisions- IBC	7/16/2026	**No. of Objections** 1. The case type has been selected incorrectly in the online portal. Kindly select the correct case type as **1A. (Liq.) - Progress Report***. 2. The provision has been selected incorrectly in the online portal. Kindly select **Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016**.	Rahul Gupta

188									
	7/15/2026	Interlocutory Application (I.B.C)	710102058312026	COMPANY PETITION IB (IBC)/111(ND)2022	CHANCHAL DUA VS KRISHAN KUMAR BASAI	Application under any other provisions- IBC	7/17/2026	1. Memo party mismatch, kindly correct the online portal according to your memo of parties. Kindly ensure that all the details are filed of the parties in online portal	Shubham Saigal
189								Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	
	7/15/2026	Interlocutory Application (I.B.C)	710102058022026	COMPANY PETITION IB (IBC)/733(ND)2023	RABINDRA KUMAR MINTRI VS KRISHAN KUMAR BASAI	Application under any other provisions- IBC	7/12/2026		udita singh
190									
	7/15/2026	Interlocutory Application (I.B.C)	710102058272026	COMPANY PETITION IB (IBC)/242(ND)2021	RAJEEV RANJAN SINGH VS KRISHAN KUMAR BASAI	Application under any other provisions- IBC	7/16/2026	1.Pagination is missing in the Index. 2.Page No. 37 is not clear. Kindly upload a clear and legible copy. 3.OCR is missing in the PDF. Kindly ensure that OCR is applied to all pages of the PDF. 4. Counsel signature missing.	KARAN
191									
	7/15/2026	Interlocutory Application (I.B.C)	710102058212026	COMPANY PETITION IB (IBC)/410(ND)2022	BRJESH KUMAR TAMBER BANKRUPTCY TRUSTEE OF MRS SEEMA MITTAL VS KRISHAN KUMAR BASAI	Application under any other provisions- IBC	7/16/2026	**No. of Objections** 1. The **Affidavit** is not mentioned in the Index. Kindly update the Index accordingly.	Brijesh Kumar Tamber
192									
	7/16/2026	Interlocutory Application (I.B.C)	710102058752026	COMPANY PETITION IB (IBC)/788(PB)2024	RAHUL JINDAL RESOLUTION PROFESSIONAL SMT PARBATI SENGUPTA VS NA	Rule 11 of NCLT, 2016	7/17/2026	**No. of Objections:** 1. Page numbers are missing in the **Index**. Kindly update the Index with proper pagination. 2. The **Status Report** is not annexed in the PDF. Kindly attach the same. 3. The **Main Case Number** mentioned in the **Vakalatnama** is incorrect. Kindly rectify the same.	KARAN
193									
	7/15/2026	Interlocutory Application (I.B.C)	710102058142026	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA BHUGRA PRASAD VS NA	Sec 60(5)	7/16/2026	1. case type wrong in online portal choose IA (Liq.) Progress Report. 2. section wrong choose Reg. 15 of IBBI (Liq.). 3. pagination missing in index. 4. counsel sign missing in index. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Rahul Gupta
194									
	7/15/2026	Interlocutory Application (I.B.C)	710102058302026	COMPANY PETITION IB (IBC)/113(ND)2022	CHANCHAL DUA VS SHRI ANKIT KUMAR GUPTA	Application under any other provisions- IBC	7/17/2026	1. Memo party mismatch, Kindly ensure that the memo of party is same in online portal and pdf and fill the complete details of the parties	Shubham Saigal
195									
	7/15/2026	Interlocutory Application (I.B.C)	710102058192026	COMPANY PETITION IB (IBC)/114(ND)2022	CHANCHAL DUA VS SHRI DINESH KUMAR BASAI	Application under any other provisions- IBC	7/17/2026	1. Memo party mismatch, kindly correct the online portal according to your memo of parties.	Shubham Saigal
196									
	7/16/2026	Interlocutory Application (I.B.C)	710102058692026	COMPANY PETITION IB (IBC)/350(PB)2021	AMIT JOSHI VS MANOJ KULSHRESTHA	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ABHAY DIXIT
197									
	7/15/2026	Interlocutory Application (I.B.C)	710102057972026	COMPANY PETITION IB (IBC)/714(PB)2021	GIAN CHAND NARANG BANKRUPTCY TRUSTEE FOR ASHUTOSH MAHINDRU VS ASHUTOSH MAHINDRU	Application under any other provisions- IBC	7/12/2026		MUNISH
198									
	7/16/2026	Interlocutory Application (I.B.C)	710102059052026	COMPANY PETITION IB (IBC)/190(ND)2026	MR LOVENEET HANDA VS ASHUTOSH MAHINDRU	Sec 60(5)	7/17/2026	1**No. of Objections:** 1. There is a mismatch in the **Section** mentioned in the online portal and the Index. Kindly select **Section 60(5)** in the online portal and mention the same in the Index. 2. Page Nos. **17-20, 38, 40, 47, 50, and 85** are not readable. Kindly upload clear and legible copies of the said pages.	LOVENEET HANDA
199									
	7/14/2026	Interlocutory Application (I.B.C)	710102056452026	COMPANY PETITION IB (IBC)/162(ND)2026	ORIGIN APPLIANCES PRIVATE LIMITED VS INDOSPIRIT BARS PRIVATE LIMITED	Section 60(5)/Rule 11	7/16/2026	**No. of Objections** 1. Pages Nos. **196 to 200** are missing. Kindly upload the missing pages. 2. Pagination in the PDF is incorrect. Kindly rectify the same. 3. Duplicate pagination has been provided in the PDF. Kindly remove the duplicate page numbers. 4. Pages Nos. **101, 104, 105, and 106** of **Volume III** are not legible. Kindly upload clear and readable copies of the said pages. r.	SAIF UDDIN KHAN
200									
	7/16/2026	Interlocutory Application (I.B.C)	710102059082026	COMPANY PETITION IB (IBC)/355(ND)2025	MIS INFINITY INFORMATIC LIMITED VS MIS MAGICON IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/17/2026	**No. of Objections:** 1. The main case number is missing in the **Memo of Parties**, **Affidavit**, and **Vakalatnama**. Kindly mention the correct main case number in all the relevant documents.	Diksha
201									
	7/14/2026	Restoration Application (Companies Act)	710102056632026	COMPANY PETITION (COMPANIES ACT)/61(ND)2025	SUNIL MAGO VS BHAVE ELECTRIC VEHICLES PRIVATE LIMITED	Rule 11 of NCLT	7/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Gaurav
202									
	7/16/2026	Interlocutory Application (I.B.C)	710102058862026	COMPANY PETITION IB (IBC)/900(ND)2020	PR ROLLING PVT LTD VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	7/17/2026	**No. of Objections:** 1. The **Case Year** mentioned in the affidavit does not match with the main case. Kindly correct the case year as per the main petition. 2. There is a mismatch in the **Section** selected in the online portal and the section mentioned in the Application. Kindly rectify the same. 3. The **43 Court Fee** and **425 Welfare Stamp** are missing on the **Vakalatnama**. Kindly affix the requisite fees/stamp and re-upload the corrected document.	Prakul
203									
	7/16/2026	Interlocutory Application (I.B.C)	710102058812026	COMPANY PETITION IB (IBC)/20(ND)2023	STATE BANK OF INDIA VS KANWALJEET SINGH	Section 60(5)	7/17/2026	**No. of Objections:** 1. The **Respondent Basic Details** are missing in the online portal. Kindly update the same. 2. Page No. **49** is not readable. Kindly upload a clear and legible copy of the said page. 3. The affidavit has been sworn by an officer of **Canara Bank**, whereas the Applicant is **State Bank of India**. Kindly file the affidavit by the duly authorized officer of the Applicant Bank or provide proper authorization for the person who has sworn the affidavit.	SUNITA SHARMA
204									
	7/16/2026	Interlocutory Application (I.B.C)	710102059182026	COMPANY PETITION IB (IBC)/720(ND)2024	AJAY GUPTA VS KANWALJEET SINGH	Application under any other provisions- IBC	7/17/2026	**No. of Objections:** 1. Signature is missing on every page of the **Application**. Kindly ensure that all pages are duly signed. 2. The **Memo of Parties** entry is missing in the **Bookmarks** and **Index**. Kindly update the same.	MILAN
205									
	7/16/2026	Interlocutory Application (I.B.C)	710102059212026	COMPANY PETITION IB (IBC)/244(ND)2017	UMESH GARG VS KANWALJEET SINGH	Rule 11 of NCLT, 2016	7/17/2026	No. of Objections: IA No. 2025 is incorrectly mentioned on Page No. 2. Kindly rectify the same and mention the correct IA No. 2026.	MUKESH
206									
	7/16/2026	Interlocutory Application (I.B.C)	710102059222026	COMPANY PETITION IB (IBC)/720(ND)2021	UMESH GARG VS KANWALJEET SINGH	Rule 11 of NCLT, 2016	7/17/2026	**No. of Objections:** 1. There is a mismatch between the **Section** mentioned in the **online portal** and the **PDF**. Kindly rectify the defect and select the correct section in the online portal.	SWASTIKA

207									**No. of Objections:** 1. **IA No. 2025** is incorrectly mentioned on **Page Nos. 2, 16, and 79****. Kindly rectify the same and mention the correct **IA No. 2026****. 2. Kindly ensure that the PDF is properly bookmarked with correct pagination. 3. OCR is missing on every page of the PDF. Kindly upload an OCR-enabled PDF. 4. Kindly ensure that all annexures bear the **True Copy** endorsement along with the signature of the authorized person. 5. The **₹3 Court Fee** and **₹25 Welfare Stamp** are missing on the **Vakalatnama****. Kindly affix the requisite court fee and welfare stamp and re-upload the corrected document.	
	7/16/2026	Interlocutory Application (I.B.C)	710102059332026	COMPANY PETITION IB (IBC)/87(ND)2025	UMESH GARG VS KANWALJEET SINGH	Rule 11 of NCLT, 2016	7/17/2026		MUKESH	
208										
	7/16/2026	Restoration Application (IBC)	710102059042026	COMPANY PETITION IB (IBC)/144(PB)2017	REAL VALUE INFOTECH PROJECTS PVT LTD VS ANIL KOHLI	Rule 11 of NCLT, 2016	7/17/2026	**No. of Objections:** 1. OCR is missing on every page of the PDF. Kindly upload an OCR-enabled PDF. 2. The **date** is missing in the **Vakalatnama****. Kindly mention the same and re-upload the corrected document.	Pradeep Kumar	
209										
	7/16/2026	Interlocutory Application (I.B.C)	710102058822026	COMPANY PETITION IB (IBC)/673(ND)2023	VIMAL KUMAR VS HARNEET KAUR	Rule 11 of NCLT, 2016	7/17/2026	**No. of Objections:** 1. On **Page No. 24****, a **newspaper cutting** has been uploaded. Kindly highlight the relevant portion pertaining to the present matter.	SHIVAM	
210										
	7/16/2026	Interlocutory Application (I.B.C)	710102059012026	COMPANY PETITION IB (IBC)/296(PB)2023	SHALLY VASHISTH TUSHAR KANTI BISWAS AND ARVIND KWATRA VS ASHISH SINGH	Sections 60(5)/Regulation 13	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Ritu Raj	
211										
	7/16/2026	Interlocutory Application (I.B.C)	710102058992026	COMPANY PETITION IB (IBC)/552(PB)2022	POOJA BAHRY BANKRUPTCY TRUSTEE VS ASHISH SINGH	Application under any other provisions- IBC	7/17/2026	**No. of Objections:** 1. Bookmarking is mandatory as per the **Index****. Kindly provide proper bookmarks with correct pagination. 2. Kindly select **Section 60(5)** in the **online portal****. 3. OCR is required on every page of the PDF. Kindly upload an OCR-enabled PDF. 4. Kindly ensure that all annexure pages bear the **True Copy** endorsement along with the signature of the authorized person. 5. Kindly delete the incorrect **Respondent** entry from the **online portal****. 6. As per the **Memo of Parties****, **Mr. Rakesh (Rakeshh) Gupta** has been added as a Respondent. Kindly file the **Proof of Service** upon the said Respondent.	Pooja Bahry	
212										
	7/16/2026	Interlocutory Application (I.B.C)	710102058872026	COMPANY PETITION IB (IBC)/551(PB)2022	POOJA BAHRY BANKRUPTCY TRUSTEE VS ASHISH SINGH	Application under any other provisions- IBC	7/17/2026	**No. of Objections:** 1. Bookmarking is mandatory as per the **Index****. Kindly provide proper bookmarks with correct pagination. 2. Kindly select **Section 60(5)** in the **online portal****. 3. OCR is required on every page of the PDF. Kindly upload an OCR-enabled PDF. 4. Kindly ensure that all annexure pages bear the **True Copy** endorsement along with the signature of the authorized person. 5. Kindly delete the incorrect **Respondent** entry from the **online portal****. 6. As per the **Memo of Parties****, **Mrs. Shanta Gupta** has been added as a Respondent. Kindly file the **Proof of Service** upon the said Respondent. If no Proof of Service is available, kindly delete her name from the **Memo of Parties** and update the online portal accordingly.	Pooja Bahry	
213										
	7/16/2026	Interlocutory Application (I.B.C)	710102059072026	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA VS ASHISH SINGH	Section 22, 27	7/17/2026	**No. of Objections:** 1. Page numbering is missing in the **Bookmarks****. Kindly provide proper page numbering in the bookmarks as per the **Index****. 2. The **Section** selected in the **online portal** is incorrect. The present application is under **Section 98 of the Insolvency and Bankruptcy Code, 2016****, pertaining to the replacement of the **Resolution Professional** in the insolvency process of a **Personal Guarantor****. Kindly mention **Section 98 of the IBC, 2016** in the **soft copy (PDF)****. If **Section 98** is not available in the online portal drop-down menu, kindly select **Application - Any Other Provision** in the online portal. 3. The **₹25 Welfare Fee** is missing on the **Vakalatnama****. Kindly affix the requisite Welfare Fee and re-upload the corrected document. 4. The **₹1 Court Fee** is short on the **Vakalatnama****. Kindly affix the requisite Court Fee and re-upload the corrected document. 5. OCR is missing on **Page No. 11****. Kindly provide OCR for the said page.	SATISH	
214										
	7/16/2026	Interlocutory Application (I.B.C)	710102058892026	COMPANY PETITION IB (IBC)/902(ND)2022	STATE BANK OF INDIA VS JATINDER SINGH	Section 60(5)	7/17/2026	**No. of Objections:** 1. The **deponent/party details** in the **Affidavit** do not match the party details reflected in the **online portal****. The Affidavit has been sworn by **Mr. Nitin Kakkar, Manager, Canara Bank****, whereas the online portal reflects **State Bank of India****. Kindly rectify the mismatch and ensure consistency between the Affidavit and the online portal.	SUNITA SHARMA	
215										
	7/16/2026	Interlocutory Application (I.B.C)	710102059282026	COMPANY PETITION IB (IBC)/554(PB)2022	POOJA BAHRY BANKRUPTCY TRUSTEE VS JATINDER SINGH	Application under any other provisions- IBC	7/17/2026	**No. of Objections:** 1. Bookmarking is mandatory as per the **Index****. Kindly provide proper bookmarks with correct pagination. 2. Kindly select **Section 60(5)** in the **online portal****. 3. OCR is required on every page of the PDF. Kindly upload an OCR-enabled PDF. 4. Kindly ensure that all annexure pages bear the **True Copy** endorsement along with the signature of the authorized person. 5. Kindly delete the incorrect **Respondent** entry from the **online portal****. 6. As per the **Memo of Parties****, **Mrs. Shanta Gupta** has been added as a Respondent. Kindly file the **Proof of Service** upon the said Respondent. If no Proof of Service is available, kindly delete her name from the **Memo of Parties** and update the online portal accordingly.	Pooja Bahry	
216										
	7/16/2026	Interlocutory Application (I.B.C)	710102058962026	COMPANY PETITION IB (IBC)/99(ND)2026	AMD INDUSTRIES LIMITED VS B BEVERAGES LIMITED	Any other provision - Govt body	7/17/2026	**No. of Objections:** 1. The **Memo of Parties** is missing from the PDF. Kindly upload the same. 2. Kindly update the **online portal** in accordance with the **Memo of Parties****. 3. Pagination is missing in the **Bookmarks****. Kindly provide proper bookmarking with correct pagination as per the **Index****. 4. The **Counsel Details** on **Page No. 1** are incomplete. Kindly rectify the same. 5. A copy of the **Vakalatnama** is missing from the PDF. Kindly upload the same. 6. The **Order dated 06.07.2026****, as referred to in the **Prayer Clause****, is missing from the PDF. Kindly attach the said order.	Radha Shakti Garg	
217										
	7/16/2026	Interlocutory Application (I.B.C)	710102058802026	COMPANY PETITION IB (IBC)/303(ND)2019	MS RITU RASTOGI RESOLUTION PROFESSIONAL FOR NOIDA MEDICARE CENTRE LIMITED VS MR CHANDRA PRAKASH ERSTWHILE RESOLUTION PROFESSIONAL FOR NOIDA MEDICARE CENTRE LIMITED	Section 60(5)	7/17/2026	**No. of Objections:** 1. Signatures are missing on every page of the **Application****. Kindly ensure that all pages are duly signed. 2. The **True Copy** endorsement and signature are mandatory on every page of the **Annexures****. Kindly ensure that all annexure pages are duly signed and bear the **True Copy** endorsement. 3. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF. 4. **Volume II** contains the bookmarks of **Volume I****. Kindly remove the extra bookmarks and ensure that the bookmarks in **Volume II** correspond only to the documents contained therein.	Eshna Kumar	
218										
	7/16/2026	Restoration Application (IBC)	710102059002026	COMPANY PETITION IB (IBC)/144(PB)2017	REAL VALUE INFOTECH PROJECTS PVT LTD VS ANIL KOHLI	Rule 11 of NCLT, 2016	7/17/2026	**Objections:** 1. The main case number is mismatched on pages 4 and 10 and is also missing in the Vakalatnama. Additionally, the date is missing in the Vakalatnama. 2. OCR is mandatory and is missing on every page of the PDF. 3. "True Copy" endorsement with signature is mandatory on every page of the annexures. 4. Kindly remove the extra PDF uploaded with the filing.	Pradeep Kumar	
219										
	7/16/2026	Interlocutory Application (I.B.C)	710102058972026	COMPANY PETITION IB (IBC)/559(ND)2021	ASHOK ARORA VS NAMECHEAP INC	Application under any other provisions- IBC	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Rashmi Raj	
220										
	7/14/2026	Interlocutory Application (I.B.C)	710102056742026	COMPANY PETITION IB (IBC)/303(ND)2021	MR RAJESH CHILLALE RP OF SRI YELAMANDHILI YUGANDHARA BUTCHI BABU VS NAMECHEAP INC	Section 105,112, 113	7/12/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Prafful Saini	

221	7/17/2026	Interlocutory Application (I.B.C)	710102059672026	COMPANY PETITION IB (IBC)/101(PB)2017	MR KAMAL KUMAR JADWANI RP OF ISHH RAJ SILICON PRIVATE LIMITED VS NAMECHEAP INC	Section 12(2)	7/20/2026	**No. of Objections:** 1. Kindly ensure that all annexures bear the endorsement ***True Copy*** on every page and re-file the corrected PDF.	Rohit Giri
222	7/16/2026	Interlocutory Application (I.B.C)	710102058762026	COMPANY PETITION IB (IBC)/129(ND)2025	ASHOK MALIK VS NAMECHEAP INC	Application under any other provisions- IBC	7/17/2026	**No. of Objections:** 1. Signatures are required on every page of the **Report**, Kindly ensure that all pages are duly signed. 2. **Page Nos. 18 to 20** are not visible. Kindly upload clear and legible copies of the said pages. 3. The **₹25 Welfare Stamp** and **₹3 Court Fee** are missing on the **Vakalatnama**. Kindly affix the requisite Welfare Stamp and Court Fee and re-upload the corrected document. 4. The same PDF has been uploaded twice in the **Proof of Service** column. Kindly delete the duplicate PDF.	Ashok Malik
223	7/16/2026	Interlocutory Application (I.B.C)	710102058852026	TRANSFER APPLICATION (IBC)/8(PB)2026	GREENOPOLIS WELFARE CONFEDERATION VS PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	7/17/2026	**No. of Objections:** 1. Kindly mention ***(IB)** in the **Main Case Number** in the soft copy (PDF). The correct case number should be reflected as **T.A. (IB) No. 8 of 2026**.	Jai Sikand
224	7/17/2026	Interlocutory Application (I.B.C)	710102059522026	COMPANY PETITION IB (IBC)/432(ND)2019	MR SHAMMI KUMAR SAPRA VS MS ACE INFRACITY DEVELOPERS PRIVATE LIMITED AND OTHERS	Sec 60(5)	7/20/2026	1.Respondent No.1 basic details are missing in the online portal. Further, Respondent Nos. 2, 3, and 4 have not been entered in the online portal as mentioned in the Memo of Parties. 2.Proof of Service is mandatory. Kindly upload the same. ₹3 Court Fee and ₹25 Welfare Stamp are missing on the Vakalatnama. Kindly affix the same and refile the Vakalatnama.	SAIKRISHNA ASSOCIATES
225	7/17/2026	Interlocutory Application (I.B.C)	710102059552026	COMPANY PETITION IB (IBC)/2410(ND)2019	RELIABLE FINANCE CORPN PRIVATE LIMITED VS PRABHAT JAIN	Sec 60(5)	7/20/2026	1. Main case no missed in vakalatnama. 2. Kindly ensure that all annexures bear the endorsement True Copy; along with the signature. 3. Kindly ensure that OCR is applied to every page of the PDF.	Yogesh
226	7/17/2026	Company Application(Companies Act)	710102059502026	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/39(PB)2026	EMERSON PROCESS MANAGEMENT POWER AND WATER SOLUTIONS INDIA PRIVATE LIMITED VS PRABHAT JAIN	Rule 11 of NCLT	7/20/2026	**No. of Objections:** 1. Signature is missing on every page of the application. Kindly sign all pages of the application. 2. The petition has been filed by two Petitioners; however, only one affidavit has been filed. Kindly file separate affidavits for both Petitioners or clarify and rectify the defect, as applicable.	RAJEEV
227	7/17/2026	Company Application(Companies Act)	710102059412026	COMPANY PETITION (COMPANIES ACT)/120(ND)2026	TRADEWELL HOLDINGS LIMITED VS RRP DEFENSE LIMITED	Rule 11 of NCLT	7/20/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked and that the pagination is correct throughout the document. 2. A duplicate entry of the Petitioner has been made in the online portal. Kindly rectify the same. 3. A copy of the Vakalatnama is missing from the PDF. Kindly upload the same. 4. OCR is mandatory on every page of the PDF. Kindly ensure that the entire document is OCR-enabled before re-filing.	SANYAM JAIN
228	7/17/2026	Interlocutory Application (I.B.C)	710102059562026	COMPANY PETITION IB (IBC)/1040(PB)2018	RATIONAL BUILDCON PL THRO ITS RP UDAYRAJ PATWARDHA VS RRP DEFENSE LIMITED	Sec 60(5)	7/20/2026	**No. of Objections:** 1. The relevant section has been omitted on Page No. 1 of the application. Kindly mention the correct section and refile the application.	Sanjay Bhatt
229	7/17/2026	Interlocutory Application (I.B.C)	710102059382026	COMPANY PETITION IB (IBC)/100(ND)2026	TRIBHUVAN MARKPLUS PRIVATE LIMITED VS KAMDHENU GLOBAL LIMITED	Rule 11 of NCLT, 2016	7/20/2026	**No. of Objections:** 1. The main case number is missing in the Vakalatnama. Kindly mention the correct main case number and re-upload the corrected Vakalatnama.	Rajat Srivastava
230	7/17/2026	Interlocutory Application (I.B.C)	710102059392026	COMPANY PETITION IB (IBC)/665(ND)2025	DARSHANLAL PAPERS PRIVATE LIMITED VS PROLIFIC PAPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/20/2026	**No. of Objections:** 1. Rule **8** is mentioned in the application and the section index; however, Rule **11** has been selected on the online portal. Kindly rectify the discrepancy by selecting the correct rule in the online portal. 2. OCR is mandatory on every page of the PDF. Kindly ensure that the entire document is OCR-enabled before re-filing.	Aakash
231	7/17/2026	Interlocutory Application (I.B.C)	710102059402026	COMPANY PETITION IB (IBC)/666(ND)2025	MS DARSHAN LAL CO THROUGH SOLE PROPRIETOR MR DARSHAN SINGH VS PROLIFIC PAPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/20/2026	**No. of Objections:** 1. The application mentions **Rule 8 of the Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016 read with Rule 11 of the National Company Law Tribunal Rules, 2016**, whereas the online portal reflects **Rule 11** only. Kindly rectify the discrepancy and ensure consistency between the application and the online portal. 2. OCR is mandatory on every page of the PDF. Kindly ensure that the entire document is OCR-enabled before re-filing.	Aakash
232	7/17/2026	Interlocutory Application (I.B.C)	710102059532026	COMPANY PETITION IB (IBC)/923(ND)2020	OFFICE OF THE ASSISTANT COMMISSIONER OF STATE TAX UNIT GUJARAT STATE VS GAGAN GULATI LIQUIDATOR OF MS PANTEL TECHNOLOGIES PRIVATE LIMITED	Sec 60(5)	7/20/2026	**No. of Objections:** 1. Kindly attach the **Condonation Document/Application** along with the filing. 2. The **Order dated 22.01.2026** is missing from the PDF, although the same has been referred to in the Prayer. Kindly rectify the defect and attach the said Order in the PDF.	Hitesh
233	7/17/2026	Interlocutory Application (I.B.C)	710102059462026	COMPANY PETITION IB (IBC)/1040(PB)2018	RATIONAL BUILDCON PVT LTD THRO ITS RP UDAYRAJ PATWARDHA VS GAGAN GULATI LIQUIDATOR OF MS PANTEL TECHNOLOGIES PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/20/2026	**No. of Objections:** 1. Please note that pages **208 and 209** are in Hindi. Kindly upload the duly translated English copies of these pages. While uploading the translated copies, please clearly mention the corresponding page numbers for which the English translations have been provided. 2. Kindly ensure that OCR is applied to every page of the PDF and re-upload the corrected PDF.	Sanjay Bhatt
234	7/17/2026	Interlocutory Application (I.B.C)	710102059362026	COMPANY PETITION IB (IBC)/14(ND)2026	BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED VS CRYSTAL CONSTRUCTION COMPANY	Rule 11 of NCLT, 2016	7/20/2026	**No. of Objections:** 1. The Section mentioned in the online portal and PDF is incorrect. Kindly select and mention **Section 60(5)** in both the online portal and PDF and ensure consistency. 2. Kindly attach the **Condonation Document/Application** in the PDF.	Sasthra Legal
235	7/17/2026	Interlocutory Application (I.B.C)	710102059492026	COMPANY PETITION IB (IBC)/1039(PB)2018	DIGAMBER BUILDCON PVT LTD THRO ITS RP UDAYRAJ PATWARDHAN VS CRYSTAL CONSTRUCTION COMPANY	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/20/2026	**No. of Objections:** 1. Pages **176, 178, 182, 188, and 189** are not properly aligned. Kindly correct the alignment of the said pages and re-upload the PDF. 2. Pages **191 and 192** require English translation. Kindly upload the duly translated English copies of the said pages. 3. OCR is mandatory on every page of the PDF. Kindly apply OCR to all pages and re-upload the corrected PDF.	Sanjay Bhatt
236	7/17/2026	Interlocutory Application (I.B.C)	710102059692026	COMPANY PETITION IB (IBC)/838(PB)2024	MAVENT RESTRUCTURING SERVICES LLP RESOLUTION PROFESSIONAL IN THE MATTER OF YES BANK VS MANISH MADAN VS CRYSTAL CONSTRUCTION COMPANY	Rule 11 of NCLT, 2016	7/20/2026	No. of Objections: Pages 37 and 38 are not readable. Kindly upload clear and legible copies of the said pages and re-upload the corrected PDF.	Mavent Restructuring Services
237	7/17/2026	Interlocutory Application (I.B.C)	710102059652026	COMPANY PETITION IB (IBC)/674(PB)2021	MR JAIDEEP SINGH VS MR DEVENDER UMRAO	Sections 60(5)/Regulation 7.8, 8.A, 9, 12, 12A, 13, 14, 17(1)	7/20/2026	**No. of Objections:** 1. There is a mismatch in the **Petitioner's details**. The online portal reflects **Mr. Jaideep Singh** as the Petitioner, whereas the Memo of Parties reflects **Ms. Dalbir Kaur** as the Petitioner. Kindly rectify the discrepancy and ensure consistency between the online portal and the Memo of Parties. 2. **Page No. 170** is not properly aligned. Kindly correct the alignment and re-upload the corrected PDF. 3. The requisite **₹3 Court Fee** is missing on the Vakalatnama. Kindly affix the Court Fee in the designated space and re-file the corrected Vakalatnama.	VIPUL GROVER
238	7/17/2026	Interlocutory Application (I.B.C)	710102059592026	COMPANY PETITION IB (IBC)/1039(PB)2018	DIGAMBER BUILDCON P L THRO ITS RP UDAYRAJ PATWARDHAN VS MR DEVENDER UMRAO	Sec 60(5)	7/20/2026	**No. of Objections:** 1. The **Section is missing in the Application**. Kindly mention the correct Section in the Application and ensure consistency throughout the filing. 2. OCR is mandatory on every page of the PDF. Kindly apply OCR to all pages and re-upload the corrected PDF.	Sanjay Bhatt
239	7/17/2026	Interlocutory Application (I.B.C)	710102059682026	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS MR DEVENDER UMRAO	Application under any other provisions- IBC	7/20/2026	**No. of Objections:** 1. The Petitioner's basic details are missing in the online portal. Kindly fill in the complete basic details of the Petitioner in the online portal. 2. OCR is mandatory on every page of the PDF. Kindly apply OCR to all pages and re-upload the corrected PDF.	Aditi

240	7/17/2026	Interlocutory Application (I.B.C)	710102059752026	COMPANY PETITION IB (IBC)/16(PB)2017	ANSAL PROPERTIES INFRASTRUCTURE LTD VS MR. VANEET BHATIA	Sec 60(5)	7/20/2026	**No. of Objections:** 1. There is a mismatch in the **Memo of Parties**, The Memo of Parties reflects **two Respondents**, whereas only **one Respondent** is reflected in the online portal. Kindly rectify the discrepancy and ensure consistency. 2. The **True Copy** endorsement/signature is missing on the Annexures. Kindly ensure that all annexures bear the **True Copy** endorsement/signature on every page. 3. OCR is missing. Kindly apply OCR to every page of the PDF and re-upload the corrected PDF.	MOHIT CHAUDHARY
241	7/17/2026	Interlocutory Application (I.B.C)	710102059772026	COMPANY PETITION IB (IBC)/585(ND)2025	MS MAMTA BINANI RESOLUTION PROFESSIONAL OF BLISS HOUSE PVT LTD VS MR. VANEET BHATIA	Sec 60(5)	7/20/2026	Kindly ensure that the section selected in the online portal is the same as the section mentioned in the PDF. At present, different sections have been selected in the online portal and the PDF. Please rectify the discrepancy and refile the matter.	Aakanksha
242	7/18/2026	Interlocutory Application (I.B.C)	710102059952026	COMPANY PETITION IB (IBC)/446(ND)2023	ANIL KUMAR VERMA VS MS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED	Section 60(5)/Rule 11	7/20/2026	1 Incomplete bookmarking. 2 Pagination incomplete in Index. 3 Pagination missed in pdf. 4 Date and Three Rs. court fee and Twenty five Rs. welfare ticket is missed in Vakalatnama. 5 Some pages of the PDF are in Hindi and need to be translated into English. 6 Counsel details missed in Index, memo party and in application. 7 True copy missed in Annexures. 8 Some pages are blur in pdf.	Anmol Niranjan
243	7/18/2026	Interlocutory Application (I.B.C)	710102059872026	COMPANY PETITION IB (IBC)/674(PB)2021	VISHESH METALS INDUSTRIES VS DEVENDRA UMRAO	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/20/2026	**No. of Objections:** 1. The main case number and the ₹1 Court Fee stamp are missing in the Vakalatnama. Kindly rectify the defect and re-upload the corrected Vakalatnama. 2. Pages 33 and 64 are blurred on the left side. Kindly replace them with clear and legible copies. 3. OCR is mandatory on every page of the PDF. Kindly ensure that the entire PDF is OCR-enabled and re-upload the corrected file.	Divyanshu Sarswat
244	7/18/2026	Interlocutory Application (I.B.C)	710102059922026	COMPANY PETITION IB (IBC)/446(ND)2023	RAKESH SHARMA VS MS DUCTURUS RESOLUTION PROFESSIONALS PVT LTD	Section 60(5)/Rule 11	7/20/2026	1.Counsel details are missing in the Index and Memo of Parties. 2.Page Nos. 51, 53, and 109 require English translated copy. While uploading the translated copy please mention the corresponding hindi page number 3.A true copy signature is mandatory on every page of the Annexure. 4.The date, ₹3 court fee, and ₹25 welfare ticket are missing from the Vakalatnama.	Anmol Niranjan
245	7/18/2026	Interlocutory Application (I.B.C)	710102059962026	COMPANY PETITION IB (IBC)/908(ND)2022	PRIYANKA MALHOTRA VS DHARMENDRA KUMAR	Section 60(5)/Liq Regulation 35	7/20/2026	1 Memo party missed in Index. 2 Vakalatnama is missed in pdf. 3 OCR is mandatory.	Jai
246	7/18/2026	Miscellaneous Application (IBC)	710102060052026	COMPANY PETITION IB (IBC)/314(PB)2023	TEIL PROJECTS LIMITED VS DHARMENDRA KUMAR	Rule 11 of NCLT, 2016	7/20/2026	**No. of Objections:** 1. The case type is incorrectly selected in the online portal. Kindly rectify the case type and ensure it is consistent with the filed documents. 2. The main case number is missing in the Vakalatnama. Kindly rectify the defect and re-upload the corrected Vakalatnama.	ASHISH
247	7/16/2026	0710102078792025(No.of Docs 2)	0710102078792025/17	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/20/2026	no of objections: - 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	garora779@gmail.com
248	7/14/2026	0710102073592023(No.of Docs 2)	0710102073592023/2	INTERLOCUTORY APPLICATION (I.B.C)/4534(PB)2023	PRAVEEN KUMAR MADURI VS. CONSORTIUM OF KGK REALTY (INDIA) PRIVATE LIMITED (SUCCESSFUL RESOLUTION APPLICANT)	Sec 60(5)	7/20/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly also attach latest order. 2. Bookmarking incomplete. Kindly complete the bookmarking with pagination as per Index	D29322014
249	7/14/2026	0710102073592023(No.of Docs 2)	0710102073592023/2	INTERLOCUTORY APPLICATION (I.B.C)/4534(PB)2023	PRAVEEN KUMAR MADURI VS. CONSORTIUM OF KGK REALTY (INDIA) PRIVATE LIMITED (SUCCESSFUL RESOLUTION APPLICANT)	Sec 60(5)	7/20/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly also attach latest order. 2. Bookmarking incomplete. Kindly complete the bookmarking with pagination as per Index	D29322014
250	7/14/2026	0710102073592023(No.of Docs 2)	0710102073592023/2	INTERLOCUTORY APPLICATION (I.B.C)/4534(PB)2023	PRAVEEN KUMAR MADURI VS. CONSORTIUM OF KGK REALTY (INDIA) PRIVATE LIMITED (SUCCESSFUL RESOLUTION APPLICANT)	Sec 60(5)	7/20/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly also attach latest order. 2. Bookmarking incomplete. Kindly complete the bookmarking with pagination as per Index	D29322014
251	7/14/2026	0710102073592023(No.of Docs 2)	0710102073592023/2	INTERLOCUTORY APPLICATION (I.B.C)/4534(PB)2023	PRAVEEN KUMAR MADURI VS. CONSORTIUM OF KGK REALTY (INDIA) PRIVATE LIMITED (SUCCESSFUL RESOLUTION APPLICANT)	Sec 60(5)	7/20/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly also attach latest order. 2. Bookmarking incomplete. Kindly complete the bookmarking with pagination as per Index	D29322014
252	7/16/2026	0710102099532024(No.of Docs 1)	0710102099532024/3	INTERLOCUTORY APPLICATION (I.B.C)/209(ND)2025	MRS. GUNITA DASWAL PERSONAL GUARANTOR VS. PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016	7/20/2026	no of objections: - 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. OCR missing 3. Page No(s).1 and 5 are not clear. Kindly upload legible copies of the said pages. 4. kindly attach latest order	sangeeta233
253	7/16/2026	0710102019992026(No.of Docs 2)	0710102019992026/2	COMPANY APPLICATION(COMPANIES ACT)/81(ND)2026	DR. SATISH CHANDRA & ANR VS. REGISTRAR OF COMPANIES DELHI	Rule 11 of NCLT	7/20/2026	**No. of Objections:*** 1. Double PDF has been uploaded. Kindly remove the duplicate PDF. 2. Kindly ensure that the PDF is properly bookmarked as per the Index and correct pagination is maintained throughout. 3. Kindly attach the Compliance Order and the latest order, if any. Further, mention the date on which the Compliance Order was uploaded in the Index. 4. Proof of Service is missing. Kindly attach the same.	henna15
254	7/16/2026	0710102019992026(No.of Docs 2)	0710102019992026/3	COMPANY APPLICATION(COMPANIES ACT)/81(ND)2026	DR. SATISH CHANDRA & ANR VS. REGISTRAR OF COMPANIES DELHI	Rule 11 of NCLT	7/20/2026	**No. of Objections:*** 1. Double PDF has been uploaded. Kindly remove the duplicate PDF. 2. Kindly ensure that the PDF is properly bookmarked as per the Index and correct pagination is maintained throughout. 3. Kindly attach the Compliance Order and the latest order, if any. Further, mention the date on which the Compliance Order was uploaded in the Index. 4. Proof of Service is missing. Kindly attach the same. 5. Kindly ensure that all pages of the Rejoinder are duly signed. 6. OCR is missing. Kindly ensure that OCR is available on all pages of the PDF. 7. Affidavit is missing. Kindly attach the same.	henna15
255	7/15/2026	0710102007982026(No.of Docs 4)	0710102007982026/1	COMPANY PETITION (COMPANIES ACT)/14(ND)2026	BADAL MITTAL VS. PAYAL INTERNATIONAL LIMITED	Sec. 241(1),Sec. 242(4)	7/20/2026	no of objections: - 1. page no-63 to 149, 153 to 310 double pagination in pdf, kindly remove one 2. Kindly ensure that all annexures bear the endorsement & True Copy" along with the signature. 3. Page No(s). 198,269,270,271,388,389 are not clear. Kindly upload legible copies of the said pages. 4. Please note that page(s) No. 249,260,318 are in Hindi. Kindly upload the English translated copy of the said page(s). While uploading the translated copy, please clearly mention the corresponding page number(s) for which the English translation has been provided. 5. page no-390 and 391 need English translate newspaper 6. in vakalatnama page no-408 Rs. 1/- court fees missing 7. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 8. Proof of service missing	CKM Partners
256	7/15/2026	0710102033242026(No.of Docs 3)	0710102033242026/3	COMPANY PETITION (COMPANIES ACT)/67(ND)2026	LAKSHEY JAIN VS. PUSH P STEELS AND MINING PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/20/2026	1.kindly attach the compliance order and the latest order if any also please mention the date on which the compliance order was uploaded in the index. 2.court fee 3rs missed on vakalatnama	Jorad Jain

257	7/16/2026	0710102017942026(No.of Docs 1)	0710102017942026/5	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED	Sec 60(5)	7/20/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. The **Index** is missing. Kindly attach a proper Index reflecting the correct sequence of documents and page numbers. 3. Kindly ensure that all annexures bear the endorsement **"True Copy"** along with the signature on every page. 4. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	Surabhi
258	7/15/2026	0710102022432026(No.of Docs 5)	0710102022432026/3	INTERLOCUTORY APPLICATION (I.B.C)/1274(ND)2026	MR SHAILESH CHANDRA OJHA	Application under any other provisions- IBC	7/20/2026	no of objections: - 1. counsel details missing in volume-wise index volume-1 to 5 2. Page no- 543 to 564 are not clear. Kindly upload legible copies of the said pages. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: &quot;Vakalatnama is on record.&quot; 4. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	advpallavsaxena
259	7/15/2026	0710102022332026(No.of Docs 5)	0710102022332026/2	INTERLOCUTORY APPLICATION (I.B.C)/1317(ND)2026	HARMEET KAUR VS. NA	Application under any other provisions- IBC	7/20/2026	1. Kindly attach the compliance order and the latest order if any also please mention the date on which the compliance order was uploaded in the index. 2. pages no 548 to 570. are not clear kindly upload legible copies of the said pages. 3. kindly attach the vakalatnama if the vakalatnama is already on record please mention in the as vakalatnama is on record. 4. counsel details missed all volume in pdf	advpallavsaxena
260	12/29/2025	0710102112492025(No.of Docs 0)	0710102112492025/6	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT) 2(ND) 2026	LOTUS TRADING AND SECURITIES PRIVATE LIMITED VS. 1	Sec. 230-232 - Second Motion	7/20/2026	1. Kindly attach compliance order and the latest order if any in pdf	
261	7/16/2026	0710102050942026(No.of Docs 1)	0710102050942026/1	INTERLOCUTORY APPLICATION (I.B.C)/2891(ND)2026	RAJEEV SAUMITRA VS. MR VINEET GUPTA RESOLUTION PROFESSIONAL.	Rule 11 of NCLT, 2016	7/20/2026	**No. of Objections:** 1. As per the Compliance Order, the Affidavit was required to be filed within one week. However, the same has been filed beyond the stipulated period. Therefore, kindly file an Interlocutory Application (IA) seeking condonation of delay. The document for which condonation of delay is sought shall be annexed to the IA and included in the PDF as an annexure. 2. Kindly attach the latest NCLT Order in the PDF.	RAKESHBHATIA@123
262	12/29/2025	0710102112492025(No.of Docs 0)	0710102112492025/7	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT) 2(ND) 2026	LOTUS TRADING AND SECURITIES PRIVATE LIMITED VS. 1	Sec. 230-232 - Second Motion	7/20/2026	**No. of Objections:** 1. Kindly attach the latest Order, if any, in the PDF.	
263	7/17/2026	0710102050612026(No.of Docs 1)	0710102050612026/1	INTERLOCUTORY APPLICATION (I.B.C)/2895(PB)2026	GYANESHWAR SAHAI VSKAMLESH JAIN	Application under any other provisions- IBC	7/20/2026	**No. of Objections:** 1. As per the Compliance Order, the Affidavit was required to be filed within one week. However, the same has been filed beyond the stipulated period. Therefore, kindly file an **Interlocutory Application (IA)** seeking condonation of delay. The document for which condonation of delay is sought shall be annexed to the IA and included in the PDF as an annexure.	lavdhawan
264	7/16/2026	0710102034012026(No.of Docs 2)	0710102034012026/7	COMPANY PETITION IB (IBC)/231(ND)2026	INDIAN BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	7/20/2026	1. pagination missed in bookmarking	office@anush
265	7/16/2026	0710102002522026(No.of Docs 2)	0710102002522026/1	COMPANY PETITION IB (IBC)/25(ND)2026	JUGAL KISHORE VS. PUNJAB NATIONAL BANK	Section 94(1)	7/20/2026	**No. of Objections:** 1. Counsel's signature is missing in the Index. Kindly sign the Index and re-file the corrected PDF. 2. The NCLT Compliance Order is missing. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	karangandhii
266	7/18/2026	0710102017762024(No.of Docs 2)	0710102017762024/7	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7, IBC under Sec 7	7/20/2026	**No. of Objections: 5** 1. Counsel details/signature are missing in the index. Kindly rectify the same. 2. Kindly attach the compliance order and the latest order, if any. Further, mention the date on which the compliance order was uploaded in the index. 3. Kindly ensure that all pages of the reply are duly signed. 4. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, the same may be mentioned in the index as ***Vakalatnama is on record.*** 5. Please note that documents at Serial Nos. 22 and 33 are in Hindi. Kindly upload the English translated versions of the same.	ADV-VIREN
267	7/15/2026	0710102035112026(No.of Docs 3)	0710102035112026/3	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/29(ND)2026	KANCHENJUNGA SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/20/2026	1. Kindly attach latest order in pdf	ashishmiddha@rocketm
268	7/16/2026	0710102101662024(No.of Docs 2)	0710102101662024/4	INTERLOCUTORY APPLICATION (IBC) (PL AN)/62(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR	Sec 30	7/20/2026	Kindly file the application as an IA	abhi4064
269	7/18/2026	0710102017762024(No.of Docs 2)	0710102017762024/6	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7, IBC under Sec 7	7/20/2026	**No. of Objections: 4** 1. Counsel details/signature are missing in the index. Kindly rectify the same. 2. Kindly attach the compliance order and the latest order, if any. Further, mention the date of uploading of the compliance order in the index. 3. Kindly ensure that all pages of the reply are duly signed. 4. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, the same may be mentioned in the index as ***Vakalatnama is on record.***	ADV-VIREN
270	7/18/2026	0710102042452026(No.of Docs 5)	0710102042452026/8	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	7/20/2026	**No. of Objections:** 1. OCR is missing. Kindly apply OCR to every page of the PDF and re-upload the corrected PDF. 2. Kindly merge all documents into a single PDF. 3. The Affidavit is incomplete as the **first page is missing**. Kindly upload the complete Affidavit. 4. Duplicate copies of the Affidavit have been uploaded. Kindly remove the extra/duplicate Affidavit and upload a single complete copy. 5. **Pages 40 to 48** are missing from the PDF. Kindly upload the complete PDF with the missing pages. 6. Kindly ensure that the PDF is properly bookmarked with correct pagination. 7. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	essapnakhandelwal
271	7/18/2026	0710102042452026(No.of Docs 1)	0710102042452026/7	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	7/20/2026	**No. of Objections:** 1. OCR is missing. Kindly apply OCR to every page of the PDF and re-upload the corrected PDF. 2. Kindly merge all documents into a single PDF. 3. Signatures are required on every page of the Reply. Kindly ensure that all pages of the Reply are duly signed. 4. The Affidavit is incomplete. Kindly file the complete Affidavit. 5. Kindly ensure that the PDF is properly bookmarked with correct pagination. 6. **Page No. 24** is missing from the PDF. Kindly upload the complete PDF with the missing page. 7. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	essapnakhandelwal
272	7/16/2026	0710100050322026(No.of Docs 2)	0710100050322026/1	COMPANY PETITION IB (IBC)/307(ND)2026	KARIX MOBILE PRIVATE LIMITED VS. AKIKO GLOBAL SERVICES LIMITED	IBC Under Sec 9, IBC Under Sec 9	7/20/2026	no of objections: - 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. Kindly ensure that all annexures bear the endorsement &quot;True Copy&quot; along with the signature.	rklawchambers

273	7/18/2026	0710102017762024(No.of Docs 2)	0710102017762024/5	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	7/20/2026	**No. of Objections:** 1. Counsel details/signature are missing in the Index. Kindly mention the Counsel details and affix the required signature. 2. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 3. Kindly ensure that all pages of the Reply are duly signed. 4. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, kindly mention the same in the Index as ""Vakalatnama is on record.":**	ADV-VIREN
274	5/25/2026	0710102042452026(No.of Docs 0)	0710102042452026/6	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIET METALS PRIVATE LIMITED	Sec. 241(1)	7/20/2026	**No. of Objections:** 1. OCR is missing. Kindly apply OCR to every page of the PDF and re-upload the corrected PDF. 2. Kindly merge all documents into a single PDF. 3. Kindly ensure that the PDF is properly bookmarked with correct pagination. 4. Pages **23 to 35** are not clear. Kindly upload legible copies of the said pages. 5. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
275	7/16/2026	0710102078792025(No.of Docs 2)	0710102078792025/13	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/20/2026	no of objections: - 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. OCR missing	AMS,MISHA
276	7/16/2026	0710102078792025(No.of Docs 2)	0710102078792025/14	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/20/2026	no of objections: - 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. Please note that page(s) No. 18 to 26 are in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible.	garora779@gmail.com
277	7/15/2026	0710102035112026(No.of Docs 3)	0710102035112026/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/29(ND)2026	KANCHENJUNGA SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/20/2026	1.kindly attach latest order in pdf	ashishmddha@rocketm
278	7/16/2026	0710102062362025(No.of Docs 2)	0710102062362025/7	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/20/2026	**No. of Objections:** 1. Kindly prepare the note in the Index properly and ensure that it is complete and accurate. 2. Kindly attach the compliance order and the latest order (if any) in the PDF and update the Index accordingly.	aaryan@sasttralegal
279	7/16/2026	0710102011232026(No.of Docs 3)	0710102011232026/15	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	7/20/2026	**No. of Objections:** 1. The **volume-wise Index** is missing for **Volume I and Volume II**. Kindly provide a separate Index for each volume. 2. Kindly ensure that all annexures bear the endorsement ""True Copy":** along with the signature on every page.	Pranjit365
280	7/16/2026	0710102078792025(No.of Docs 2)	0710102078792025/15	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/20/2026	no of objections: - 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. Please note that page(s) No. 28 is cut from the side(s), resulting in incomplete and unclear content. Kindly upload clear and complete copies of the said page(s), ensuring that no portion of the text or document is cut off. 3. OCR missing	AMS,MISHA
281	3/30/2026	0710102023812026(No.of Docs 0)	0710102023812026/6	INTERLOCUTORY APPLICATION(IBC)(PL AN)/25(ND)2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	7/20/2026	1.kindly attach the compliance order and the latest order if any also please mention the date on which the compliance order was uploaded in the index. 2.pages no 47 to 56. are not clear kindly upload legible copies of the said pages.	
282	7/18/2026	0710102051562026(No.of Docs 2)	0710102051562026/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2026	ROYAL ELEGANCIA APARTMENT BUYERS ASSOCIATION VS. CANARY GREENS BUYERS WELFARE ASSOCIATION COMEMBER OF THE RESOLUTION APPLICANT CONSORTIUM THROUGH ITS PRESIDENT AUTHORISED SIGNATORY	Sec 60(5)	7/20/2026	**No. of Objections:** 1. Kindly affix the Court Fee Ticket in the designated blank space. 2. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	udi1226
283	7/18/2026	0710102051562026(No.of Docs 2)	0710102051562026/1	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2026	ROYAL ELEGANCIA APARTMENT BUYERS ASSOCIATION VS. CANARY GREENS BUYERS WELFARE ASSOCIATION COMEMBER OF THE RESOLUTION APPLICANT CONSORTIUM THROUGH ITS PRESIDENT AUTHORISED SIGNATORY	Sec 60(5)	7/20/2026	1.kindly attach the compliance order and the latest order if any also please mention the date on which the compliance order was uploaded in the index.	udi1226
284	7/16/2026	0710102038842024(No.of Docs 3)	0710102038842024/2	INTERLOCUTORY APPLICATION (I.B.C)/2658(ND)2024	AJIT GYANCHAND JAIN VS. COMMITTEE OF CREDITORS OF COAST TOWN PLANNERS PRIVATE LIMITED I.E. PHOENIX ARC PRIVATE LIMITED (TRUSTEE OF PHOENIX TRUST FY22-16)	Sec 60(5)	7/20/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. The **volume-wise Index** is missing for **Volumes I, II, and III**. Kindly provide a separate Index for each volume. 3. Kindly ensure that all annexures bear the endorsement ""True Copy":** along with the signature on every page. 4. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 5. Kindly affix the requisite **₹3 Court Fee** in the designated blank space on the Vakalatnama. Further, the **date is missing** on the Vakalatnama. Kindly mention the date and re-file the corrected Vakalatnama.	Divi4291
285	7/16/2026	0710102078792025(No.of Docs 2)	0710102078792025/16	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/20/2026	no of objections: - 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. Please note that page(s) No. 21 is in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible.	garora779@gmail.com
286	3/31/2026	0710102024252026(No.of Docs 0)	0710102024252026/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/17(ND)2026	REX OVERSEAS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/17/2026	No. of Objections: Please note that Page Nos. 18 to 123 are in incorrect alignment. Kindly upload the said pages in the correct alignment and ensure that they are properly oriented and clearly legible. Kindly attach the Compliance Order and the latest order, if any, in the PDF.	
287	5/14/2026	0710102039402026(No.of Docs 0)	0710102039402026/1	COMPANY APPLICATION(COMPA NIES ACT)/127(ND)2026	ARUN JAIN VS. VV A DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	7/17/2026	no of objections: - 1. As per the Compliance Order, the affidavit of service was required to be filed within 3 days. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	
288	2/13/2026	0710102012872026(No.of Docs 0)	0710102012872026/7	COMPANY PETITION (COMPANIES ACT)/36(ND)2026	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	7/17/2026	no of objections: - 1. put Rs. 5/- welfare fees on blank space in vakalatnama	

289	2/13/2026	0710102012872026(No.of Docs 0)	0710102012872026/6	COMPANY PETITION (COMPANIES ACT)/36(ND)2026	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	7/17/2026	**No. of Objections:** 1. Kindly affix the **25 Welfare Stamp** in the blank space provided on the document.	
290	2/13/2026	0710102012872026(No.of Docs 0)	0710102012872026/5	COMPANY PETITION (COMPANIES ACT)/36(ND)2026	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	7/17/2026	**No. of Objections:** 1. Kindly affix the **25 Welfare Stamp** in the blank space provided on the document.	
291	7/15/2026	0710102020792026(No.of Docs 1)	0710102020792026/2	INTERVENTION PETITION(COMPANIES ACT)/5(ND)2026	NITIN KUMAR JAIN VS. RAJESH KUMAR JAIN	Sec 424 (3)	7/17/2026	**No. of Objections:** 1. The **25 Welfare Stamp** and **23 Court Fee** are missing on the **Vakalatnama**, Kindly affix the requisite stamps and re-upload the corrected document. 2. The **Index** is missing. Kindly upload the same.	cssiddharthmittal
292	7/15/2026	0710102100202025(No.of Docs 2)	0710102100202025/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2025	ODISHA TELEVISION LIMITED	Sec. 230-232 - Second Motion	7/17/2026	Kindly attach compliance order	rajeev1124
293	6/18/2026	0710102048902026(No.of Docs 0)	0710102048902026/1	COMPANY PETITION IB (IBC)/301(ND)2026	COIM INDIA PRIVATE LIMITED VS. KANAN PLASTIC PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	7/17/2026	**No. of Objections:** 1. The **Compliance Order** is missing from the PDF. Kindly attach the same.	
294	6/23/2026	0710102049342026(No.of Docs 0)	0710102049342026/1	COMPANY PETITION IB (IBC)/304(ND)2026	EXCEL NUTRITIONS AND PROTEINS VS. JINDAL REFINERIES LIMITED	IBC Under Sec 9	7/17/2026	no of objections: - 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
295	4/19/2017	0710102401702016(No.of Docs 0)	0710102401702016/15	COMPANY PETITION (COMPANIES ACT)/659(PB)2016	BCC FUBA INDIA LIMITED VS SBJ EXPORT & MFG PRIVATE LIMIED	Application under any other provisions	7/17/2026	1.court fee 1rs missed in vakalatnama	
296	7/15/2026	0710102007972026(No.of Docs 4)	0710102007972026/1	COMPANY PETITION (COMPANIES ACT)/15(ND)2026	BADAL MITTAL VS. ARTI MITTAL	Sec. 241(1),Sec. 242(4)	7/17/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination in **Volume II** and **Volume III**. 2. Kindly ensure that all annexures bear the endorsement **"True Copy"** along with the signature of the authorized person. 3. Page Nos. **45, 266, 267, 416, 417, 430, 431, and 454-455** are not clear. Kindly upload clear and legible copies of the said pages. 4. The PDF in all volumes contains **duplicate pagination**. Kindly remove the duplicate page numbering. 5. Page Nos. **246, 257, and 315** are in Hindi. Kindly upload the **English translated copies** of the said pages. While uploading the translations, clearly mention the corresponding page numbers to which the translations relate. 6. Kindly upload the **English translation** of the newspaper reports on Page Nos. **418 and 419**. 7. The **21 Court Fee** and the **date** are missing on the **Vakalatnama** (Page Nos. **444 and 465**). Kindly rectify the same. 8. Kindly attach the **Compliance Order** and the **latest order**, if any. Also, mention the date on which the Compliance Order was uploaded in the **Index**.	CKM Partners
297	4/19/2017	0710102401702016(No.of Docs 0)	0710102401702016/15	COMPANY PETITION (COMPANIES ACT)/659(PB)2016	BCC FUBA INDIA LIMITED VS SBJ EXPORT & MFG PRIVATE LIMIED	Application under any other provisions	7/17/2026	1.court fee 1rs missed in vakalatnama	
298	7/1/2021	0710102044252021(No.of Docs 0)	0710102044252021/57	INTERLOCUTORY APPLICATION (I.B.C)/3679(ND)2021	NILESH SHARMA VS AJAY SOOD	Sec 43(1) r/w Sec 44 (1)	7/17/2026	**No. of Objections:** 1. Kindly attach the **latest order** in the PDF.	
299	7/1/2021	0710102044222021(No.of Docs 0)	0710102044222021/22	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	7/17/2026	1.kindly attach latest order in pdf	
300	2/4/2020	0710102016052020(No.of Docs 0)	0710102016052020/7	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	AMRITA GUJRAL VS. HYPERHIRE INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/17/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. OCR is missing. Kindly upload an OCR-enabled PDF with OCR on every page.	
301	7/15/2026	0710102012922026(No.of Docs 1)	0710102012922026/5	COMPANY PETITION IB (IBC)/105(ND)2026	THE CANARA BANK LIMITED VS. BHAVYABHARAT INFRASTRUCTURE & CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	7/17/2026	**No. of Objections:** 1. Kindly ensure that all annexures are duly signed and bear the **"True Copy"** endorsement. 2. Kindly ensure that the PDF is properly bookmarked with correct pagination.	prachiejain
302	7/15/2026	0710102092982023(No.of Docs 1)	0710102092982023/8	INTERLOCUTORY APPLICATION (I.B.C)/5874(PB)2023	MR. SAJJAN KUMAR DOKANIA VSMR SUBASH CHANDRA & ORS	Application under any other provisions- IBC	7/17/2026	**No. of Objections:** 1. The **Index** is missing from the PDF. Kindly upload the same.	Adv.sushmg
303	12/30/2025	0710102112782025(No.of Docs 0)	0710102112782025/3	COMPANY PETITION IB (IBC)/16(ND)2026	MR PRASHANT VISHNOI VS. AIMS SANYA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	7/17/2026	1.kindly attach the compliance order and the latest order, if any, also, please mention the date on which the compliance order was uploaded in the index.	
304	7/15/2026	0710102082442022(No.of Docs 2)	0710102082442022/6	COMPANY PETITION IB (IBC)/765(ND)2022	DMI FINANCE PRIVATE LIMITED VS. SANDEEP GARG	Section 95(1)	7/17/2026	**No. of Objections:** 1. The same PDF has been uploaded twice. Kindly remove the duplicate PDF. 2. Kindly attach the **latest order** in the PDF.	sumitsinha20
305	7/15/2026	0710102082442022(No.of Docs 3)	0710102082442022/5	COMPANY PETITION IB (IBC)/765(ND)2022	DMI FINANCE PRIVATE LIMITED VS. SANDEEP GARG	Section 95(1)	7/17/2026	1.please note that pages 185,186,187,are in incorrect alignment kindly upload the said pages in the correct alignment and ensure that they are properly oriented and clearly legible. 2.kindly attach the compliance order and the latest order, if any, also please mention the date on which the compliance order was uploaded in the index.	sumitsinha20
306	7/15/2026	0710102016492023(No.of Docs 1)	0710102016492023/18	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	7/17/2026	**No. of Objections:** 1. Kindly file the matter as an **Interlocutory Application (IA)**.	Fidere2
307	7/15/2026	0710102048862024(No.of Docs 2)	0710102048862024/6	COMPANY PETITION IB (IBC)/363(ND)2024	A.M.A. IMPEX VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	7/17/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	corporatejudis@NCLT
308	4/19/2017	0710102401702016(No.of Docs 0)	0710102401702016/15	COMPANY PETITION (COMPANIES ACT)/659(PB)2016	BCC FUBA INDIA LIMITED VS SBJ EXPORT & MFG PRIVATE LIMIED	Application under any other provisions	7/17/2026	1.court fee 1rs missed in vakalatnama	
309	4/19/2017	0710102401702016(No.of Docs 0)	0710102401702016/15	COMPANY PETITION (COMPANIES ACT)/659(PB)2016	BCC FUBA INDIA LIMITED VS SBJ EXPORT & MFG PRIVATE LIMIED	Application under any other provisions	7/17/2026	1.court fee 1rs missed in vakalatnama	

310	7/15/2026	0710102058112025(No.of Docs 2)	0710102058112025/6	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/17/2026	**No. of Objections:** 1. The **₹3 Court Fee** and **₹25 Welfare Stamp** are missing on the **Vakalatnama**. Kindly affix the requisite fees/stamp and re-upload the corrected document.	linklegal
311	7/15/2026	0710102045212026(No.of Docs 1)	0710102045212026/1	INTERLOCUTORY APPLICATION (I.B.C)/2527(ND)2026	VIJENDER SHARMA VS. KISHAN PAL SINGH	Application under any other provisions- IBC	7/17/2026	Las per the compliance order the affidavit was to be filed with in one week	Vijender2020
312	7/15/2026	0710102042592026(No.of Docs 1)	0710102042592026/1	INTERLOCUTORY APPLICATION (I.B.C)/2426(ND)2026	SARITA JUNEJA VS. SHRI PRADEEP KUMAR KAUSHIK	Section 60(5)/Rule 11	7/17/2026	no of objections: - 1. As per the Compliance Order, the affidavit of service was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	Rahulg1003
313	7/15/2026	0710102042452026(No.of Docs 11)	0710102042452026/5	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	7/17/2026	**No. of Objections:** 1. Kindly ensure that the annexure pages bearing **Page Nos. 52-74, 104-112, 121-847, 896-1082, 1086-1091, 1122-1128, 1133-1187, 1235-1242, 1248-1252, 1258-1268, 1289-1368, 1535-1834, and 1843-1893** are duly signed and bear the **"True Copy"** endorsement. 2. Please note that **Page Nos. 91, 864, 889, 1111, 1117, 1226, 1233, 1385, 1410, 1437, 1443, 1466, 1473, 1496, 1502, 1525, and 1532** are in incorrect alignment. Kindly upload the said pages in the correct alignment and ensure that they are properly oriented and clearly legible. 3. Kindly attach the **Compliance Order** and the **latest order**, if any. Also, please mention the date on which the **Compliance Order** was uploaded in the **Index**. 4. Kindly attach the **Vakalatnama**. If the **Vakalatnama** is already on record, please mention the same in the **Index** as **"Vakalatnama is on record."**	Aakashmoharr
314	7/15/2026	0710102078982024(No.of Docs 2)	0710102078982024/8	COMPANY PETITION (COMPANIES ACT)/172(ND)2024	NARENDER PAL SINGH SAWHNEY VS. DARSHAN SINGH SAHNI	Sec. 241(1),Sec. 242(4)	7/17/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Kindly ensure that all pages of the **Reph** are duly signed. 3. Kindly attach the **Compliance Order** and the **latest order**, if any. Also, please mention the date on which the Compliance Order was uploaded in the **Index**. 4. Kindly attach the **Vakalatnama**. If the Vakalatnama is already on record, kindly mention the same in the **Index** as **"Vakalatnama is on Record."**	Adityamadaan
315	7/15/2026	0710102086922025(No.of Docs 2)	0710102086922025/4	INTERLOCUTORY APPLICATION (I.B.C)/5318(ND)2025	NATIONAL SPOT EXCHANGE LIMITED VS. MR. RAHUL JINDAL RESOLUTION PROFESSIONAL OF TIRUPATI INFRAPROJECTS PVT. LTD.	Section 60(5)	7/17/2026	**No. of Objections:** 1. Kindly attach the **Compliance Order** and the **latest order**, if any. Also, please mention the date on which the **Compliance Order** was uploaded in the **Index**.	Ashishlu
316	7/15/2026	0710102003422026(No.of Docs 2)	0710102003422026/1	INTERLOCATORY APPLICATION (COMPANIES ACT)/19(PB)2026	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Rule 11 of NCLT	7/17/2026	no of objections: - 1. pagination is missing in index	ADVKUNDAN
317	7/16/2026	0710102049522023(No.of Docs 1)	0710102049522023/4	RESTORATION APPLICATION (COMPANIES ACT)/26(ND)2023	KRISHEN BANS BAHADUR & ORS VS. THE INSTALMENT SUPPLY LIMITED	Rule 11 of NCLT	7/17/2026	**No. of Objections:** 1. Kindly ensure that all pages of the **Reph** are duly signed. 2. Kindly remove the **blank page** from the PDF. 3. Kindly attach the **Compliance Order** and the **latest order**, if any. Also, please mention the date on which the **Compliance Order** was uploaded in the **Index**. 4. Kindly attach the **Vakalatnama**. If the Vakalatnama is already on record, please mention the same in the **Index** as **"Vakalatnama is on record."**	bgugnani
318	7/15/2026	0710102107362025(No.of Docs 2)	0710102107362025/3	INTERLOCUTORY APPLICATION (I.B.C)/6125(ND)2025	CK CONSTRUCTIONS VS. ATUL MITTAL	Section 60(5)	7/17/2026	1.kindly ensure the pdf is properly bookmarked with correct pagination. 2. As per compliance order 1 week time was granted to file the Written submission. Kindly also upload latest order	SIDSHARMA
319	7/15/2026	0710102000022026(No.of Docs 2)	0710102000022026/8	COMPANY PETITION IB (IBC)/69(ND)2026	MR. RAJEEV SHARMA VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	7/17/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Kindly ensure that all pages of the documents are duly signed. 3. OCR is missing. Kindly upload an OCR-enabled PDF with OCR on every page.	D12902014
320	3/3/2026	0710102017342026(No.of Docs 0)	0710102017342026/2	COMPANY PETITION (COMPANIES ACT)/43(ND)2026	RITU KHULLAR VS. AILERON TRAVELS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/17/2026	**No. of Objections:** 1. The uploaded file pertains to the District Court, Tis Hazari Courts, Delhi**. Kindly upload the correct file pertaining to NCLT, New Delhi**.	
321	9/16/2024	0710102079872024(No.of Docs 0)	0710102079872024/8	COMPANY PETITION IB (IBC)/674(ND)2024	AVIATOR ML 29641 LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/17/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	
322	9/16/2024	0710102079872024(No.of Docs 0)	0710102079872024/7	COMPANY PETITION IB (IBC)/674(ND)2024	AVIATOR ML 29641 LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/17/2026	1.kindly attach the compliance order and the latest order, if any, also, please mention the date on which the compliance order was uploaded in the index.	
323	4/15/2026	0710102029892026(No.of Docs 0)	0710102029892026/5	COMPANY PETITION IB (IBC)/226(ND)2026	PUNJAB SIND BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	7/17/2026	**No. of Objections:** 1. Kindly attach the **latest order** in the PDF.	
324	7/15/2026	0710102033242026(No.of Docs 2)	0710102033242026/4	COMPANY PETITION (COMPANIES ACT)/67(ND)2026	LAKSHEY JAIN VS. PUSHP STEELS AND MINING PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/17/2026	**No. of Objections:** 1. Numbering is missing in the **Bookmarks**. Kindly provide proper numbering in the bookmarks. 2. The **₹3 Court Fee** is missing on the **Vakalatnama**. Kindly affix the requisite court fee and re-upload the corrected document. 3. Kindly attach the **Compliance Order** and the **latest order**, if any. Also, mention the date on which the Compliance Order was uploaded in the **Index**.	Joradjain
325	7/15/2026	0710102033242026(No.of Docs 3)	0710102033242026/5	COMPANY PETITION (COMPANIES ACT)/67(ND)2026	LAKSHEY JAIN VS. PUSHP STEELS AND MINING PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/17/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Kindly ensure that all pages of the **Reph** are duly signed. 3. OCR is missing. Kindly upload an OCR-enabled PDF with OCR on every page. 4. Page No. **131** is in incorrect alignment. Kindly upload the said page in the correct alignment and ensure that it is properly oriented and clearly legible. 5. Kindly attach the **Compliance Order** and the **latest order**, if any. Also, mention the date on which the Compliance Order was uploaded in the **Index**.	madaanlaw
326	7/15/2026	0710102026912026(No.of Docs 2)	0710102026912026/2	COMPANY PETITION IB (IBC)/197(ND)2026	ROYAL TREXIM PRIVATE LIMITED VS. AKURATH STEELS PRIVATE LIMITED	IBC Under Sec 9	7/17/2026	**No. of Objections:** 1. OCR is missing. Kindly upload an OCR-enabled PDF with OCR on every page. 2. Please note that **Page No. 43** is in Hindi. Kindly upload the **English translated copy** of the said page. While uploading the translated copy, clearly mention the corresponding page number for which the English translation has been provided. 3. Kindly attach the **Compliance Order** and the **latest order**, if any. Also, mention the date on which the Compliance Order was uploaded in the **Index**.	Raghav
327	2/13/2026	0710102012872026(No.of Docs 0)	0710102012872026/8	COMPANY PETITION (COMPANIES ACT)/36(ND)2026	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	7/17/2026	**No. of Objections:** 1. Kindly affix the **₹5 Court Fee Stamp** in the blank space provided on the **Vakalatnama**.	

328	7/15/2026	0710102035112026(No.of Docs 3)	0710102035112026/4	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/29(ND)2026	KANCHENJUNGA SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/17/2026	no of objections: - 1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	ashishmiddha@rocketm
329	5/3/2025	0710102038152025(No.of Docs 0)	0710102038152025/20	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/16/2026	**No. of Objections** 1. Kindly attach the Compliance Order and the latest order, if any. Further, mention the date on which the Compliance Order was uploaded in the Index.	
330	5/23/2026	0710102032252026(No.of Docs 2)	0710102032252026/3	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	**1. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF.** **2. Page No. 327 is not legible. Kindly upload a clear and readable copy of the said page.**	ozspartners
331	5/23/2026	0710102032252026(No.of Docs 2)	0710102032252026/3	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	**1. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF.** **2. Page No. 327 is not legible. Kindly upload a clear and readable copy of the said page.**	ozspartners
332	5/23/2026	0710102032252026(No.of Docs 2)	0710102032252026/3	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	**1. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF.** **2. Page No. 327 is not legible. Kindly upload a clear and readable copy of the said page.**	ozspartners
333	5/23/2026	0710102032252026(No.of Docs 2)	0710102032252026/3	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	**1. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF.** **2. Page No. 327 is not legible. Kindly upload a clear and readable copy of the said page.**	ozspartners
334	5/23/2026	0710102032252026(No.of Docs 2)	0710102032252026/3	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	**1. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF.** **2. Page No. 327 is not legible. Kindly upload a clear and readable copy of the said page.**	ozspartners
335	5/23/2026	0710102032252026(No.of Docs 2)	0710102032252026/3	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	**1. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF.** **2. Page No. 327 is not legible. Kindly upload a clear and readable copy of the said page.**	ozspartners
336	5/23/2026	0710102032252026(No.of Docs 2)	0710102032252026/3	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	**1. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF.** **2. Page No. 327 is not legible. Kindly upload a clear and readable copy of the said page.**	ozspartners
337	7/14/2026	0710102109262025(No.of Docs 1)	0710102109262025/26	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1.as per the compliance order the affidavit was to be filed with three days	adv.pradeepkr
338	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/11	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	No. of Objections The uploaded file is incorrect. Kindly file the same under the appropriate Interlocutory Application (I.A.).	
339	7/14/2026	0710102012442026(No.of Docs 2)	0710102012442026/4	COMPANY PETITION IB (IBC)/90(ND)2026	LOYALTY PRIME INDIA PRIVATE LIMITED	IBC Section 59	7/16/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. As per the Compliance Order, the Report was required to be filed within Four weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	eskanishk01
340	7/14/2026	0710102012442026(No.of Docs 2)	0710102012442026/4	COMPANY PETITION IB (IBC)/90(ND)2026	LOYALTY PRIME INDIA PRIVATE LIMITED	IBC Section 59	7/16/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. As per the Compliance Order, the Report was required to be filed within Four weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	eskanishk01
341	7/14/2026	0710102012442026(No.of Docs 2)	0710102012442026/4	COMPANY PETITION IB (IBC)/90(ND)2026	LOYALTY PRIME INDIA PRIVATE LIMITED	IBC Section 59	7/16/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. As per the Compliance Order, the Report was required to be filed within Four weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	eskanishk01
342	7/14/2026	0710102012442026(No.of Docs 2)	0710102012442026/4	COMPANY PETITION IB (IBC)/90(ND)2026	LOYALTY PRIME INDIA PRIVATE LIMITED	IBC Section 59	7/16/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. As per the Compliance Order, the Report was required to be filed within Four weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	eskanishk01
343	5/23/2026	0710102032252026(No.of Docs 2)	0710102032252026/3	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	**1. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF.** **2. Page No. 327 is not legible. Kindly upload a clear and readable copy of the said page.**	ozspartners
344	5/23/2026	0710102032252026(No.of Docs 2)	0710102032252026/3	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	**1. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF.** **2. Page No. 327 is not legible. Kindly upload a clear and readable copy of the said page.**	ozspartners
345	7/14/2026	0710102109262025(No.of Docs 1)	0710102109262025/26	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1.as per the compliance order the affidavit was to be filed with three days	adv.pradeepkr
346	4/17/2026	0710102030932026(No.of Docs 0)	0710102030932026/2	COMPANY PETITION IB (IBC)/209(ND)2026	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS. FAMOUS DWELLERS PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1.these pages no 54 to 75. are double pagination wrong in pdf 2.kindly attach the latest compliance order in pdf	
347	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/11	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	No. of Objections The uploaded file is incorrect. Kindly file the same under the appropriate Interlocutory Application (I.A.).	

348	5/14/2026	0710102039412026(No.of Docs 0)	0710102039412026/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/194(ND)2026	MR SWAPNIL SHEKHAR VS. SAMBODHI RESEARCH AND COMMUNICATIONS PVT LTD	Rule 11 of NCLT	7/16/2026	Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
349	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file the document in 1A.	
350	7/14/2026	0710102095122019(No.of Docs 5)	0710102095122019/10	COMPANY PETITION (COMPANIES ACT)/97(PB)2019	SHIVI HOLDINGS PVT LTD VS. SHIVI HOLDINGS PVT LTD	Sec. 241(1)	7/16/2026	1.these pages no 101 to 125 are not clear kindly upload legible copies of the said pages. 2.these pages no 376 to 388, 413 to 422, 460 to 465, 518 to 537, 678 to 683, are double pagination wrong in pdf. 3. these pages no 619 to 626 are numbering missed in pdf. 4. kindly attach the compliance order and the latest order, if any, also, please mention the date on which the compliance order was uploaded in the index.	Himangi27
351	7/14/2026	0710102009442021(No.of Docs 2)	0710102009442021/11	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	7/16/2026	**No. of Objections** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination as per the Index. 2. Pagination is missing in the Index and PDF. Kindly rectify the same. 3. OCR is mandatory on every page of the PDF. Kindly upload an OCR-enabled PDF. 4. The 23 Court Fee and 825 Welfare Ticket are missing in the Vakalatnama. Kindly affix the requisite fee/ticket. Further, the Vakalatnama entry is missing in the Index. Kindly update the same. 5. Kindly ensure that all annexure pages bear the endorsement **"True Copy"** along with the required signature. 6. The Index provided is incomplete as per the PDF. Kindly update and file the complete Index.	corporatejudis@NCLT
352	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file in 1A.	
353	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	**No. of Objections** 1. The uploaded file is incorrect. Kindly file the appropriate **Interlocutory Application (1A.)** and upload the correct documents.	
354	7/14/2026	0710102022662026(No.of Docs 5)	0710102022662026/3	COMPANY PETITION IB (IBC)/162(ND)2026	ORIGIN APPLIANCES PRIVATE LIMITED VS. INDOSPIRIT BARS PRIVATE LIMITED	IBC Under Sec 9	7/16/2026	**No. of Objections** 1. Annexure Pages Nos. **49 to 66** are not duly signed. Kindly ensure that all the said pages bear the required signature. 2. There is a pagination mismatch between **Volume I** and **Volume II** of the PDF. Kindly rectify the pagination. 3. Page No. **236** of the annexures is not legible. Kindly upload a clear and readable copy of the said page. 4. Duplicate pagination has been provided in the PDF. Kindly remove the duplicate page numbering. 5. Kindly attach the latest order in the PDF.	TML567
355	9/6/2024	0710102076912024(No.of Docs 0)	0710102076912024/5	RESTORED COMPANY PETITION (IBC)/18(ND)2024	TLG INDIA PRIVATE LIMITED VS. CHIKAI GLOBAL PRIVATE LIMITED	IBC Under Sec 9	7/16/2026	1.pagination missed in bookmarking	
356	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/10	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	**No. of Objections** 1. The uploaded file is incorrect. Kindly file the appropriate **Interlocutory Application (1A.)** and upload the correct file.	
357	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/10	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	**No. of Objections** 1. The uploaded file is incorrect. Kindly file the appropriate **Interlocutory Application (1A.)** and upload the correct file.	
358	7/14/2026	0710102019002022(No.of Docs 2)	0710102019002022/5	INTERLOCUTORY APPLICATION (I.B.C)/1137(ND)2022	RESOLUTION PROFESSIONAL SARVOTTAM REALCON PRIVATE LIMITED VS. VIKAS JAIN	Sec 43(1) r/w Sec 44 (1)	7/16/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Kindly ensure that all annexures bear the endorsement "True Copy" along with the signature.	counselgulshan@gmail
359	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file in 1A.	
360	7/13/2026	0710102035692018(No.of Docs 2)	0710102035692018/19	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	7/16/2026	1. Page No 8 is not clear. Kindly upload legible copy of the said page.	ajayyadav
361	7/13/2026	0710102035692018(No.of Docs 2)	0710102035692018/19	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	7/16/2026	1. Page No 8 is not clear. Kindly upload legible copy of the said page.	ajayyadav
362	7/13/2026	0710102035692018(No.of Docs 2)	0710102035692018/19	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	7/16/2026	1. Page No 8 is not clear. Kindly upload legible copy of the said page.	ajayyadav
363	7/13/2026	0710102035692018(No.of Docs 2)	0710102035692018/19	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	7/16/2026	1. Page No 8 is not clear. Kindly upload legible copy of the said page.	ajayyadav
364	7/13/2026	0710102035692018(No.of Docs 2)	0710102035692018/19	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	7/16/2026	1. Page No 8 is not clear. Kindly upload legible copy of the said page.	ajayyadav
365	7/13/2026	0710102035692018(No.of Docs 2)	0710102035692018/19	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	7/16/2026	1. Page No 8 is not clear. Kindly upload legible copy of the said page.	ajayyadav
366	7/13/2026	0710102035692018(No.of Docs 2)	0710102035692018/19	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	7/16/2026	1. Page No 8 is not clear. Kindly upload legible copy of the said page.	ajayyadav

367	7/13/2026	0710102035692018(No.of Docs 2)	0710102035692018/19	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	7/16/2026	1. Page No 8 is not clear. Kindly upload legible copy of the said page.	ajayyadav
368	7/13/2026	0710102035692018(No.of Docs 2)	0710102035692018/19	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	7/16/2026	1. Page No 8 is not clear. Kindly upload legible copy of the said page.	ajayyadav
369	7/14/2026	0710102038102026(No.of Docs 1)	0710102038102026/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2026	AMIT DHINGRA VS. PG CABS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/16/2026	As per the Compliance Order, the affidavit of service was required to be filed within the 7 days. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	7453893995
370	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file in IA.	
371	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/6	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	**No. of Objections** 1. The uploaded file is incorrect. Kindly file the appropriate **Interlocutory Application (I.A.)** and upload the correct documents.	
372	6/23/2026	0710102049302026(No.of Docs 0)	0710102049302026/1	COMPANY APPLICATION(COMPA NIES ACT)/158(ND)2026	SWARNIL SHEKHAR VS. SAMBODHI RESEARCH AND COMMUNICATIONS PVT LTD	Rule 11 of NCLT	7/16/2026	Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
373	2/13/2026	0710102012922026(No.of Docs 0)	0710102012922026/3	COMPANY PETITION IB (IBC)/105(ND)2026	THE CANARA BANK LIMITED VS. BHAVYABHARAT INFRASTRUCTURE & CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	7/16/2026	**No. of Objections** 1. Kindly ensure that all annexure pages bear the endorsement **"True Copy";** along with the signature.	
374	2/13/2026	0710102012922026(No.of Docs 0)	0710102012922026/4	COMPANY PETITION IB (IBC)/105(ND)2026	THE CANARA BANK LIMITED VS. BHAVYABHARAT INFRASTRUCTURE & CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1. Kindly ensure that all annexures bear the endorsement &quot;True Copy&quot;; along with the signature.	
375	4/10/2026	0710102026972026(No.of Docs 0)	0710102026972026/1	COMPANY PETITION (COMPANIES ACT)/61(ND)2026	SWARNIL SHEKHAR VS. SAMBODHI RESEARCH AND COMMUNICATIONS PVT. LTD.	Sec. 241(1)	7/16/2026	Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
376	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file in IA.	
377	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/9	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file the document in IA.	
378	7/13/2026	0710102036332024(No.of Docs 3)	0710102036332024/12	COMPANY APPEAL(COMPANIES ACT)/82(ND)2024	INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	7/16/2026	1. Kindly ensure that the pdf is properly bookmarked with correct pagination.	Shlokchandra@123
379	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/9	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file the document in IA.	
380	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/7	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file in IA.	
381	7/13/2026	0710102073322024(No.of Docs 2)	0710102073322024/11	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	7/16/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. kindly ensure that the annexures are duly signed and stamped with &quot;True Copy&quot;; 3. Pagination missed in pdf.	ds337052
382	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/7	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file in IA.	
383	2/13/2026	0710102012872026(No.of Docs 0)	0710102012872026/3	COMPANY PETITION (COMPANIES ACT)/36(ND)2026	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	7/16/2026	1. Court fee and welfare ticket paste on content, kindly paste on blank space in vakalatnama.	
384	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/11	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	No. of Objections The uploaded file is incorrect. Kindly file the same under the appropriate Interlocutory Application (I.A.).	
385	7/13/2026	0710102055022025(No.of Docs 3)	0710102055022025/1	COMPANY APPLICATION(COMPA NIES ACT)/148(ND)2025	SUKHJOT SINGH SODHI VS. AYDESH INFOTECH PRIVATE LIMITED	Rule 11 of NCLT	7/16/2026	1. OCR missed in page no 45,46. 2. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.	nanigopal

386	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/6	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	**No. of Objections** 1. The uploaded file is incorrect. Kindly file the appropriate **Interlocutory Application (I.A.)** and upload the correct documents.	
387	7/14/2026	0710102021802026(No.of Docs 1)	0710102021802026/1	INTERLOCUTORY APPLICATION (I.B.C)/1555(ND)2026	SUNIL KUMAR AGRAWAL VSSTATE BANK OF INDIA	Sec 60(5)	7/16/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	HKLO
388	7/14/2026	071010205442025(No.of Docs 2)	071010205442025/4	INTERLOCUTORY APPLICATION (I.B.C)/3421(ND)2025	STATE BANK OF INDIA VS. HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILES LTD & ANR	Rule 11 of NCLT, 2016	7/16/2026	1.as per the compliance order the reply was to be filed with in one week. 2.kindly attach the vakalatnama if the vakalatnama is already on record, please mention the same in the index as; vakalatnama is on record.&amp;quot;	advpallavsaxena
389	5/20/2026	0710102041072026(No.of Docs 0)	0710102041072026/3	COMPANY PETITION IB (IBC)/261(ND)2026	ROTOPACK INC VS. SHELLZ INDIA LIMITED	IBC Under Sec 9	7/16/2026	1.kindly ensure that all pages of the rejoinder are duly singed.	
390	7/14/2026	0710102021802026(No.of Docs 1)	0710102021802026/1	INTERLOCUTORY APPLICATION (I.B.C)/1555(ND)2026	SUNIL KUMAR AGRAWAL VSSTATE BANK OF INDIA	Sec 60(5)	7/16/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	HKLO
391	1/1/2025	0710102000062025(No.of Docs 0)	0710102000062025/7	INTERLOCUTORY APPLICATION (I.B.C)/250(ND)2025	ANKUR KUMAR VS. TWENTY FIRST CENTURY WIRE RODS LIMITED	Section 12(2)	7/16/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.	
392	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/10	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	**No. of Objections** 1. The uploaded file is incorrect. Kindly file the appropriate **Interlocutory Application (I.A.)** and upload the correct file.	
393	6/15/2026	0710102048332026(No.of Docs 0)	0710102048332026/1	INTERLOCUTORY APPLICATION (I.B.C)/2811(ND)2026	MOHAN LAL JAIN APPLICANT IN THE CAPACITY OF THE LIQUIDATOR OF KALIBER ASSOCIATES PVT LTD	Sec 60(5)	7/16/2026	**No. of Objections** 1. Kindly attach the Compliance Order and the latest order, if any. Further, mention the date of uploading of the Compliance Order in the Index.	
394	7/13/2026	0710102023992026(No.of Docs 1)	0710102023992026/3	COMPANY PETITION IB (IBC)/174(ND)2026	AVA MERCHANDISING SOLUTIONS PRIVATE LIMITED	IBC Under Sec 10	7/16/2026	1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	shubhamgupta
395	7/14/2026	0710102042452026(No.of Docs 11)	0710102042452026/3	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	7/16/2026	1. true copy sign missed on annexures in all volumes 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 3. kindly correct the alignment of pages are 94, 1111, 1117, 1226, 1233, 1385, 1388, 1413, 1437, 1440, 1443, 1466, 1473, 1501, 1525 and 1532, 1850, 1860, 1870, 1879, 1886, 1891, in PDF. 4. OCR missed pages are 1191 to 1345, 1370 to 1384, 1825 to 1827, 1832 to 1835, 1838 to 1839 and 1843 to 1846 in PDF. 5. Vakalatnama missing	Aakashmoharr
396	7/13/2026	0710102080042025(No.of Docs 4)	0710102080042025/2	INTERLOCUTORY APPLICATION (I.B.C)/4507(PB)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Section 60(5)	7/16/2026	**No. of Objections** 1. Counsel details and signature are missing on Page No. 7. Kindly rectify the same. 2. Duplicate pagination has been provided on Pages Nos. 12 to 30. Kindly remove the duplicate pagination. 3. Kindly ensure that every page of the annexures bears the **"True Copy";** endorsement along with the signature. 4. OCR is mandatory on Pages Nos. 31 to 419. Kindly upload an OCR-enabled PDF. 5. Separate Indices for **Volume I, Volume II, and Volume III** are required in the PDF. Kindly file the same. 6. Kindly ensure that the PDF is properly bookmarked with correct pagination corresponding to the Index.	Pranjit365
397	7/13/2026	0710102080042025(No.of Docs 5)	0710102080042025/3	INTERLOCUTORY APPLICATION (I.B.C)/4507(PB)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Section 60(5)	7/16/2026	1. The same PDF has been uploaded for all documents. Kindly upload each document separately in the appropriate category.	Pranjit365
398	9/19/2025	0710102082662025(No.of Docs 0)	0710102082662025/3	INTERLOCUTORY APPLICATION (I.B.C)/4625(ND)2025	MALLIKA RAWAL VS. MR MOHIT GOEL CA	Sec 60(5)	7/16/2026	1.kindly ensure that all pages of the rejoinder are duly signed. 2.kindly attach compliance order and the latest order, if, any, also, please mention the date on which the compliance order was uploaded in the index.	
399	7/14/2026	0710102089892025(No.of Docs 2)	0710102089892025/2	INTERLOCUTORY APPLICATION (I.B.C)/5385(ND)2025	ROMY BANSAL VSMICA INDUSTRIES LIMITED	Sec 60(5)	7/16/2026	1.compliance order missed in pdf	sgsjurist@gmail.com
400	2/13/2026	0710102012872026(No.of Docs 0)	0710102012872026/4	COMPANY PETITION (COMPANIES ACT)/36(ND)2026	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	7/16/2026	1. Court fee and welfare ticket paste on content, kindly paste on blank space in vakalatnama.	
401	7/14/2026	0710102021802026(No.of Docs 1)	0710102021802026/1	INTERLOCUTORY APPLICATION (I.B.C)/1555(ND)2026	SUNIL KUMAR AGRAWAL VSSTATE BANK OF INDIA	Sec 60(5)	7/16/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	HKLO
402	7/14/2026	0710102013672026(No.of Docs 1)	0710102013672026/1	RESTORED COMPANY PETITION (IBC)/3(PB)2026	RIKHAB CHAND JAIN VS. DRP FINANCIAL SERVICES PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	laxmanverma
403	7/14/2026	0710102013672026(No.of Docs 1)	0710102013672026/2	RESTORED COMPANY PETITION (IBC)/3(PB)2026	RIKHAB CHAND JAIN VS. DRP FINANCIAL SERVICES PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	laxmanverma
404	7/14/2026	0710102021802026(No.of Docs 1)	0710102021802026/1	INTERLOCUTORY APPLICATION (I.B.C)/1555(ND)2026	SUNIL KUMAR AGRAWAL VSSTATE BANK OF INDIA	Sec 60(5)	7/16/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	HKLO
405	2/19/2025	0710102016102025(No.of Docs 0)	0710102016102025/14	INTERLOCUTORY APPLICATION(IBC)(PL AN)/18(ND)2025	ANKUR KUMAR	Sec 30	7/16/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.	
406	10/25/2025	0710102093872025(No.of Docs 0)	0710102093872025/6	COMPANY PETITION IB (IBC)/579(ND)2025	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. BLISS VILLA (DELHI) PRIVATE LIMITED	IBC under Sec 7	7/16/2026	**1. Both documents have been uploaded as a single PDF. Kindly upload them separately in the appropriate categories.**	

407	7/14/2026	0710102042452026(No.of Docs 11)	0710102042452026/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	7/16/2026	No. of Objections The "True Copy" endorsement and signature are missing on Annexure Pages Nos. 52 to 74, 104 to 116, 121 to 124, 126 to 838, 896 to 1091, 1122 to 1128, 1133 to 1143, 1147 to 1148, 1179 to 1187, 1235 to 1242, 1248 to 1254, 1258 to 1279, 1288 to 1290, 1295 to 1307, 1309 to 1312, 1316 to 1320, 1331 to 1337, 1347 to 1368, 1535 to 1831, 1838, and 1843 to 1846. Kindly ensure that all the said annexure pages bear the "True Copy" endorsement along with the signature. Pages Nos. 91, 864, 889, 1111, 1117, 1120, 1226, 1233, 1385, 1410, 1437, 1443, 1466, 1473, 1496, 1502, 1525, 1532, and 1847 to 1892 are not properly aligned. Kindly upload the said pages in the correct alignment and ensure that they are properly oriented and clearly legible. Kindly attach the Compliance Order and the latest order, if any. Further, mention the date on which the Compliance Order was uploaded in the Index. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, kindly mention the same in the Index as "Vakalatnama is on record."	Aakashmoharr
408	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/7	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file in 1A.	
409	7/14/2026	0710102021822026(No.of Docs 1)	0710102021822026/1	INTERLOCUTORY APPLICATION (I.B.C)/1556(ND)2026	SUNIL KUMAR AGRAWAL VSSTATE BANK OF INDIA	Sec 60(5)	7/16/2026	1. OCR missed on page no 1 to 3, 7 to 16 and index 2. true copy sign missed on annexures.	HKLO
410	7/15/2026	0710102073122023(No.of Docs 2)	0710102073122023/3	INTERLOCUTORY APPLICATION (I.B.C)/4528(ND)2023	PTC ENGINEERING INDIA PRIVATE LIMITED VS. NARESH KUMAR MUNJAL RESOLUTION PROFESSIONAL & ANR	Sec 60(5)	7/16/2026	1.as per the compliance order the affidavit was to be filed with in two weeks 2.kindly attach the latest order in pdf	advocatevinod
411	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/6	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	**No. of Objections** 1. The uploaded file is incorrect. Kindly file the appropriate **Interlocutory Application (I.A.)** and upload the correct documents.	
412	7/14/2026	0710102038582026(No.of Docs 2)	0710102038582026/1	COMPANY PETITION (COMPANIES ACT)/107(ND)2026	NARESH KUMAR AGARWAL VS. SHRADHA OUTDOOR EQUIPMENTS PRIVATE LIMITED	Sec. 213,Sec. 241(1)	7/16/2026	1. Page No 30 is not clear. Kindly upload legible copies of the said pages, 2. date missed on vakalatnama in PDF. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	banatiankit
413	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/11	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	No. of Objections The uploaded file is incorrect. Kindly file the same under the appropriate Interlocutory Application (I.A.).	
414	7/14/2026	0710102007352026(No.of Docs 1)	0710102007352026/2	COMPANY PETITION IB (IBC)/99(ND)2026	AMD INDUSTRIES LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	7/16/2026	**No. of Objections** 1. The uploaded file is incorrect. Kindly file the appropriate **Interlocutory Application (I.A.)**.	AMDIND
415	7/14/2026	0710102109262025(No.of Docs 2)	0710102109262025/27	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1.as per the compliance order the affidavit was to be filed with three days	adv.pradeepkr
416	7/14/2026	0710102109262025(No.of Docs 1)	0710102109262025/26	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1.as per the compliance order the affidavit was to be filed with three days	adv.pradeepkr
417	7/13/2026	0710102033242024(No.of Docs 5)	0710102033242024/7	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/16/2026	Kindly file the appropriate Interlocutory Application (I.A.)."	Jmrk205
418	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/9	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file the document in 1A.	
419	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/10	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	**No. of Objections** 1. The uploaded file is incorrect. Kindly file the appropriate **Interlocutory Application (I.A.)** and upload the correct file.	
420	3/31/2023	0710102029712023(No.of Docs 0)	0710102029712023/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/16/2026	1. The uploaded file is wrong, kindly file in 1A.	
421	5/27/2026	0710102043262026(No.of Docs 0)	0710102043262026/2	COMPANY PETITION IB (IBC)/273(ND)2026	GILEAD CONSTRUCTIONS PRIVATE LIMITED VS. PRAYUKTA CONSULTANCY DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1. Order dated 03.06.2026 missed in pdf as per mentioned in index.	
422	7/14/2026	0710102109262025(No.of Docs 1)	0710102109262025/26	COMPANY PETITION IB (IBC)/698(ND)2025	KARABI VINIMAY PRIVATE LIMITED VS. GRIMUS EXPORTS PRIVATE LIMITED	IBC under Sec 7	7/16/2026	1.as per the compliance order the affidavit was to be filed with three days	adv.pradeepkr
423	7/13/2026	0710102001162026(No.of Docs 2)	0710102001162026/4	COMPANY PETITION IB (IBC)/76(ND)2026	S.B.E. ENGINEERING AND INFRASTRUCTURE PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	7/15/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked as per the Index with correct pagination. 2. Kindly attach the Compliance Order and the latest order, if any. Further, mention the date of uploading of the Compliance Order in the Index.	amicuslegal
424	7/10/2026	0710120008362018(No.of Docs 3)	0710120008362018/18	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	7/15/2026	1.compliance order missed in pdf	lawyersaksham
425	7/12/2026	0710102000472026(No.of Docs 3)	0710102000472026/3	INTERLOCUTORY APPLICATION(IBC)(PL AN)/4(PB)2026	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Sec 30	7/15/2026	**No. of Objections:** 1. The uploaded file is incomplete. Kindly upload the complete set of documents. 2. Volume-I is missing from the PDF. Kindly upload Volume-I and re-file the matter.	Abhirup Dasgupta

426	7/13/2026	0710102013862024(No.of Docs 2)	0710102013862024/4	COMPANY PETITION (COMPANIES ACT)/36(ND)2024	MR. NARENDER KUMAR BHASIN VS. GOLDEN ROLLS PVT. LTD.	Sec. 241(1),Sec. 242(4),Rule 32	7/15/2026	**No. of Objections:** 1. Numbering is missing in the Bookmarking. Kindly ensure that the PDF is properly bookmarked with correct numbering and pagination. 2. Index is missing. Kindly attach the Index in the PDF. 3. Kindly ensure that all pages of the Reply are duly signed. 4. Date and Notary attestation are missing in the Affidavit. Kindly provide the duly dated and notarized Affidavit. 5. Kindly attach the Compliance Order and the latest order, if any. Further, mention the date on which the Compliance Order was uploaded in the Index. 6. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: **"Vakalatnama is on record."** 7. Proof of Service is missing. Kindly upload the same.	gurmeetsethi.2635
427	2/27/2024	0710102013802024(No.of Docs 0)	0710102013802024/3	COMPANY PETITION (COMPANIES ACT)/54(ND)2024	GARIMA JINDAL VS. A K LUMBERS LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 447	7/15/2026	no of objections: - 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
428	7/14/2026	0710102001532025(No.of Docs 2)	0710102001532025/5	INTERLOCUTORY APPLICATION(IBC)(PL AN)/12(ND)2025	SANJAY MEHRA	Sec 30	7/15/2026	**No. of Objections:** 1. Kindly attach the compliance order and re-file the matter. 2. Proof of service is missing. Kindly upload the proof of service and re-file the matter.	shankarimishra
429	7/13/2026	0710102021382025(No.of Docs 2)	0710102021382025/7	COMPANY PETITION IB (IBC)/188(ND)2025	SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	7/15/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Kindly ensure that index and page no 8 are duly signed.	chowdhryarshesh1986
430	10/29/2020	0710102103372020(No.of Docs 0)	0710102103372020/21	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	ACREAGE PROPERTIES PRIVATE LTD VS. AMIT AGARWAL	Sec 47 (1)	7/15/2026	1.kindly attach the compliance order and the latest order, if any, also please mention the date on which the compliance order was uploaded in the index.	
431	5/31/2025	0710102046342025(No.of Docs 0)	0710102046342025/4	COMPANY PETITION (COMPANIES ACT)/94(PB)2025	KAILASH BAJAJ VS. VARDHMAN REALTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/15/2026	**No. of Objections:** 1. As per the Compliance Order, the reply was required to be filed within two weeks. Kindly clarify the delay and comply accordingly.	
432	7/12/2026	0710102026032026(No.of Docs 2)	0710102026032026/5	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	7/15/2026	No. of Objections: Kindly attach the receipt for the payment of Rs. 5,000/- and re-file the matter.	deepakparashar
433	7/12/2026	0710102026032026(No.of Docs 1)	0710102026032026/4	INTERLOCUTORY APPLICATION (I.B.C)/1500(ND)2026	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Sec 60(5)	7/15/2026	**No. of Objections:** 1. The uploaded file is incomplete. Kindly upload the complete set of documents. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention in the Index the date on which the Compliance Order was uploaded. 3. Proper bookmarking along with pagination is mandatory. Kindly ensure that the PDF is duly bookmarked in accordance with the Index and page numbering. 4. An Index is mandatory. Kindly attach a proper Index with correct pagination.	deepakparashar
434	7/12/2026	0710102019142026(No.of Docs 1)	0710102019142026/1	COMPANY PETITION IB (IBC)/203(ND)2026	ANISH SANGHAI VS. ASHIMARA HOUSING PRIVATE LIMITED	IBC Under Sec 9	7/15/2026	**No. of Objections:** 1. Bookmarking is mandatory along with proper pagination. Kindly ensure that the PDF is duly bookmarked in accordance with the Index and page numbering. 2. The Index is mandatory. Kindly attach a proper Index with correct pagination. 3. Kindly attach the Compliance Order and the latest order, if any. Also, please mention in the Index the date on which the Compliance Order was uploaded.	SAP Juris
435	7/13/2026	0710102036812026(No.of Docs 1)	0710102036812026/1	COMPANY APPEAL(COMPANIES ACT)/80(ND)2026	SHAHZAD ALI VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	7/15/2026	1. Only Authorization Letter was uploaded in pdf, kindly upload full pdf with format.	shahzad17
436	7/12/2026	0710102096382024(No.of Docs 2)	0710102096382024/3	INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Rule 11 of NCLT, 2016	7/15/2026	no of objections: - 1. As per the Compliance Order, the reply was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	deepakparashar
437	7/13/2026	0710102098982024(No.of Docs 1)	0710102098982024/4	COMPANY APPEAL(COMPANIES ACT)/201(ND)2024	M/S. SRS OVERSEAS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	7/15/2026	1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	Manubhav@123
438	7/11/2026	0710102080912025(No.of Docs 2)	0710102080912025/7	INTERLOCUTORY APPLICATION (I.B.C)/4653(ND)2025	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	7/15/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Pagination is missing in the Index and the PDF. Kindly provide proper pagination throughout the file. 3. Counsel's signature is missing on every page of the Written Submission. Further, the counsel's signature and date are missing in the Index and on the last page of the Written Submission. Kindly rectify the same. 4. Kindly remove the blank page(s) from the PDF. 5. As mentioned in the Index, the copy of the judgment is missing from the PDF. Kindly upload the same. 6. Kindly remove the extra/unrelated PDF and re-file the matter.	ngautam
439	7/11/2026	0710102106022024(No.of Docs 2)	0710102106022024/6	COMPANY PETITION (COMPANIES ACT)/233(ND)2024	VIKAS BANSAL VS. SITA RAM BANSAL	Sec. 59,Sec. 241(1),Sec. 242(4),Section 246	7/15/2026	1.these pages are no is 44,45, 204 to 208, cutting in pdf 2.these pages are no is 46 to 49, 52,53,54, 58 to 61, 64,65,66, 113,114,115,209, bindi in pdf 3.these pages are no is 50,130, 133,134,135, 167,169, 171,173,174,not clear in pdf 4.kindly attach compliance order and latest order in pdf	vishalganda
440	7/12/2026	0710102025872026(No.of Docs 2)	0710102025872026/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/152(ND)2026	REKHHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 242(4)	7/15/2026	**No. of Objections:** 1. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, kindly mention in the Index: **"Vakalatnama is on record."** 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention in the Index the date on which the Compliance Order was uploaded.	asethi9999
441	7/11/2026	0710102080912025(No.of Docs 2)	0710102080912025/7	INTERLOCUTORY APPLICATION (I.B.C)/4653(ND)2025	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	7/15/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Pagination is missing in the Index and the PDF. Kindly provide proper pagination throughout the file. 3. Counsel's signature is missing on every page of the Written Submission. Further, the counsel's signature and date are missing in the Index and on the last page of the Written Submission. Kindly rectify the same. 4. Kindly remove the blank page(s) from the PDF. 5. As mentioned in the Index, the copy of the judgment is missing from the PDF. Kindly upload the same. 6. Kindly remove the extra/unrelated PDF and re-file the matter.	ngautam
442	7/11/2026	0710102080912025(No.of Docs 2)	0710102080912025/7	INTERLOCUTORY APPLICATION (I.B.C)/4653(ND)2025	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	7/15/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Pagination is missing in the Index and the PDF. Kindly provide proper pagination throughout the file. 3. Counsel's signature is missing on every page of the Written Submission. Further, the counsel's signature and date are missing in the Index and on the last page of the Written Submission. Kindly rectify the same. 4. Kindly remove the blank page(s) from the PDF. 5. As mentioned in the Index, the copy of the judgment is missing from the PDF. Kindly upload the same. 6. Kindly remove the extra/unrelated PDF and re-file the matter.	ngautam

443	7/7/2025	0710102058112025(No.of Docs 0)	0710102058112025/5	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS/UTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/15/2026	no of objections: - 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
444	7/11/2026	0710102080912025(No.of Docs 2)	0710102080912025/7	INTERLOCUTORY APPLICATION (I.B.C)/4653(ND)2025	M/S. NOIDA MEDICARE CENTRE LIMITED VSSURAKSHA ASSET RECONSTRUCTION LIMITED	Sec 60(5)	7/15/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Pagination is missing in the Index and the PDF. Kindly provide proper pagination throughout the file. 3. Counsel's signature is missing on every page of the Written Submission. Further, the counsel's signature and date are missing in the Index and on the last page of the Written Submission. Kindly rectify the same. 4. Kindly remove the blank page(s) from the PDF. 5. As mentioned in the Index, the copy of the judgment is missing from the PDF. Kindly upload the same. 6. Kindly remove the extra/unrelated PDF and re-file the matter.	ngautam
445	1/30/2026	0710102009522026(No.of Docs 0)	0710102009522026/1	COMPANY PETITION IB (IBC)/187(ND)2026	FIDUS FINANCE PVT LTD VS. ANTHEIA PROPERTIES PRIVATE LIMITED	IBC under Sec 7	7/15/2026	no of objections: - 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
446	5/23/2026	0710102042312026(No.of Docs 0)	0710102042312026/2	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2026	SANDEEP JAIN ORS VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	7/15/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked as per the Index with correct pagination. 2. Please note that pages No. 245 to 251 are in Hindi. Kindly upload the English translated copies of the said pages. While uploading the translated copies, clearly mention the corresponding page numbers for which the English translations have been provided. 3. Kindly attach the Compliance Order and the latest order, if any. Further, mention the date on which the Compliance Order was uploaded in the Index.	
447	7/7/2025	0710102058062025(No.of Docs 0)	0710102058062025/3	INTERLOCUTORY APPLICATION (I.B.C)/3605(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSHDFC BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/15/2026	1. kindly attach the compliance order	
448	7/13/2026	0710102049042026(No.of Docs 1)	0710102049042026/1	INTERLOCUTORY APPLICATION (I.B.C)/2790(ND)2026	PNB HOUSING FINANCE LIMITED VS. MR MOHIT ARORA	Application under any other provisions- IBC	7/15/2026	no of objections: - 1. As per the Compliance Order, the affidavit was required to be filed within the one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	D30322019
449	7/3/2025	0710102056692025(No.of Docs 0)	0710102056692025/6	INTERLOCUTORY APPLICATION (I.B.C)/3213(ND)2025	GURVINDER SINGH & ASSOCIATES VS. MR. VIKAS KUMAR KHAIRARI OF DIRECTOR OF THE CORPORATE DEBTOR/ SRA	Sec 60(5)	7/15/2026	**No. of Objections:** 1. Bookmarking along with proper pagination is missing in the PDF. Kindly ensure that the PDF is duly bookmarked in accordance with the Index and page numbering. 2. Counsel details are missing in the Index and on the last page of the Brief Note. Kindly provide the complete counsel details and re-file the matter.	
450	6/27/2025	0710102054882025(No.of Docs 0)	0710102054882025/2	COMPANY APPEAL(COMPANIES ACT)/92(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (FLORRY QUOTES MARKETING PVT. LTD.)	Sec 252 (3) - By Government Body	7/15/2026	No. of Objections: Kindly ensure that all annexures bear the endorsement "True Copy"; along with the requisite signature and re-file the matter.	
451	7/12/2026	0710102064232025(No.of Docs 2)	0710102064232025/6	COMPANY PETITION (COMPANIES ACT)/124(ND)2025	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/15/2026	1. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."	aseth9999
452	1/24/2025	0710102009532025(No.of Docs 0)	0710102009532025/4	INTERLOCUTORY APPLICATION (I.B.C)/843(ND)2025	VIVEK KHANNA & ORS. VS. GAURAV KATIHAR	Sec 60(5),Section 21	7/15/2026	**No. of Objections:** 1. Kindly ensure that all annexures are duly signed and bear the endorsement "True Copy"; along with the requisite signature. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention in the Index the date on which the Compliance Order was uploaded.	
453	7/12/2026	0710102082662025(No.of Docs 1)	0710102082662025/2	INTERLOCUTORY APPLICATION (I.B.C)/4625(ND)2025	MALLIKA RAWAL VS. MR MOHIT GOEL CA	Sec 60(5)	7/15/2026	**No. of Objections:** 1. Kindly ensure that all annexures are duly signed and bear the endorsement "True Copy"; along with the requisite signature. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention in the Index the date on which the Compliance Order was uploaded.	gcs.2930
454	7/12/2026	0710102097412025(No.of Docs 2)	0710102097412025/9	COMPANY PETITION (COMPANIES ACT)/182(ND)2025	SUMITA SAGAR W/O MR. RAJEEV KUMAR SAGAR SHAREHOLDER OF IMPERIAL FASTNERS PRIVATE LIMITED VS. IMPERIAL FASTNERS PRIVATE LIMITED CIN: U74899DL1982PTC013567	Sec. 241(1),Sec. 242(4)	7/15/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination in accordance with the Index.	Adityamadaan
455	7/12/2026	0710102097412025(No.of Docs 2)	0710102097412025/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2025	SUMITA SAGAR W/O MR. RAJEEV KUMAR SAGAR SHAREHOLDER OF IMPERIAL FASTNERS PRIVATE LIMITED VS. IMPERIAL FASTNERS PRIVATE LIMITED CIN: U74899DL1982PTC013567	Sec. 241(1),Sec. 242(4)	7/15/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination in accordance with the Index. 2. Kindly ensure that all pages of the Rejoinder are duly signed. 3. Kindly attach the Compliance Order and the latest order, if any. Also, please mention in the Index the date on which the Compliance Order was uploaded.	Adityamadaan
456	7/12/2026	0710102049222025(No.of Docs 2)	0710102049222025/11	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/15/2026	No. of Objections: Kindly attach the Compliance Order and the latest order, if any. Also, please mention in the Index the date on which the Compliance Order was uploaded. Page Nos. 30 and 57 are not clear/readable. Kindly upload clear and legible copies of the said pages.	aseth9999
457	7/11/2026	0710102087822025(No.of Docs 2)	0710102087822025/1	COMPANY PETITION (COMPANIES ACT)/181(ND)2025	BRAJESH BHADAURIA VS. RAKSHA INFRAPROMOTERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/15/2026	No. of Objections: Page No. 19 is not clear/readable. Kindly upload a clear and legible copy of the said page. Kindly attach the Compliance Order and the latest order, if any. Also, mention in the Index the date on which the Compliance Order was uploaded.	shivamshukla
458	7/14/2026	0710102046612026(No.of Docs 1)	0710102046612026/1	COMPANY PETITION IB (IBC)/296(ND)2026	NORTHERN ARC CAPITAL LIMITED VS. KAAJAL AIZAJ ILMI	Section 95(1)	7/15/2026	1.as per the compliance order the affidavit was to be filed with in three days	karangupta2912
459	7/12/2026	0710102042332026(No.of Docs 1)	0710102042332026/2	INTERLOCUTORY APPLICATION (I.B.C)/2537(ND)2026	ADITYA AGARWAL VS. SUMAN KUMAR VERMA LIQUIDATOR FOR HYDRIC FARM INPUTS LIMITED	Section 60(5)/Rule 11	7/15/2026	**No. of Objections:** 1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention in the Index the date on which the Compliance Order was uploaded. 2. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, kindly mention in the Index: "Vakalatnama is on record."	CMASKVERMA

460	7/11/2026	0710102047532026(No.of Docs 1)	0710102047532026/3	COMPANY PETITION (COMPANIES ACT)/108(ND)2026	GRAPECITY FOUNDATION VS. GRAPECITY INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/15/2026	**No. of Objections:** 1. Kindly attach the Compliance Order and the latest order, if any. Also, mention in the Index the date on which the Compliance Order was uploaded.	RANGARAJAN@123
461	3/5/2026	0710102017612026(No.of Docs 0)	0710102017612026/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/17(ND)2026	ANMOL TOWNSHIP PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/15/2026	**No. of Objections:** 1. Kindly attach the Compliance Order and the latest order, if any. Further, mention the date on which the Compliance Order was uploaded in the Index. 2. Signatures are missing on Page Nos. 20, 21, and 25 to 33. Kindly provide the duly signed pages.	
462	7/13/2026	0710102108752025(No.of Docs 1)	0710102108752025/2	INTERLOCUTORY APPLICATION (I.B.C)/321(PB)2026	IPE-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS. TUSHARGOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & ORS	Sec 43(1) r/w Sec 44 (1)	7/15/2026	1.as per the compliance order the affidavit was to be filed with in one week	Abhirup Dasgupta
463	7/11/2026	0710102033542026(No.of Docs 2)	0710102033542026/3	INTERLOCUTORY APPLICATION (I.B.C)/2391(ND)2026	VICTORA AUTOMOTIVE PRIVATE LIMITED VS. MR MADAN MOHAN DHUPAR RESOLUTION PROFESSIONAL OF PCI LIMITED	Sec 60(5)	7/15/2026	No. of Objections: Pagination is missing in the Index, Kindly provide proper pagination in the Index. Counsel's signature and date are missing in the Index and on Page No. 12. Kindly rectify the same. Every page of the Rejoinder must be duly signed. Kindly ensure that all pages bear the requisite signatures. In the Affidavit, the deponent's signature, the Notary's signature/seal, and the date are missing. Kindly complete the Affidavit accordingly. Kindly attach the latest order and re-file the matter. Proof of service is missing. Kindly upload the proof of service. Kindly attach the latest order. (This objection is already covered under Objection No. 5 and need not be repeated.)	rakesh@12
464	7/10/2026	0710120008362018(No.of Docs 3)	0710120008362018/18	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	7/15/2026	1.compliance order missed in pdf	lawyersaksham
465	7/11/2026	0710102050582026(No.of Docs 2)	0710102050582026/1	INTERLOCUTORY APPLICATION(COMPA NIES ACT)/263(ND)2026	MANPREET SINGH VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	7/15/2026	**No. of Objections:** 1. Kindly attach the Compliance Order and the latest order, if any. Also, mention in the Index the date on which the Compliance Order was uploaded. 2. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, kindly mention in the Index: "Vakalatnama is on record."**	jagia2296
466	6/15/2026	0710102048472026(No.of Docs 0)	0710102048472026/1	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/43(ND)2026	SATAYWAN VYAPAAR PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/15/2026	**No. of Objections:** 1. As per the Compliance Order, the Affidavit was required to be filed within two weeks. However, there has been a delay in filing the same. Therefore, kindly file an Interlocutory Application (IA) seeking condonation of delay. Further, ensure that the Affidavit for which condonation of delay is sought is annexed to the IA and included in the PDF as an annexure.	
467	7/13/2026	0710102019342026(No.of Docs 2)	0710102019342026/5	COMPANY PETITION IB (IBC)/165(ND)2026	SUBHASREE PROJECTS PRIVATE LIMITED VS. GRIDCREST TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	7/15/2026	1.Kindly specify if any direction was given in order dated 06.07.2026.	admin@chandhiok.com
468	7/13/2026	0710102026552026(No.of Docs 2)	0710102026552026/2	COMPANY PETITION IB (IBC)/233(PB)2026	CITIZEN CO -OPERATIVE BANK LIMITED VS. EXCELSIOR COMPUSOFT PRIVATE LIMITED	IBC under Sec 7	7/15/2026	**No. of Objections:** 1. Kindly attach the latest Order. 2. As per the Compliance Order, the reply was required to be filed within two weeks. However, there has been a delay in filing the same. Therefore, kindly file an Interlocutory Application (IA) seeking condonation of delay. Further, ensure that the document for which condonation of delay is sought is annexed to the IA and included in the PDF as an annexure.	deva.chauhan
469	7/11/2026	0710102101122022(No.of Docs 1)	0710102101122022/6	INTERLOCUTORY APPLICATION (I.B.C)/6155(ND)2022	STATE BANK OF INDIA (THROUGH SH. PRABHAT RANJAN SINGH (RESOLUTION PROFESSIONAL) VS. SMT. RADHA PRAKASH (PERSONAL GUARANTOR TO KARMIC ENERGY PVT. LTD. THE CORPORATE DEBTOR)	Application under any other provisions- IBC	7/15/2026	1.hookmarking with pagination is mandatory	prabhatranjan
470	7/13/2026	0710102042462026(No.of Docs 1)	0710102042462026/1	INTERLOCUTORY APPLICATION (I.B.C)/2447(ND)2026	SHEHZADI GULNAR MIRZA VS. MSX MALL PRIVATE LIMITED	Sec 60(5)	7/15/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.	ghscream
471	7/12/2026	0710102012922026(No.of Docs 2)	0710102012922026/2	COMPANY PETITION IB (IBC)/105(ND)2026	THE CANARA BANK LIMITED VS. BHAVYABHARAT INFRASTRUCTURE & CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	7/15/2026	No. of Objections: Kindly ensure that all annexures are duly signed and bear the endorsement "True Copy" before re-filing the matter.	prachiejain
472	1/29/2026	0710102009342026(No.of Docs 0)	0710102009342026/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/6(ND)2026	ABHILASHA DEALTRADE PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	7/15/2026	**No. of Objections:** 1. Kindly attach the latest NCLT Order. 2. Page No. 10 is in Hindi. Kindly upload the English translated copy of the said page. While uploading the translated copy, clearly mention the corresponding page number for which the English translation has been provided.	
473	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/49	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/15/2026	no of objections: - 1. page no-7 adjust the page 2. need every page sign in form-WIN 37.3. kindly attach latest order 4 The monthly and quarterly reports are required to be filed by way of an Interlocutory Application (I.A.). Kindly file the reports through the appropriate I.A. and re-file the matter.	
474	7/10/2026	0710120008362018(No.of Docs 3)	0710120008362018/18	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	7/15/2026	1.compliance order missed in pdf	lawyersaksham
475	7/10/2026	0710120008362018(No.of Docs 3)	0710120008362018/18	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	7/15/2026	1.compliance order missed in pdf	lawyersaksham
476	7/8/2026	0710102030382026(No.of Docs 2)	0710102030382026/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2026	ABHIMANYU MITTAL RESOLUTION PROFESSIONAL VS. MR BHUPINDER SINGH SOIN AND ORS	Sec 60(5)	7/14/2026	1. Kindly attach compliance order and latest order if any	abhishek.naik

477	7/10/2026	0710102037332026(No.of Docs 8)	0710102037332026/2	INTERLOCUTORY APPLICATION (I.B.C)/2160(ND)2026	CLOUD APARTMENT OWNERS HOME BUYERS ASSOCIATION VS. MOHIT GOYAL	Sec 60(5)	7/14/2026	**No. of Objections: 4** 1. Pages No. **86, 621, and 750** are not clear. Kindly replace these pages with clear and legible copies. 2. Pages No. **561 to 566, 632, and 633** are in Hindi. Kindly upload English translations, if required. 3. **₹3 Court Fee Stamp** and **₹25 Welfare Stamp** are missing on the Vakalatnama. Kindly affix the requisite court fee and welfare stamp. 4. The **compliance order** is missing from the PDF. Kindly upload the same and re-file the matter.	advpulkitthareja
478	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/14	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/14/2026	1.kindly file separately IA and reply	MEGHAK87
479	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/14	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/14/2026	1.kindly file separately IA and reply	MEGHAK87
480	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/14	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/14/2026	1.kindly file separately IA and reply	MEGHAK87
481	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/14	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/14/2026	1.kindly file separately IA and reply	MEGHAK87
482	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/14	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/14/2026	1.kindly file separately IA and reply	MEGHAK87
483	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/14	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/14/2026	1.kindly file separately IA and reply	MEGHAK87
484	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/14	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/14/2026	1.kindly file separately IA and reply	MEGHAK87
485	7/10/2026	0710102041102026(No.of Docs 1)	0710102041102026/1	COMPANY APPEAL(COMPANIES ACT)/70(ND)2026	ARUN KHANNA VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	7/14/2026	No. of Objections: Kindly attach the compliance order and re-file the matter.	d111662021
486	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/14	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/14/2026	1.kindly file separately IA and reply	MEGHAK87
487	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/14	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/14/2026	1.kindly file separately IA and reply	MEGHAK87
488	5/4/2026	0710102036362026(No.of Docs 0)	0710102036362026/9	INTERLOCUTORY APPLICATION (I.B.C)/1985(ND)2026	RAJESH KUMAR PAREKH RESOLUTION PROFESSIONAL OF CHD DEVELOPERS LTD VS. GAURAV MITTAL SUSPENDED DIRECTOR OF CHD DEVELOPERS LIMITED	Sec 60(5)	7/14/2026	1. kindly attach compliance order and latest order if any	
489	7/10/2026	0710102048452024(No.of Docs 1)	0710102048452024/10	COMPANY PETITION (COMPANIES ACT)/116(ND)2024	HONEY SINGH VS. ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/14/2026	no of objections: - 1. kindly attach compliance order	saurabhseth
490	7/10/2026	0710102048862024(No.of Docs 3)	0710102048862024/4	COMPANY PETITION IB (IBC)/363(ND)2024	A.M.A. IMPEX VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	7/14/2026	1. same pdf uploaded. kindly remove extra pdf	amicusrarus
491	7/10/2026	0710102044012026(No.of Docs 2)	0710102044012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2614(ND)2026	VIVEK PARTI RESOLUTION PROFESSIONAL	Section 105,112, 113	7/14/2026	**No. of Objections: 2** 1. As per the compliance order, the reply was required to be filed within one week. Kindly explain the delay, if any, and ensure compliance with the order. 2. **₹25/- Welfare Fee Stamp**+, **₹3/- Court Fee Stamp**+, and the **date**+ are missing on the Vakalatnama. Kindly rectify the defects and re-file the matter.	rajeshgautam1960
492	7/7/2025	0710102058052025(No.of Docs 0)	0710102058052025/2	INTERLOCUTORY APPLICATION (I.B.C)/3842(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD VS FEDERAL BANK LIMITED	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A,Sec 43(1) r/w Sec 44 (1)	7/14/2026	no of objections: - 1. kindly attach compliance order. Kindly also mention the date of upload of order in the Index.	
493	7/9/2026	0710102064062025(No.of Docs 5)	0710102064062025/5	INTERLOCUTORY APPLICATION (I.B.C)/3617(ND)2025	SIDDHANT RANA VS. PROVIEW INFRASTRUCTURE PRIVATE LIMITED THROUGH ITS IRP	Sec 60(5)	7/14/2026	Kindly file the documents ie reply and written submissions separately in different diary numbers.	9818119491
494	7/8/2026	0710102029032026(No.of Docs 2)	0710102029032026/1	INTERLOCUTORY APPLICATION (I.B.C)/1943(ND)2026	ANIL KUMAR SHARMA RESOLUTION PROFESSIONAL OF BLUE MOON TRAVELS PRIVATE LIMITED VS. VIJENDER DADICH SUSPENDED DIRECTOR OF BLUE MOON TRAVELS PRIVATE LIMITED	Sec 60(5)	7/14/2026	Kindly attach Compliance order and latest order if any. Also please mention the date on which the Compliance order is uploaded, in the Index.	SHASHWAT9704
495	2/8/2026	0710102011632026(No.of Docs 0)	0710102011632026/2	COMPANY PETITION IB (IBC)/100(ND)2026	TRIBHUVAN MARKPLUS PRIVATE LIMITED VS. KAMDHENU GLOBAL LIMITED	IBC Under Sec 9	7/14/2026	no of objections: - 1. kindly attach latest order	
496	7/11/2026	0710102027112026(No.of Docs 2)	0710102027112026/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2026	EQUINOX INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/14/2026	**No. of Objections: 1. Pages No. **19, 23, 27, 31, 35, 39, 43, 47, 52, 54, and 55** are not readable. Kindly replace these pages with clear and legible copies and re-file the matter.	gaurav.hsethi@gmail.
497	4/24/2026	0710102033202026(No.of Docs 0)	0710102033202026/2	INTERLOCUTORY APPLICATION (I.B.C)/1950(ND)2026	RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL FOR CHD DEVELOPERS LTD VS. MUKESH KUMAR	Sec 60(5)	7/14/2026	1. pagination missed in index. 2. kindly attach compliance order and latest order if any	
498	7/13/2026	0710102028562026(No.of Docs 2)	0710102028562026/3	COMPANY PETITION IB (IBC)/195(ND)2026	ISGEC HEAVY ENGINEERING LIMITED VS. KJS CEMENT (I) LIMITED	IBC Under Sec 9	7/14/2026	no of objections: - 1. kindly attach compliance order	babuanish2@gmail.com

499	3/29/2026	0710102023732026(No.of Docs 0)	0710102023732026/1	INTERLOCUTORY APPLICATION (I.B.C)/1388(ND)2026	M/S ASHOK KUMAR JAIN (HUF) VS. MR. NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED & ANR	Sec 60(5)	7/14/2026	Kindly attach Compliance order and latest order if any. Also please mention the date on which the Compliance order is uploaded, in the Index.	
500	7/11/2026	0710102023932026(No.of Docs 2)	0710102023932026/1	INTERLOCUTORY APPLICATION (COMPANIES ACT)/144(ND)2026	VINOD KUMAR JAIN VS. DIMENSION PROMOTERS PRIVATE LIMITED	Application under any other provisions ,Rule 11 of NCLT	7/14/2026	No. of Objections: Kindly attach the compliance order and re-file the matter. Pages No. 47 and 48 are in improper alignment. Kindly upload properly aligned and legible copies of these pages and re-file the matter.	abhi4064
501	7/11/2026	0710102023492026(No.of Docs 1)	0710102023492026/1	INTERLOCUTORY APPLICATION (I.B.C)/1386(ND)2026	ARVIND AHUJA VSSURAKSHA REALTY LIMITED	Section 60(5)/Rule 11	7/14/2026	I kindly attach the compliance order and the latest order, if any. Also, please mention the date on which the compliance order was uploaded in the index	mgoyal@svarniti.com
502	8/2/2024	0710102067352024(No.of Docs 0)	0710102067352024/2	COMPANY PETITION (COMPANIES ACT)/22(ND)2025	SONIA SACHDEVA VS. NIYATI COMMUNICATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/14/2026	1. as per record it is seen that 10 days time was given to file the reply as last opportunity	
503	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/2	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	7/14/2026	1. need every pages sign in rejoinder and annexure sign and true copy missed. 2.compliance order missed in pdf	
504	7/10/2026	0710102044032026(No.of Docs 2)	0710102044032026/1	INTERLOCUTORY APPLICATION (I.B.C)/2616(ND)2026	VIVEK PARTI RESOLUTION PROFESSIONAL	Section 105,112, 113	7/14/2026	**No. of Objections: 2** 1. Kindly attach the compliance order and re-file the matter. 2. **21/- Court Fee Stamp** is missing on the Vakalatnama. Kindly affix the requisite court fee stamp and re-file the matter.	rajeshgautam1960
505	7/9/2026	0710102049142022(No.of Docs 2)	0710102049142022/5	INTERLOCUTORY APPLICATION (I.B.C)/3621(ND)2022	NILESH SHARMA VS. AJAY GUPTA	Sec. 45 (1)	7/14/2026	1.compliance order missed in pdf 2.bookmarking with pagination is mandatory	magesticlegal
506	7/9/2026	0710102056352025(No.of Docs 2)	0710102056352025/3	INTERLOCUTORY APPLICATION (I.B.C)/4048(ND)2025	VIVEK PARTI VS. SHIRAZ ALI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/14/2026	no of objections: - 1. page no-14,15,16,41 are not clear. Kindly upload a legible copy of the said pages. 2. kindly attach compliance order and latest order if any.	Legislegal
507	7/9/2026	0710102056352025(No.of Docs 2)	0710102056352025/2	INTERLOCUTORY APPLICATION (I.B.C)/4048(ND)2025	VIVEK PARTI VS. SHIRAZ ALI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/14/2026	no of objections: - 1. page no-13,14,15 is not clear 2. kindly attach compliance order	Legislegal
508	7/8/2026	0710102067942025(No.of Docs 2)	0710102067942025/3	COMPANY APPEAL (COMPANIES ACT)/118(ND)2025	MM BUILDCON PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/14/2026	1. True copy sign mandatory every page of annexure. 2. Page no 33 to 38 are dim, kindly attach clear copy. 3. page no 53,58, 63, are in wrong alignment. 4. kindly attach compliance order	PCSBHK
509	7/10/2026	0710102094662025(No.of Docs 1)	0710102094662025/7	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/14/2026	**No. of Objections: 1. Kindly attach the compliance order and re-file the matter.	prachiejain
510	1/7/2025	0710102001832025(No.of Docs 0)	0710102001832025/3	COMPANY APPEAL (COMPANIES ACT)/5(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SHARDA MAA INDUSTRIES PVT. LTD.)	Sec 252 (3) - By Government Body	7/14/2026	no of objections: - 1. kindly attach latest order	
511	7/10/2026	0710102013432024(No.of Docs 3)	0710102013432024/6	INTERLOCUTORY APPLICATION (IBC)(PL AN)/11(PB)2024	VEKAS KUMAR GARG VSKUNWARPREET SINGH	Sec 30	7/14/2026	no of objections: - 1. OCR missing 2. kindly attach compliance order and latest order if any. Kindly mention the date of upload in the Index	advshivanshu
512	3/18/2026	0710102021112026(No.of Docs 0)	0710102021112026/3	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	7/14/2026	1.need every pages sign in rejoinder and annexure sign and true copy missed. 2.compliance order missed in pdf	
513	3/25/2026	0710102023002026(No.of Docs 0)	0710102023002026/5	COMPANY PETITION IB (IBC)/160(ND)2026	KATARIYA INFRA PROJECT PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	7/14/2026	no of objections: - 1. kindly attach compliance order 2. need every page sign in reply 3. vakalatnama missing. If the Vakalatnama is on record kindly mention the same in the Index as Vakalatnama is on record.	
514	3/12/2026	0710102019262026(No.of Docs 0)	0710102019262026/2	COMPANY PETITION IB (IBC)/148(ND)2026	PIRAMAL FINANCE LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATE LIMITED	IBC under Sec 7	7/14/2026	no of objections: - 1. kindly attach compliance order	
515	7/7/2026	0710102020212026(No.of Docs 2)	0710102020212026/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2026	DINESH AHLAWAT VS. SONI REAL TORS PVT LTD.	Section 60(5)	7/13/2026	1. Page no 46,47 need English translation. 2. page no 52,57,58,63,66,67, not readable. 3. OCR mandatory in every page in pdf. 4. Kindly attach compliance order.	ashwarya.sinha1984
516	7/9/2026	0710102075592025(No.of Docs 1)	0710102075592025/2	INTERLOCUTORY APPLICATION (I.B.C)/4313(ND)2025	CONSORTIUM OF MR. SANDEEP GUPTA MS. SHALINI GUPTA AND MR. ANOOP KUMAR MITTAL VS. MONITORING COMMITTEE OF SWATI HEALTH & EDUCATION SERVICES PVT. LTD.	Sec 60(5)	7/13/2026	1. date missed in vakalatnama. 2. In the Index you have mentioned proof of service which is not attached in the pdf.	bajpaiankita86
517	5/22/2026	0710102041822026(No.of Docs 0)	0710102041822026/2	INTERLOCUTORY APPLICATION (I.B.C)/2359(ND)2026	VIVEK BANSAL VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY NOIDA	Sec 60(5)	7/13/2026	no of objections: - 1. kindly attach latest order 2. OCR missing	
518	3/23/2024	0710102025632024(No.of Docs 0)	0710102025632024/7	COMPANY PETITION IB (IBC)/738(ND)2024	SHRI SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	7/13/2026	no of objections: - 1. kindly attach compliance order and latest order if any	
519	3/23/2024	0710102025632024(No.of Docs 0)	0710102025632024/8	COMPANY PETITION IB (IBC)/738(ND)2024	SHRI SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	7/13/2026	1. Kindly attach compliance order 2. OCR missed in index.	
520	7/8/2026	0710102082182024(No.of Docs 4)	0710102082182024/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2024	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. MR. RAJESH KUMAR P ARAKH RP OF MIS. CHD DEVELOPERS LIMITED AND ORS	Sec 60(5)	7/13/2026	Kindly attach the compliance order and latest order if any	abhi4064
521	7/7/2026	0710102035632026(No.of Docs 2)	0710102035632026/2	INTERLOCUTORY APPLICATION (I.B.C)/2097(ND)2026	DEV PEEYUSH BHARDWAJ AND TEN OTHERS VSSUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)/Rule 11	7/13/2026	1. pagination missed in bookmarking 2. True copy missed in annexure. 3. Kindly attach compliance order. 4. Notary missed in affidavit.	esanand22

522	7/7/2026	0710102023762020(No.of Docs 2)	0710102023762020/81	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/13/2026	1. Kindly attach compliance order 2. Kindly attach copy of vakaltnama. In case the vakaltnama is on record kindly mention the same in the Index	advkrishan
523	6/12/2026	0710102078792025(No.of Docs 2)	0710102078792025/3	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/13/2026	no of objections: - 1. Rs. 25/- welfare fees missing in vakalatnama 2. as per the compliance order the reply was to be filed within one week 3. kindly attach latest order	advreemajain
524	6/12/2026	0710102078792025(No.of Docs 2)	0710102078792025/3	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/13/2026	no of objections: - 1. Rs. 25/- welfare fees missing in vakalatnama 2. as per the compliance order the reply was to be filed within one week 3. kindly attach latest order	advreemajain
525	7/11/2026	0710102100422024(No.of Docs 2)	0710102100422024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/403(ND)2024	MRS. MALTI BHARGAVA THROUGH ITS LRS. VS. CAXTON PRESS PVT LTD AND ORS	Rule 11 of NCLT	7/13/2026	Kindly attach latest order. The payment receipt and order are of the year 2025	askanurag
526	7/9/2026	0710102044142026(No.of Docs 2)	0710102044142026/1	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2026	RASHMI PANDE VS. ATUL MITTAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/13/2026	1.as per the compliance order the reply was to be filed with in one week	Adityamadaan
527	7/9/2026	0710102044122026(No.of Docs 2)	0710102044122026/1	INTERLOCUTORY APPLICATION (I.B.C)/2606(ND)2026	TAI NIME VS. ATUL MITTAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/13/2026	1.as per the compliance order the reply was to be filed with in one week	Adityamadaan
528	7/9/2026	0710102044152026(No.of Docs 2)	0710102044152026/1	INTERLOCUTORY APPLICATION (I.B.C)/2602(ND)2026	JOYDEEP DUTTA VS. ATUL MITTAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/13/2026	1.as per the compliance order the reply was to be filed with in one week	Adityamadaan
529	7/7/2026	0710102042932026(No.of Docs 1)	0710102042932026/3	INTERLOCUTORY APPLICATION (I.B.C)/2392(ND)2026	FEEDBACK HIGHWAYS OMT P LTD AND ANR VS. BHUBANESHWAR EXPRESSWAYS P LTD AND ORS	Rule 11 of NCLT, 2016	7/13/2026	1. Kindly attach compliance order.	ravi_rajput
530	12/12/2025	0710102108812025(No.of Docs 0)	0710102108812025/1	INTERLOCUTORY APPLICATION (I.B.C)/6104(ND)2025	RAJIV BAJAJ	Regulation 44(2), Liquidation process Regulation, 2016	7/13/2026	Kindly attach compliance order and latest order if any. 2. Kindly do bookmarking with pagination	
531	7/7/2026	0710102031312026(No.of Docs 2)	0710102031312026/2	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2026	GOEL AGRICO FOODS PRIVATE LIMITED VS. UTTAR HARYANA BJLI VITRAN NIGAM LIMITED	Sec 60(5)	7/13/2026	1. One Rs. court fee missed in vakalatnama. 2. The reply was to be filed within one week. In case of delay kindly file an application for condonation of delay as an IA. While filing the application kindly annex the reply.	advswarnika aggarwal
532	1/6/2026	0710102001172026(No.of Docs 0)	0710102001172026/4	COMPANY PETITION IB (IBC)/60(ND)2026	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. LANDMARK APARTMENTS PRIVATE LIMITED	IBC Under Sec 9	7/13/2026	1. Only proof of service uploaded in pdf, kindly upload full pdf accordingly.	
533	7/7/2026	0710102020532026(No.of Docs 2)	0710102020532026/2	INTERLOCUTORY APPLICATION (I.B.C)/1293(ND)2026	VIRENDER SINGH VS. SONI REALTORS PVT LTD.	Sec 60(5)	7/13/2026	No of Objections 1. Pages 49 to 51 are in Hindi and require English translation. 2.Pages 18, 19, 56, 61, 62, 64, 67, and 70 to 73 are not readable. Kindly provide clear and legible copies. 3.OCR is mandatory for every page of the PDF. Please ensure the entire document is OCR-processed and searchable. 4.Kindly attach the Compliance Order	ashwarya.sinha1984
534	7/9/2026	0710102044802026(No.of Docs 1)	0710102044802026/1	COMPANY PETITION IB (IBC)/282(ND)2026	RARE ASSET RECONSTRUCTION LIMITED VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	7/13/2026	no of objections: - 1. kindly attach compliance order	babuanish2@gmail.com
535	7/8/2026	0710102016932026(No.of Docs 2)	0710102016932026/2	INTERLOCUTORY APPLICATION (I.B.C)/988(PB)2026	SHAARC PROJECTS LIMITED VS. MAHAN ENERGEN LIMITED	Section 60(5)	7/13/2026	1. Kindly attach compliance order.	karanjawala
536	7/8/2026	0710102016932026(No.of Docs 2)	0710102016932026/2	INTERLOCUTORY APPLICATION (I.B.C)/988(PB)2026	SHAARC PROJECTS LIMITED VS. MAHAN ENERGEN LIMITED	Section 60(5)	7/13/2026	1. Kindly attach compliance order.	karanjawala
537	7/8/2026	0710102016932026(No.of Docs 2)	0710102016932026/2	INTERLOCUTORY APPLICATION (I.B.C)/988(PB)2026	SHAARC PROJECTS LIMITED VS. MAHAN ENERGEN LIMITED	Section 60(5)	7/13/2026	1. Kindly attach compliance order.	karanjawala
538	7/8/2026	0710102016932026(No.of Docs 2)	0710102016932026/2	INTERLOCUTORY APPLICATION (I.B.C)/988(PB)2026	SHAARC PROJECTS LIMITED VS. MAHAN ENERGEN LIMITED	Section 60(5)	7/13/2026	1. Kindly attach compliance order.	karanjawala
539	7/8/2026	0710102096292025(No.of Docs 2)	0710102096292025/9	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	7/13/2026	1.as per the compliance order the order was to be filed with in one week 2.kindly attach latest order in pdf	Advocate Monica
540	2/9/2026	0710102011852026(No.of Docs 0)	0710102011852026/1	INTERLOCUTORY APPLICATION (I.B.C)/663(ND)2026	MANISH AGARWAL RESOLUTION PROFESSIONAL OF WORLDS WINDOW EXIM PRIVATE LIMITED	Section 12(2)	7/13/2026	1. counsel sign missed in index. 2. OCR missed in page no 19 to 22.	
541	1/16/2026	0710102006332026(No.of Docs 0)	0710102006332026/7	COMPANY PETITION IB (IBC)/41(ND)2026	STATE BANK OF INDIA VS. SURYA FOUNDRY PRIVATE LIMITED	IBC under Sec 7	7/13/2026	1.compliance order missed in pdf	
542	7/9/2026	0710102107062025(No.of Docs 2)	0710102107062025/2	INTERLOCUTORY APPLICATION (I.B.C)/5983(ND)2025	PAWAN KUMAR GOYAL VS. CONSORTIUM OF SANDEEP GUPTA SHALINI GUPTA AND ANOOP KUMAR MITTAL	Section 60(5)/Rule 11	7/13/2026	1.date missed in vakalatnama	bajpaiankita86
543	7/9/2026	0710102106252025(No.of Docs 4)	0710102106252025/6	INTERLOCUTORY APPLICATION (I.B.C)/6056(ND)2025	MRS. JYOTI AHUJA VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	7/13/2026	same document is uploaded twice	karangandhii

544	6/12/2026	0710102078792025(No.of Docs 2)	0710102078792025/3	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/13/2026	no of objections: - 1. Rs. 25/- welfare fees missing in vakalatnama 2. as per the compliance order the reply was to be filed within one week 3. kindly attach latest order	advreemajain
545	7/7/2026	0710102011232026(No.of Docs 2)	0710102011232026/13	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	7/13/2026	1. OCR missed in page no 78 to 88	advshivangik
546	4/24/2026	0710102033242026(No.of Docs 0)	0710102033242026/2	COMPANY PETITION (COMPANIES ACT)/67(ND)2026	LAKSHEY JAIN VS. PUSH P STEELS AND MINING PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/13/2026	1. Bookmarking missed in pdf. 2. OCR and True copy sign mandatory in every page of annexure. 3. page no 138 to 152 need English translation. 4. kindly attach compliance order.	
547	5/15/2026	0710102039552026(No.of Docs 0)	0710102039552026/1	INTERLOCUTORY APPLICATION (I.B.C)/2245(PB)2026	DR. VINOD TIWARI VS. MOHIT GOYAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/13/2026	The name of the parties is not clear. Kindly remove the stamp which is diding the name of the applicant	
548	6/12/2026	0710102078792025(No.of Docs 2)	0710102078792025/3	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/13/2026	no of objections: - 1. Rs. 25/- welfare fees missing in vakalatnama 2. as per the compliance order the reply was to be filed within one week 3. kindly attach latest order	advreemajain
549	11/12/2025	0710102098862025(No.of Docs 0)	0710102098862025/7	COMPANY PETITION (COMPANIES ACT)/185(PB)2025	GEEAAR INFRA PRIVATE LIMITED VS. VARDHMAN REALTECH PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	7/13/2026	no of objections: - 1. Rs. 25/- welfare fees and Rs. 3/- court fees missing in vakaltnama 2. OCR missing in annexure pages 3. kindly attach compliance order	
550	5/2/2026	0710102035962026(No.of Docs 0)	0710102035962026/10	INTERLOCUTORY APPLICATION (I.B.C)/1978(ND)2026	MS MAMTA BINANI VSMS BINDU KAPOOR	Section 19(2) / Regulation 30	7/13/2026	1.compliance order missed in pdf 2.index missed in pdf 3. The vakaltnama is incomplete, the date, court fees and stamp is missing in the vakaltnama 4. Bookmarking with pagination is missing	
551	7/9/2026	0710102090112024(No.of Docs 1)	0710102090112024/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2024	D N SOOD VS. UNIVERSAL BUYING OFFICE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/13/2026	Kindly attach compliance order and latest order if any	parviodhabtg
552	7/7/2026	0710102024322026(No.of Docs 2)	0710102024322026/6	COMPANY PETITION IB (IBC)/194(ND)2026	M/S KALINDI PROJECTS THROUGH MR. SUNIL KUMAR JAIN VS. ATLAS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	7/13/2026	1. Kindly attach compliance order 2. Kindly attach copy of vakaltnama	kochhar19144
553	7/8/2026	0710102000442025(No.of Docs 2)	0710102000442025/3	INTERLOCUTORY APPLICATION (I.B.C)/131(ND)2025	ASHOK KUMAR GULLA VS. PRASANTH NARAYANAN	Sec 66(1)	7/13/2026	1. Bookmarking missed in pdf 2. counsel details missed in index and pdf. 3. page no 36 to 39 are blurr, kindly attach the clear copy. 4. kindly remove blank pages in pdf. 5. kindly attach compliance order.	Om@NCLT25
554	10/5/2019	0710102133212019(No.of Docs 0)	0710102133212019/26	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	7/13/2026	1.kindly attach latest order in pdf	
555	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
556	7/11/2026	0710102112492025(No.of Docs 4)	0710102112492025/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)2(ND)2026	LOTUS TRADING AND SECURITIES PRIVATE LIMITED VS. 1	Sec. 230-232 - Second Motion	7/12/2026	**No. of Objections:** 1. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	karuna22
557	7/11/2026	0710102112492025(No.of Docs 4)	0710102112492025/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)2(ND)2026	LOTUS TRADING AND SECURITIES PRIVATE LIMITED VS. 1	Sec. 230-232 - Second Motion	7/12/2026	**No. of Objections:** 1. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	karuna22
558	7/11/2026	0710102112492025(No.of Docs 4)	0710102112492025/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)2(ND)2026	LOTUS TRADING AND SECURITIES PRIVATE LIMITED VS. 1	Sec. 230-232 - Second Motion	7/12/2026	**No. of Objections:** 1. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	karuna22
559	7/11/2026	0710102112492025(No.of Docs 4)	0710102112492025/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)2(ND)2026	LOTUS TRADING AND SECURITIES PRIVATE LIMITED VS. 1	Sec. 230-232 - Second Motion	7/12/2026	**No. of Objections:** 1. Kindly attach the Compliance Order and the latest Order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	karuna22
560	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
561	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
562	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
563	7/6/2026	0710102042452026(No.of Docs 1)	0710102042452026/2	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	7/12/2026	no of objections: - 1. date missed in both vakalatnama	Aakashmoharr
564	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv

565	7/6/2026	0710102042452026(No.of Docs 1)	0710102042452026/2	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	7/12/2026	no of objections:- 1. date missed in both vakalatnama	Aakashmoharr
566	7/6/2026	0710102042452026(No.of Docs 1)	0710102042452026/2	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	7/12/2026	no of objections:- 1. date missed in both vakalatnama	Aakashmoharr
567	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
568	7/6/2026	0710102042452026(No.of Docs 1)	0710102042452026/2	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	7/12/2026	no of objections:- 1. date missed in both vakalatnama	Aakashmoharr
569	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
570	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
571	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
572	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
573	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
574	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
575	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
576	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
577	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
578	6/4/2026	0710102024872025(No.of Docs 4)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	7/12/2026	Please note that the application has been filed as an Interlocutory Application (IA), not as an additional document. The payment proof may be filed separately as an additional document and do not attach the application with the document	globalamaradv
579	7/7/2025	0710102058182025(No.of Docs 0)	0710102058182025/2	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSTOURISM FINANCE CORPORATION OF INDIA LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/10/2026	1.compliance order missed in pdf	
580	7/7/2026	0710102021162024(No.of Docs 2)	0710102021162024/11	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/10/2026	no of objections:- 1. bookmarking with numbering is missing in pdf2. Kindly sign on page 9 and 10	adv.nikhiljain
581	7/7/2026	0710102073012024(No.of Docs 2)	0710102073012024/6	COMPANY APPEAL(COMPANIES ACT)/194(ND)2024	** WILL BE AUTO FILLED LATER	Sec 252 (1)	7/10/2026	1.Kindly sign on all the pages of the rejoinder 2.compliance order missed in pdf	Pratkmr11
582	7/8/2026	0710102033352026(No.of Docs 1)	0710102033352026/2	COMPANY APPEAL(COMPANIES ACT)/44(ND)2026	ARSH INFRABUILD PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIESO NCT OF DELHI I	Sec 252 (3)	7/10/2026	no of objections:- 1. numbering is missing in bookmarking 2. true copy missed in annexure pages	9810732813
583	7/6/2026	0710102045402023(No.of Docs 2)	0710102045402023/2	INTERLOCUTORY APPLICATION (I.B.C)/2840(PB)2023	CANARA BANK VS. HARVINDER KUMAR JATANA (LIQUIDATOR M/S SURYA PHARMACEUTICAL LIMITED)	Sec 60(5)	7/10/2026	1. Kindly attach compliance order	sri8191
584	7/6/2026	0710102052462024(No.of Docs 1)	0710102052462024/1	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2024	ROSHAN LAL JAIN VS. AKASH GOYAL	Application under any other provisions- IBC	7/10/2026	1.kindly file the application as an IA	ROSHANLJAIN
585	7/7/2026	0710102111332025(No.of Docs 1)	0710102111332025/2	INTERLOCUTORY APPLICATION (I.B.C)/6247(ND)2025	PAWAN GARG	Regulation 44(2), Liquidation process Regulation, 2016	7/10/2026	1.kindly file the application as IA.	sanand665

586	7/7/2026	0710102019332026(No.of Docs 1)	0710102019332026/1	COMPANY APPEAL(COMPANIES ACT)/34(ND)2026	KAPIL DISAINER & CONTRACTOR PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (3)	7/10/2026	1. page no 6,7 are in wrong alignment. 2. As per the compliance order, the present document was required to be filed within a week.	lexgridlegal
587	7/7/2026	0710102051422026(No.of Docs 3)	0710102051422026/1	COMPANY APPEAL(COMPANIES ACT)/81(ND)2026	DELHI ROCK PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI I	Sec 252 (3)	7/10/2026	1.kindly all document merge into one pdf 2.Kindly attach compliance order and latest order if any	Ranjan@1234
588	5/16/2026	0710102040052026(No.of Docs 0)	0710102040052026/3	INTERLOCUTORY APPLICATION (I.B.C)/2224(ND)2026	DEEPAK MITTAL VS. SH VIKAS GOEL	Application under any other provisions- IBC	7/10/2026	no of objections: - 1. OCR missing 2. Rs. 25/- welfare fees missing in Memorandum of Appearance 3. as per the compliance order the reply was to be filed within 1 week	
589	7/7/2026	0710102047532026(No.of Docs 2)	0710102047532026/1	COMPANY PETITION (COMPANIES ACT)/108(ND)2026	GRAPECITY FOUNDATION VS. GRAPECITY INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/10/2026	1. Kindly attach compliance order	RANGARAJAN@123
590	7/7/2026	0710102026632026(No.of Docs 2)	0710102026632026/4	INTERLOCUTORY APPLICATION (I.B.C)/1533(ND)2026	GANGA RAM AGARWAL VS. DAYANAND	Section 60(5)	7/10/2026	1. Kindly attach compliance order also latest order 2. OCR mandatory in every page of pdf.	vivekamar95
591	7/7/2026	0710102023762020(No.of Docs 2)	0710102023762020/82	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/10/2026	1.bookmarking with pagination mandatory 2.index missed in pdf 3.compliance order missed in pdf	advkrishan
592	6/3/2026	0710102045402026(No.of Docs 0)	0710102045402026/1	INTERLOCUTORY APPLICATION (I.B.C)/2773(ND)2026	SAPAN MOHAN GARG RESOLUTION PROFESSIONAL OF VEER CHEMICALS PVT LTD AND ORS VS. AJAY GREWAL	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/10/2026	1. Bookmarking with pagination missed in pdf. 2. pagination missed in index and counsel sign mandatory. 3. Date, notary, sign missed in affidavit.	
593	7/6/2026	0710102043502026(No.of Docs 1)	0710102043502026/1	INTERLOCUTORY APPLICATION (I.B.C)/2438(ND)2026	PARVEEN KUMAR ADLAKHA	Application under any other provisions- IBC	7/10/2026	1.as per the compliance order the affidavit was to be filed with in one week	harshitkumarrawat
594	7/6/2026	0710102041322026(No.of Docs 2)	0710102041322026/1	INTERLOCUTORY APPLICATION (I.B.C)/2313(ND)2026	AMIT VIG VS. RAJESH RAMNANI AND ANR	Sec 60(5)	7/10/2026	no of objections: - 1. kindly attach compliance order	Anuja Pethia
595	7/6/2026	0710102038392026(No.of Docs 1)	0710102038392026/1	INTERLOCUTORY APPLICATION (I.B.C)/2124(ND)2026	VIVEK BANSAL LIQUIDATOR POMEGRANATE COATERS PVT LTD VS. BANK OF BARODA	Sec 60(5)	7/10/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within 1 week 2. kindly attach latest order	rachitmit
596	7/6/2026	0710102038372026(No.of Docs 1)	0710102038372026/1	INTERLOCUTORY APPLICATION (I.B.C)/2123(ND)2026	VIVEK BANSAL LIQUIDATOR OF POMEGRANATE COATERS PVT LTD VS. BANK OF BARODA	Sec 60(5)	7/10/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within 1 week 2. kindly attach latest order	rachitmit
597	7/6/2026	0710102038382026(No.of Docs 1)	0710102038382026/1	INTERLOCUTORY APPLICATION (I.B.C)/2122(ND)2026	VIVEK BANSAL LIQUIDATOR OF POMEGRANATE COATERS PVT LTD VS. BANK OF BARODA	Sec 60(5)	7/10/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within 1 week 2. kindly attach latest order	rachitmit
598	7/7/2026	0710102105322025(No.of Docs 2)	0710102105322025/3	COMPANY APPEAL (IBC)/19(ND)2025	AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	7/10/2026	1.pagination missed in bookmarking 2.compliance order missed in pdf	msblegal
599	7/9/2026	0710102096852025(No.of Docs 2)	0710102096852025/12	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	7/10/2026	no of objections: - 1. kindly attach latest order 2. OCR missing	legalhealers@2019
600	7/7/2026	0710102036182026(No.of Docs 1)	0710102036182026/1	INTERLOCUTORY APPLICATION (I.B.C)/2062(ND)2026	TAMILNAD MERCANTILE BANK LTD DELHI BRANCH REPRESENTED BY ITS ASSISTANT VICE PRESIDENT MR J KARTHIK VS. HAL OFFSHORE LIMITED HAVING OFFICE AT WING B	Sec 60(5)	7/10/2026	1. Only proof of service uploaded in pdf, kindly upload full pdf accordingly.	agslawfirm
601	7/6/2026	0710102043512026(No.of Docs 1)	0710102043512026/1	INTERLOCUTORY APPLICATION (I.B.C)/2439(ND)2026	PARVEEN KUMAR ADLAKHA	Application under any other provisions- IBC	7/10/2026	1.as per the compliance order the affidavit was to be filed with in one week	harshitkumarrawat
602	7/8/2026	0710102045802026(No.of Docs 1)	0710102045802026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/39(PB)2026	EMERSON PROCESS MANAGEMENT POWER AND WATER SOLUTIONS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2026	1. Page no 17 not readable. 2. As per the compliance order, the present document is required to be filed within a week.	rajeev1124
603	7/6/2026	0710102044492026(No.of Docs 2)	0710102044492026/2	INTERLOCUTORY APPLICATION (I.B.C)/2594(ND)2026	MR SUMIT SHARMA RESOLUTION PROFESSIONAL OF M S CREW BOS PRODUCTS LIMITED VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION RIICO	Sec 60(5)	7/10/2026	Kindly attach vakaltnama. If the vakalatnama is on record kindly mention the same in the Index	anujbandari123
604	7/6/2026	0710102041932026(No.of Docs 1)	0710102041932026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2026	FRENCH BUILD MART PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 7 days	SUSHIL ANTAL
605	10/8/2025	0710102087982025(No.of Docs 0)	0710102087982025/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2025	INTEGRA ESSENTIA LIMITED	Sec. 230-232 - Second Motion	7/10/2026	1. page no 15 to 20, 34 to 39 are not readable, kindly attach clear copy.	
606	7/7/2026	0710102055132024(No.of Docs 2)	0710102055132024/17	COMPANY PETITION IB (IBC)/470(ND)2024	CAPITAL TRADE LINKS LIMITED VS. CAPABLE BUILDWELL PRIVATE LIMITED	IBC under Sec 7	7/10/2026	1.bookmarking with pagination is mandatory 2.index is missing in pdf 3.compliance order is missing in pdf	quadlegal

607	7/9/2026	0710102031182026(No.of Docs 2)	0710102031182026/3	INTERLOCUTORY APPLICATION(IBC)(PL AN)/23(ND)2026	MR NAVEEN KUMAR JAIN YSIKNITCRAFT APPARELS INTERNATIONAL PVT LTD	Sec 30	7/10/2026	no of objections: - 1. kindly attach compliance order	Shivam Sharan
608	6/29/2026	0710102029742022(No.of Docs 1)	0710102029742022/45	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. OCR missed on page 18 and 19 in PDF. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	abavinaash
609	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/46	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
610	7/6/2026	0710102062922025(No.of Docs 2)	0710102062922025/2	INTERLOCATORY APPLICATION(COMPA NIES ACT)/231(ND)2025	ARES INVESTMENTS LLC VS. INTERNATIONAL PRINT O-PAC LTD ORS	Rule 11 of NCLT	7/9/2026	1.compliance order missed in pdf	D29392017
611	7/8/2026	0710102037552025(No.of Docs 2)	0710102037552025/8	COMPANY PETITION (COMPANIES ACT)/93(ND)2025	DAKSHA GUPTA & ANR VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec. 71(10)	7/9/2026	no of objections: - 1. as per the compliance order the amended memo of parties was to be filed within 1 week	ashish_choudhury007
612	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/46	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
613	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/47	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
614	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/47	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
615	7/6/2026	0710102078792025(No.of Docs 2)	0710102078792025/10	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/9/2026	no of objections: - 1. Rs. 25/- welfare fees missing in vakalatnama 2. kindly attach latest order	advreemajain
616	7/6/2026	0710120005482018(No.of Docs 9)	0710120005482018/55	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS. PRIMROSE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	7/9/2026	Kindly provide translated copy of page 1027	Rishabh2980
617	7/6/2026	0710102065622025(No.of Docs 1)	0710102065622025/5	CONTEMPT PETITION (IBC)/36(ND)2025	SHAILESH CHANDRA OJHA VSMOHAN LAL	Rule 11 of NCLT, 2016	7/9/2026	In the Index it is mentioned that there is no compliance order however in the affidavit the order date and upload date is mentioned in reference to which the affidavit was filed. As per the compliance order the affidavit was to be filed within one week	shivamgautam02
618	7/6/2026	0710102091232022(No.of Docs 2)	0710102091232022/11	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	7/9/2026	In proof of service please upload blank document. As the WS has been uploaded twice	Skargarg-209
619	7/6/2026	0710102033082026(No.of Docs 1)	0710102033082026/1	INTERLOCUTORY APPLICATION (I.B.C)/2557(ND)2026	CANARA BANK VS. RAJNEESH NAGAR	Section 123	7/9/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within 1 week	SAURABHKUSHAWAHA
620	7/6/2026	0710102091232022(No.of Docs 2)	0710102091232022/10	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	7/9/2026	1.kindly file the application as an IA annexing the document for which the condonation is sought	Skargarg-209
621	7/6/2026	0710102091422022(No.of Docs 2)	0710102091422022/11	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	7/9/2026	1.same pdf uploaded twice. kindly remove extra pdf	Skargarg-209
622	9/20/2025	0710102083002025(No.of Docs 0)	0710102083002025/9	COMPANY PETITION IB (IBC)/547(ND)2025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED	IBC Under Sec 9	7/9/2026	1.kindly attach latest compliance order in pdf	
623	9/20/2025	0710102083002025(No.of Docs 0)	0710102083002025/9	COMPANY PETITION IB (IBC)/547(ND)2025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED	IBC Under Sec 9	7/9/2026	1.kindly attach latest compliance order in pdf	
624	7/6/2026	0710102091422022(No.of Docs 2)	0710102091422022/10	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	7/9/2026	1.kindly file the application for condonation of delay as an IA while annexing the document for which condonation is sought	Skargarg-209
625	7/23/2025	0710102064462025(No.of Docs 0)	0710102064462025/5	INTERLOCUTORY APPLICATION(IBC)(PL AN)/46(ND)2025	BHIM SAIN GOYAL (RP) CLICKONTRIP INDIA PVT LTD	Sec 30	7/9/2026	1.kindly attach latest order and compliance order in pdf	
626	7/6/2026	0710102091432022(No.of Docs 2)	0710102091432022/11	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	7/9/2026	1.same pdf is uploaded twice. kindly remove extra pdf	Skargarg-209
627	9/20/2025	0710102083002025(No.of Docs 0)	0710102083002025/9	COMPANY PETITION IB (IBC)/547(ND)2025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED	IBC Under Sec 9	7/9/2026	1.kindly attach latest compliance order in pdf	
628	7/6/2026	0710102091432022(No.of Docs 2)	0710102091432022/10	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	7/9/2026	1.kindly file the application as an IA while annexing the document for which condonation is sought.	Skargarg-209
629	3/7/2026	0710102018152026(No.of Docs 0)	0710102018152026/1	INTERLOCUTORY APPLICATION (I.B.C)/1171(ND)2026	M/S MANU TILING COMPANY VS. RAHUL JINDAL	Rule 11 of NCLT, 2016	7/9/2026	no of objections: - 1. as per compliance order the reply was to be filed within 1 week 2. kindly attach latest order	
630	6/29/2026	0710102029742022(No.of Docs 1)	0710102029742022/45	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. OCR missed on page 18 and 19 in PDF. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	abavinaash
631	6/29/2026	0710102029742022(No.of Docs 1)	0710102029742022/45	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. OCR missed on page 18 and 19 in PDF. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	abavinaash
632	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/46	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	

633	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/46	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
634	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/47	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
635	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/47	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	
636	6/29/2026	0710102029742022(No.of Docs 1)	0710102029742022/45	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/9/2026	1. OCR missed on page 18 and 19 in PDF. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.	abavinaash
637	9/20/2025	0710102083002025(No.of Docs 0)	0710102083002025/9	COMPANY PETITION IB (IBC)/547(ND)2025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED	IBC Under Sec 9	7/9/2026	1.kindly attach latest compliance order in pdf	
638	7/5/2026	0710102001292018(No.of Docs 3)	0710102001292018/2	COMPANY APPLICATION(IBC)/1014(PB)2018	IN THE MATTER OF: MACQUARIE BANK LTD. . PETITIONER VS SHILPI CABLE TECHNOLOGIES LTD. . RESPONDENT	Application under any other provisions	7/8/2026	1. wrong file, kindly file in IA	AdvsaKet@09
639	5/28/2022	0710102042902022(No.of Docs 0)	0710102042902022/6	COMPANY PETITION IB (IBC)/494(PB)2022	STATE BANK OF INDIA VS. SANGEETA JAIN	Section 95(1)	7/8/2026	1.bookmarking with pagination is mandatory 2.pagination missed in index 3.counsel sign missed in index 4.court fee 3s welfare 25rs tickets and date also missed on vakalatnama 5.pagination missed in pdf	
640	7/6/2026	0710102015612026(No.of Docs 2)	0710102015612026/1	INTERLOCUTORY APPLICATION (I.B.C)/916(ND)2026	SHRI KRISHNA BUILD TECH VS. ADORE PROPBUILD LLP (LLPIN: AAW-3719)	Rule 11 of NCLT, 2016	7/8/2026	no of objections: - 1. as per the compliance order the cost was filed within 3 days 2. kindly attach latest order 3. proof of service missing	Vjkasana
641	7/4/2026	0710102019972026(No.of Docs 1)	0710102019972026/1	INTERLOCUTORY APPLICATION(COMPA NIES ACT)/115(ND)2026	RAJEEV KUMAR JAIN VS. GOMUKH GANGA PRIVATE LIMITED	Rule 32	7/8/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. OCR missing 3. page no-7 not clear 4. kindly attach compliance order	D35942009
642	7/8/2026	0710102025052026(No.of Docs 2)	0710102025052026/1	INTERLOCUTORY APPLICATION (I.B.C)/1495(ND)2026	ANIL KUMAR JAIN VSANGLE INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 13	7/8/2026	1.as per the compliance order the rcply was to be filed with in ten days.	rakesh@12
643	7/4/2026	0710102070432021(No.of Docs 3)	0710102070432021/3	INTERLOCATORY APPLICATION(COMPA NIES ACT)/38(ND)2021	ARES INVESTMENTS LLC VS. INTERNATIONAL PRINT O-PAC LTD	Rule 11 of NCLT	7/8/2026	1. OCR missed on pages are 19 to 49, 54 to 152, 159 to 232 and 234 to 240 in PDF.	swapnil.123
644	7/2/2026	0710102076412022(No.of Docs 2)	0710102076412022/7	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/8/2026	1. Remove Repeat PDF 2. Three Rs. Court fee missed on vakalatnama in PDF.	advsamapikabiswal
645	7/2/2026	0710102076412022(No.of Docs 2)	0710102076412022/7	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/8/2026	1. Remove Repeat PDF 2. Three Rs. Court fee missed on vakalatnama in PDF.	advsamapikabiswal
646	7/2/2026	0710102076412022(No.of Docs 2)	0710102076412022/7	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/8/2026	1. Remove Repeat PDF 2. Three Rs. Court fee missed on vakalatnama in PDF.	advsamapikabiswal
647	7/2/2026	0710102076412022(No.of Docs 2)	0710102076412022/7	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/8/2026	1. Remove Repeat PDF 2. Three Rs. Court fee missed on vakalatnama in PDF.	advsamapikabiswal
648	7/2/2026	0710102076412022(No.of Docs 2)	0710102076412022/6	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/8/2026	1. Remove Repeat PDF 2. Three Rs. Court fee missed on vakalatnama in PDF.	advsamapikabiswal
649	7/2/2026	0710102076412022(No.of Docs 2)	0710102076412022/6	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/8/2026	1. Remove Repeat PDF 2. Three Rs. Court fee missed on vakalatnama in PDF.	advsamapikabiswal
650	7/2/2026	0710102076412022(No.of Docs 2)	0710102076412022/6	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/8/2026	1. Remove Repeat PDF 2. Three Rs. Court fee missed on vakalatnama in PDF.	advsamapikabiswal
651	7/2/2026	0710102076412022(No.of Docs 2)	0710102076412022/6	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/8/2026	1. Remove Repeat PDF 2. Three Rs. Court fee missed on vakalatnama in PDF.	advsamapikabiswal
652	2/17/2024	0710102015382024(No.of Docs 0)	0710102015382024/2	INTERLOCUTORY APPLICATION (I.B.C)/864(PB)2024	MR.RAJESH ARORA HOME BUYER/FINANCIAL CREDITOR IN CLASS-M/S SARE GURUGRAM PRIVATE LTD. VS. KGK DHOOT KGK REALTY (INDIA) PRIVATE LIMITED AND DHOOT INFRASTRUCTURE PROJECTS LTD.	Sec 60(5)	7/8/2026	no of objections: - 1. index pagination is mismatch with pdf	
653	7/2/2026	0710102039832024(No.of Docs 1)	0710102039832024/3	INTERLOCUTORY APPLICATION(IBC)(LIQ)/23(ND)2024	PRADEEP KUMAR RAY	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	7/8/2026	1.as per the compliance order the affidavit was to be filed with in one week	lexgridlegal
654	7/2/2026	0710102020242026(No.of Docs 2)	0710102020242026/1	INTERLOCUTORY APPLICATION (I.B.C)/1847(ND)2026	CHETAN GOVAL VS. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Section 60(5)/Rule 11	7/8/2026	1. OCR missed on page no 65, 69, 72, 78, 80 to 128.	abhi4064
655	7/6/2026	0710102021352026(No.of Docs 2)	0710102021352026/4	COMPANY PETITION IB (IBC)/188(ND)2026	UTSAV SECURITIES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	7/8/2026	1.compliance order missed in pdf	shreyak05

656	7/4/2026	0710102038692026(No.of Docs 1)	0710102038692026/1	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2026	SBG STEELS PVT LTD VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	Application under any other provisions- IBC	7/8/2026	Kindly attach compliance order. 2. Kindly upload clear copy of payment receipt	rajivdav
657	5/16/2026	0710102039992026(No.of Docs 0)	0710102039992026/1	TRANSFER APPLICATION/17(PB)2026	MR GULSHAN KUMAR MEHTA VS. CROWN REALTECH PVT LTD	Rule16(d),NCLT Rules,2016	7/8/2026	1.kindly attach latest order and compliance order in pdf	
658	7/4/2026	0710102040042026(No.of Docs 1)	0710102040042026/1	INTERLOCUTORY APPLICATION (I.B.C)/2295(ND)2026	MR ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	7/8/2026	1. As per the compliance order dated 25.05.2026 a affidavit of service was to be filed within one week, kindly file application for condonation of delay.	swapnil.123
659	7/6/2026	0710102041822026(No.of Docs 2)	0710102041822026/1	INTERLOCUTORY APPLICATION (I.B.C)/2359(ND)2026	VIVEK BANSAL VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY NOIDA	Sec 60(5)	7/8/2026	The date is missing on the Vakalatnama in the PDF. OCR has not been applied to the PDF.	rachitmit
660	7/5/2026	0710102042812026(No.of Docs 2)	0710102042812026/1	INTERLOCUTORY APPLICATION (I.B.C)/2379(ND)2026	PANKAJ GUPTA VS. SPAZE TOWERS PRIVATE LIMITED	Section 60(5)/Rule 11	7/8/2026	The reply was to be filed within one week of receipt of notice. Kindly inform the date of receipt of notice. Further kindly also attach order dated 06.06.2026	karangandhii
661	7/3/2026	0710102047322026(No.of Docs 1)	0710102047322026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/247(ND)2026	PRADEEP MEHRA VS. BCH ELECTRIC LIMITED	Rule 11 of NCLT	7/8/2026	1.compliance order missed in pdf	advkrishan
662	7/3/2026	0710102042522024(No.of Docs 2)	0710102042522024/6	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2024	BHUSHAN POWER AND STEEL LIMITED VS. SAKTHI ENGINEERS	Sec. 242(4)	7/8/2026	1.kindly also attach latest compliance order in pdf. As per the attached order the rejoinder was to be filed before 09.04.2026. Kindly attached order dated 09.04.2026. Also kindly do pagination in bookmarking	agrawalchambers1
663	7/3/2026	0710102042522024(No.of Docs 2)	0710102042522024/7	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2024	BHUSHAN POWER AND STEEL LIMITED VS. SAKTHI ENGINEERS	Sec. 242(4)	7/8/2026	The rejoinder is not attached	agrawalchambers1
664	7/3/2026	0710102042522024(No.of Docs 2)	0710102042522024/8	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2024	BHUSHAN POWER AND STEEL LIMITED VS. SAKTHI ENGINEERS	Sec. 242(4)	7/8/2026	1.kindly attach latest compliance order in pdf	agrawalchambers1
665	7/3/2026	0710102000442025(No.of Docs 2)	0710102000442025/2	INTERLOCUTORY APPLICATION (I.B.C)/131(ND)2025	ASHOK KUMAR GULLA VS. PRASANTH NARAYANAN	Sec 66(1)	7/8/2026	no of objections: - 1. kindly attach compliance order	robin@12345
666	2/17/2026	0710102013852026(No.of Docs 0)	0710102013852026/2	COMPANY PETITION IB (IBC)/102(ND)2026	MR. RAM KISHANCHAND BACHWANI VS. WATERGEN INDIA PRIVATE LIMITED	IBC Under Sec 9	7/8/2026	no of objections: - 1. kindly attach compliance order 2. vakalatnama missing	
667	3/25/2026	0710102022952026(No.of Docs 0)	0710102022952026/2	TRANSFER APPLICATION (IBC)/16(ND)2026	INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED VS. ARYAVRAT PROJECTS AND DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	7/8/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. kindly attach compliance order of NCLT Bench 3. kindly attach latest order of NCLT Bench 4. vakalatnama missing 5. page no-10,11,12 missing according your index	
668	3/25/2026	0710102023042026(No.of Docs 0)	0710102023042026/5	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	Section 12(A) /Regulation 30A	7/8/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 weeks	
669	3/25/2026	0710102023042026(No.of Docs 0)	0710102023042026/4	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	Section 12(A) /Regulation 30A	7/8/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 weeks 2. need every page sign in rejoinder 3. true copy and sign missed in annexure pages	
670	4/13/2026	0710102027992026(No.of Docs 0)	0710102027992026/5	COMPANY PETITION IB (IBC)/185(ND)2026	BEAM INFOTECH PRIVATE LIMITED VS. INVERTEK ENERGY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	7/8/2026	no of objections: - 1. counsel sign missed in volume-1 and 2 2. kindly attach compliance order 3. OCR missing	
671	5/2/2026	0710102035962026(No.of Docs 0)	0710102035962026/9	INTERLOCUTORY APPLICATION (I.B.C)/1978(ND)2026	MS MAMTA BINANI VSMS BINDU KAPOOR	Section 19(2) / Regulation 30	7/8/2026	1.compliance order missed in pdf	
672	7/3/2026	0710102038352026(No.of Docs 2)	0710102038352026/1	INTERLOCUTORY APPLICATION (I.B.C)/2146(ND)2026	JOGINDER AND ANR VS. MR NAVNEET KUMAR GUPTA RP OF MS IMPERIA WISHFIELD PVT LTD PP CITY CENTRAL	Section 60(5)	7/8/2026	1.compliance order missed in pdf	bajpaiankita86
673	7/3/2026	0710102039582026(No.of Docs 1)	0710102039582026/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/13(ND)2026	VIMAL KUMAR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	7/8/2026	no of objections: - 1. as per the compliance order the reply was to be filed within two weeks	shivamgautam02
674	7/3/2026	0710102039622026(No.of Docs 1)	0710102039622026/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/16(ND)2026	VIMAL KUMAR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	7/8/2026	Please be informed that the copy of the Order dated 08.06.2026 was uploaded on 11.06.2026. However, there is still a delay in filing the affidavit, reckoned from the date of uploading of the order.	shivamgautam02
675	7/3/2026	0710102039652026(No.of Docs 1)	0710102039652026/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/17(ND)2026	VIMAL KUMAR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	7/8/2026	Please be informed that the copy of the Order dated 08.06.2026 was uploaded on 11.06.2026. However, there is still a delay in filing the affidavit, reckoned from the date of uploading of the order.	shivamgautam02
676	7/3/2026	0710102039592026(No.of Docs 1)	0710102039592026/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/14(ND)2026	VIMAL KUMAR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	7/8/2026	Please be informed that the copy of the Order dated 08.06.2026 was uploaded on 11.06.2026. However, there is still a delay in filing the affidavit, reckoned from the date of uploading of the order. Kindly file application for condonation of delay	shivamgautam02
677	7/3/2026	0710102039632026(No.of Docs 1)	0710102039632026/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/15(ND)2026	VIMAL KUMAR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	7/8/2026	Please be informed that the copy of the Order dated 08.06.2026 was uploaded on 11.06.2026. However, there is still a delay in filing the affidavit, reckoned from the date of uploading of the order.	shivamgautam02
678	7/2/2026	0710102040872026(No.of Docs 3)	0710102040872026/1	INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2026	CONSORTIUM OF MS AKB VENTURES PRIVATE LIMITED VS. NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	7/8/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly also attach latest order. 2.Kindly remove double pagination	karangandhii
679	7/2/2026	0710102041952026(No.of Docs 2)	0710102041952026/2	INTERVENTION PETITION (IBC)/38(ND)2026	ARBIND KUMAR MISHRA VSANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Section 60(5)	7/8/2026	1.kindly attach latest order in pdf 2.need every pages sign and true copy in pdf	DKN
680	7/2/2026	0710102045312026(No.of Docs 1)	0710102045312026/2	COMPANY PETITION IB (IBC)/288(ND)2026	MS TRIPATRA INDIA PRIVATE LIMITED THROUGH MR SUNIL KUMAR JAIN VS. ATLAS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	7/8/2026	1.as per the compliance order the affidavit was to be filed with in one week	rakesh@12
681	7/2/2026	0710102045462026(No.of Docs 3)	0710102045462026/1	INTERLOCUTORY APPLICATION (I.B.C)/2604(ND)2026	CONSORTIUM OF MS AKB VENTURES PRIVATE LIMITED VS. DEVENDER BHARDWAJ	Rule 11 of NCLT, 2016	7/8/2026	1.as per the compliance order the reply was to be filed with in one week 2.Kindly remove double pagination in pdf	karangandhii

682	6/3/2026	0710102045372026(No.of Docs 0)	0710102045372026/1	CONTEMPT PETITION (IBC)/21(PB)2026	BHAVNA BANSAL VSMR NITIN JAIN	Rule 11 of NCLT, 2016	7/8/2026	Kindly attach compliance order.	
683	7/4/2026	0710102045972026(No.of Docs 1)	0710102045972026/1	COMPANY PETITION IB (IBC)/286(ND)2026	INDIAN OVERSEAS BANK VS. RAJKRIPAL LUMBERS LIMITED	IBC under Sec 7	7/8/2026	1.kindly file as an IA	arenesslaw
684	7/4/2026	0710102047272026(No.of Docs 1)	0710102047272026/1	INTERLOCUTORY APPLICATION (I.B.C)/266S(ND)2026	DEEPAK VIG VS. MR AVDHESH MITTAL	Sec 60(5)	7/8/2026	1.bookmarking with pagination mandatory 2.need all pages signed in pdf 3.compliance order missed in pdf	Shivam2645
685	7/4/2026	0710102048842026(No.of Docs 1)	0710102048842026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/259(ND)2026	SHALENDRA KUMAR GUPTA VS. BCH ELECTRIC LIMITED	Rule 11 of NCLT	7/8/2026	1.compliance order missed in pdf	riteshsingh07
686	6/17/2026	0710102029712023(No.of Docs 2)	0710102029712023/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/8/2026	1. only one page uploaded in pdf, kindly upload full pdf with format.	rajeevahuja
687	6/17/2026	0710102029712023(No.of Docs 2)	0710102029712023/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/8/2026	1. only one page uploaded in pdf, kindly upload full pdf with format.	rajeevahuja
688	6/17/2026	0710102029712023(No.of Docs 2)	0710102029712023/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/8/2026	1. only one page uploaded in pdf, kindly upload full pdf with format.	rajeevahuja
689	6/17/2026	0710102029712023(No.of Docs 2)	0710102029712023/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/8/2026	1. only one page uploaded in pdf, kindly upload full pdf with format.	rajeevahuja
690	6/17/2026	0710102029712023(No.of Docs 2)	0710102029712023/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/8/2026	1. only one page uploaded in pdf, kindly upload full pdf with format.	rajeevahuja
691	6/17/2026	0710102029712023(No.of Docs 2)	0710102029712023/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/8/2026	1. only one page uploaded in pdf, kindly upload full pdf with format.	rajeevahuja
692	6/17/2026	0710102029712023(No.of Docs 2)	0710102029712023/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/8/2026	1. only one page uploaded in pdf, kindly upload full pdf with format.	rajeevahuja
693	6/17/2026	0710102029712023(No.of Docs 2)	0710102029712023/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/8/2026	1. only one page uploaded in pdf, kindly upload full pdf with format.	rajeevahuja
694	6/17/2026	0710102029712023(No.of Docs 2)	0710102029712023/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	7/8/2026	1. only one page uploaded in pdf, kindly upload full pdf with format.	rajeevahuja
695	7/4/2026	0710102033242024(No.of Docs 5)	0710102033242024/6	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/8/2026	1. index page is not in sequence kindly upload correct index 2. kindly attach the latest order. 3. As per the compliance order dated 24.04.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	Jmrk205
696	7/4/2026	0710102033242024(No.of Docs 5)	0710102033242024/6	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/8/2026	1. index page is not in sequence kindly upload correct index 2. kindly attach the latest order. 3. As per the compliance order dated 24.04.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	Jmrk205
697	7/4/2026	0710102033242024(No.of Docs 5)	0710102033242024/6	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/8/2026	1. index page is not in sequence kindly upload correct index 2. kindly attach the latest order. 3. As per the compliance order dated 24.04.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	Jmrk205
698	7/4/2026	0710102033242024(No.of Docs 5)	0710102033242024/6	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/8/2026	1. index page is not in sequence kindly upload correct index 2. kindly attach the latest order. 3. As per the compliance order dated 24.04.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	Jmrk205
699	7/4/2026	0710102033242024(No.of Docs 5)	0710102033242024/6	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/8/2026	1. index page is not in sequence kindly upload correct index 2. kindly attach the latest order. 3. As per the compliance order dated 24.04.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	Jmrk205
700	7/4/2026	0710102033242024(No.of Docs 5)	0710102033242024/6	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/8/2026	1. index page is not in sequence kindly upload correct index 2. kindly attach the latest order. 3. As per the compliance order dated 24.04.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	Jmrk205
701	7/4/2026	0710102033242024(No.of Docs 5)	0710102033242024/6	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/8/2026	1. index page is not in sequence kindly upload correct index 2. kindly attach the latest order. 3. As per the compliance order dated 24.04.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	Jmrk205
702	7/4/2026	0710102033242024(No.of Docs 5)	0710102033242024/6	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/8/2026	1. index page is not in sequence kindly upload correct index 2. kindly attach the latest order. 3. As per the compliance order dated 24.04.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	Jmrk205
703	7/4/2026	0710102033242024(No.of Docs 5)	0710102033242024/6	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	7/8/2026	1. index page is not in sequence kindly upload correct index 2. kindly attach the latest order. 3. As per the compliance order dated 24.04.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	Jmrk205
704	7/6/2026	0710102001692025(No.of Docs 2)	0710102001692025/1	INTERLOCUTORY APPLICATION (I.B.C)/475(PB)2025	MR. GULSHAN KR. SACHDEV VS. MR. ASHISH SINGH (RP OF M/S PIYUSH COLONISERS PVT. LTD.)	Rule 11 of NCLT, 2016	7/8/2026	no of objections: - 1. kindly attach latest order	counselgulshan@gmail

705	9/10/2025	0710102079872025(No.of Docs 0)	0710102079872025/8	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/74(ND)2025	BLOOMFUL DEALERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/8/2026	1.compliance order missed in pdf	
706	7/6/2026	0710102109432025(No.of Docs 2)	0710102109432025/13	INTERLOCUTORY APPLICATION (I.B.C)/6132(ND)2025	IPE-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR TILLAGE TOWERS FACILITY MANAGEMENT SERVICES PRIVATE LIMITED & ORS	Sec. 45 (1),Sec 49(2)	7/8/2026	1.compliance order missed in pdf 2.kindly attach latest order in pdf	pbalegallp
707	7/4/2026	0710102023512026(No.of Docs 2)	0710102023512026/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2026	MAHAVIR SINGH RANA VS. RCL PIGMENTS LLP	Sec. 241(1),Sec. 242(4)	7/8/2026	no of objections: - 1. kindly attach compliance order	Lexalliance.mana
708	7/4/2026	0710102033092026(No.of Docs 2)	0710102033092026/2	INTERLOCUTORY APPLICATION (I.B.C)/1834(ND)2026	VIJENDER SHARMA VS. JAI BHAGWAN BINDAL	Application under any other provisions- IBC	7/8/2026	1.compliance order missed in pdf	Tanishq_2201
709	5/4/2026	0710102036352026(No.of Docs 0)	0710102036352026/6	INTERLOCUTORY APPLICATION (I.B.C)/1988(ND)2026	RAJESH KUMAR PAREKH RESOLUTION PROFESSIONAL OF CHD DEVELOPERS LTD VS. GAURAV MITTAL SUSPENDED DIRECTOR OF CHD DEVELOPERS LIMITED	Sec 60(5)	7/8/2026	1.compliance order missed in pdf	
710	7/2/2026	0710102046122026(No.of Docs 1)	0710102046122026/1	INTERLOCUTORY APPLICATION (I.B.C)/2628(ND)2026	RASHMI MINTRI	Application under any other provisions- IBC	7/8/2026	1.bookmarking with pagination mandatory 2.compliance order missed in pdf	rachitmit
711	7/2/2026	0710102046112026(No.of Docs 1)	0710102046112026/1	INTERLOCUTORY APPLICATION (I.B.C)/2597(ND)2026	RASHMI MINTRI	Application under any other provisions- IBC	7/8/2026	1.bookmarking with pagination mandatory 2.compliance order missed in pdf	rachitmit
712	7/2/2026	0710102046102026(No.of Docs 1)	0710102046102026/1	INTERLOCUTORY APPLICATION (I.B.C)/2598(ND)2026	RASHMI MINTRI	Application under any other provisions- IBC	7/8/2026	1.as per the compliance order the affidavit was to be filed with in one week 2.bookmarking mandatory	rachitmit
713	7/2/2026	0710102046102026(No.of Docs 1)	0710102046102026/2	INTERLOCUTORY APPLICATION (I.B.C)/2598(ND)2026	RASHMI MINTRI	Application under any other provisions- IBC	7/8/2026	1.bookmarking with pagination mandatory 2.compliance order missed in pdf	rachitmit
714	7/3/2026	0710102006542026(No.of Docs 2)	0710102006542026/7	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/4(ND)2026	MOULDCRAFT (INDIA) PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/8/2026	no of objections: - 1. kindly file in IA section	ads legal nclt
715	9/13/2018	0710120011572018(No.of Docs 0)	0710120011572018/13	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	7/8/2026	1.as per the compliance order the affidavit was to be filed with in one week. 2. Kindly attach latest order. 3. Kindly note that OCR is required on all pages.	
716	6/2/2026	0710102023462023(No.of Docs 2)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	7/7/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	NCLTMATTER@INTEC
717	6/2/2026	0710102023462023(No.of Docs 2)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	7/7/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	NCLTMATTER@INTEC
718	6/2/2026	0710102023462023(No.of Docs 2)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	7/7/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	NCLTMATTER@INTEC
719	7/6/2026	0710102009652022(No.of Docs 2)	0710102009652022/18	COMPANY PETITION IB (IBC)/143(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. NOBAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	7/7/2026	no of objections: - 1. kindly file the document as IA	babuanish2@gmail.com
720	6/2/2026	0710102016512026(No.of Docs 2)	0710102016512026/1	COMPANY PETITION IB (IBC)/125(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AMIT BHARANA	Section 95(1)	7/7/2026	no of objections: - 1. as per the compliance order the reply was to be filed within two weeks from notice. Kindly inform the date of receipt of notice. 2. numbering is missing in bookmarking	
721	7/1/2026	0710102010692026(No.of Docs 2)	0710102010692026/2	COMPANY APPLICATION(COMPA NIES ACT)/33(ND)2026	BW BUSINESSWORLD MEDIA PRIVATE LIMITED VS. DICET CREATIVE CONSUMER VENTURES (INDIA) PRIVATE LIMITED	Application under any other provisions	7/7/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 1 week	ukcaandpartners
722	7/1/2026	0710102010692026(No.of Docs 2)	0710102010692026/2	COMPANY APPLICATION(COMPA NIES ACT)/33(ND)2026	BW BUSINESSWORLD MEDIA PRIVATE LIMITED VS. DICET CREATIVE CONSUMER VENTURES (INDIA) PRIVATE LIMITED	Application under any other provisions	7/7/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 1 week	ukcaandpartners
723	7/1/2026	0710102010692026(No.of Docs 2)	0710102010692026/2	COMPANY APPLICATION(COMPA NIES ACT)/33(ND)2026	BW BUSINESSWORLD MEDIA PRIVATE LIMITED VS. DICET CREATIVE CONSUMER VENTURES (INDIA) PRIVATE LIMITED	Application under any other provisions	7/7/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 1 week	ukcaandpartners

724	7/1/2026	0710102010692026(No.of Docs 2)	0710102010692026/2	COMPANY APPLICATION(COMPA NIES ACT)/33(ND)2026	BW BUSINESSWORLD MEDIA PRIVATE LIMITED VS. DICET CREATIVE CONSUMER VENTURES (INDIA) PRIVATE LIMITED	Application under any other provisions	7/7/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 1 week	ukcaandpartners
725	6/2/2026	0710102016512026(No.of Docs 2)	0710102016512026/1	COMPANY PETITION IB (IBC)/125(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AMIT BHARANA	Section 95(1)	7/7/2026	no of objections: - 1. as per the compliance order the reply was to be filed within two weeks from notice. Kindly inform the date of receipt of notice. 2. numbering is missing in bookmarking	
726	6/2/2026	0710102016512026(No.of Docs 2)	0710102016512026/1	COMPANY PETITION IB (IBC)/125(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AMIT BHARANA	Section 95(1)	7/7/2026	no of objections: - 1. as per the compliance order the reply was to be filed within two weeks from notice. Kindly inform the date of receipt of notice. 2. numbering is missing in bookmarking	
727	7/6/2026	0710102023992026(No.of Docs 3)	0710102023992026/2	COMPANY PETITION IB (IBC)/174(ND)2026	AVA MERCHANDISING SOLUTIONS PRIVATE LIMITED	IBC Under Sec 10	7/7/2026	no of objections: - 1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	shubhamgupta
728	7/6/2026	0710102023992026(No.of Docs 3)	0710102023992026/2	COMPANY PETITION IB (IBC)/174(ND)2026	AVA MERCHANDISING SOLUTIONS PRIVATE LIMITED	IBC Under Sec 10	7/7/2026	no of objections: - 1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	shubhamgupta
729	7/6/2026	0710102023992026(No.of Docs 3)	0710102023992026/2	COMPANY PETITION IB (IBC)/174(ND)2026	AVA MERCHANDISING SOLUTIONS PRIVATE LIMITED	IBC Under Sec 10	7/7/2026	no of objections: - 1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	shubhamgupta
730	7/6/2026	0710102023992026(No.of Docs 3)	0710102023992026/2	COMPANY PETITION IB (IBC)/174(ND)2026	AVA MERCHANDISING SOLUTIONS PRIVATE LIMITED	IBC Under Sec 10	7/7/2026	no of objections: - 1. As per the Compliance Order, the affidavit was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.	shubhamgupta
731	7/5/2026	0710102036432026(No.of Docs 2)	0710102036432026/1	INTERLOCUTORY APPLICATION (I.B.C)/1999(ND)2026	HARSH KUMAR ARORA RP OF WIANXX IMPEX PVT LTD	Sec 60(5)	7/7/2026	no of objections: - 1. kindly attach latest order 2. OCR is required in the entire pdf	R_S2422
732	7/9/2026	0710102412082017(No.of Docs 3)	0710102412082017/19	COMPANY PETITION IB (IBC)/597(PB)2017	ORIENTAL BANK OF COMMERCE VS SONEAR INDUSTRIES LIMITED	IBC under Sec 7	7/7/2026	The payment receipt is dated 11.12.2025, whereas the Compliance Order is dated 04.05.2026. As per the Compliance Order, the costs were required to be paid within one week from the date of the order. However, the payment receipt submitted is dated 11.12.2025, which is approximately five months prior to the date of the Compliance Order. Kindly clarify the discrepancy and submit the appropriate payment receipt.	nirajchamyal
733	7/6/2026	0710102019842026(No.of Docs 2)	0710102019842026/2	COMPANY APPLICATION(COMPA NIES ACT)/77(ND)2026	MR. B.N MEHTA VS. PGT COMPONENTS LIMITED	Rule 11 of NCLT	7/7/2026	No. of Objections: Page Nos. 55 and 63 are not clear. Kindly upload clear and legible copies of these pages.	gurpreetsingh
734	12/5/2025	0710102106852025(No.of Docs 0)	0710102106852025/2	COMPANY PETITION IB (IBC)/64(ND)2026	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	7/7/2026	**No. of Objections:** 1. Kindly complete the bookmarking in accordance with the Index and mention the page numbers in the bookmarks. 2. OCR is missing in the Index. Kindly apply OCR to the Index pages. 3. The latest order is mandatory. Kindly upload the latest order in the PDF. 4. Two different files have been uploaded in a single PDF. Kindly separate the files and upload them individually.	
735	7/15/2026	0710102001532025(No.of Docs 2)	0710102001532025/4	INTERLOCUTORY APPLICATION(IBC)(PL AN)/12(ND)2025	SANJAY MEHRA	Sec 30	7/7/2026	**No. of Objections:** 1. As per the Compliance Order, the chart was required to be filed within one week. Kindly clarify the delay and comply accordingly.	shankarimishra
736	7/15/2026	0710102001532025(No.of Docs 2)	0710102001532025/4	INTERLOCUTORY APPLICATION(IBC)(PL AN)/12(ND)2025	SANJAY MEHRA	Sec 30	7/7/2026	**No. of Objections:** 1. As per the Compliance Order, the chart was required to be filed within one week. Kindly clarify the delay and comply accordingly.	shankarimishra
737	7/15/2026	0710102001532025(No.of Docs 2)	0710102001532025/4	INTERLOCUTORY APPLICATION(IBC)(PL AN)/12(ND)2025	SANJAY MEHRA	Sec 30	7/7/2026	**No. of Objections:** 1. As per the Compliance Order, the chart was required to be filed within one week. Kindly clarify the delay and comply accordingly.	shankarimishra
738	7/15/2026	0710102001532025(No.of Docs 2)	0710102001532025/4	INTERLOCUTORY APPLICATION(IBC)(PL AN)/12(ND)2025	SANJAY MEHRA	Sec 30	7/7/2026	**No. of Objections:** 1. As per the Compliance Order, the chart was required to be filed within one week. Kindly clarify the delay and comply accordingly.	shankarimishra
739	12/5/2025	0710102106852025(No.of Docs 0)	0710102106852025/2	COMPANY PETITION IB (IBC)/64(ND)2026	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	7/7/2026	**No. of Objections:** 1. Kindly complete the bookmarking in accordance with the Index and mention the page numbers in the bookmarks. 2. OCR is missing in the Index. Kindly apply OCR to the Index pages. 3. The latest order is mandatory. Kindly upload the latest order in the PDF. 4. Two different files have been uploaded in a single PDF. Kindly separate the files and upload them individually.	
740	7/9/2026	0710102412082017(No.of Docs 3)	0710102412082017/19	COMPANY PETITION IB (IBC)/597(PB)2017	ORIENTAL BANK OF COMMERCE VS SONEAR INDUSTRIES LIMITED	IBC under Sec 7	7/7/2026	The payment receipt is dated 11.12.2025, whereas the Compliance Order is dated 04.05.2026. As per the Compliance Order, the costs were required to be paid within one week from the date of the order. However, the payment receipt submitted is dated 11.12.2025, which is approximately five months prior to the date of the Compliance Order. Kindly clarify the discrepancy and submit the appropriate payment receipt.	nirajchamyal
741	7/5/2026	0710102036432026(No.of Docs 2)	0710102036432026/1	INTERLOCUTORY APPLICATION (I.B.C)/1999(ND)2026	HARSH KUMAR ARORA RP OF WIANXX IMPEX PVT LTD	Sec 60(5)	7/7/2026	no of objections: - 1. kindly attach latest order 2. OCR is required in the entire pdf	R_S2422
742	7/9/2026	0710102412082017(No.of Docs 3)	0710102412082017/19	COMPANY PETITION IB (IBC)/597(PB)2017	ORIENTAL BANK OF COMMERCE VS SONEAR INDUSTRIES LIMITED	IBC under Sec 7	7/7/2026	The payment receipt is dated 11.12.2025, whereas the Compliance Order is dated 04.05.2026. As per the Compliance Order, the costs were required to be paid within one week from the date of the order. However, the payment receipt submitted is dated 11.12.2025, which is approximately five months prior to the date of the Compliance Order. Kindly clarify the discrepancy and submit the appropriate payment receipt.	nirajchamyal
743	12/5/2025	0710102106852025(No.of Docs 0)	0710102106852025/2	COMPANY PETITION IB (IBC)/64(ND)2026	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	7/7/2026	**No. of Objections:** 1. Kindly complete the bookmarking in accordance with the Index and mention the page numbers in the bookmarks. 2. OCR is missing in the Index. Kindly apply OCR to the Index pages. 3. The latest order is mandatory. Kindly upload the latest order in the PDF. 4. Two different files have been uploaded in a single PDF. Kindly separate the files and upload them individually.	
744	12/5/2025	0710102106852025(No.of Docs 0)	0710102106852025/2	COMPANY PETITION IB (IBC)/64(ND)2026	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	7/7/2026	**No. of Objections:** 1. Kindly complete the bookmarking in accordance with the Index and mention the page numbers in the bookmarks. 2. OCR is missing in the Index. Kindly apply OCR to the Index pages. 3. The latest order is mandatory. Kindly upload the latest order in the PDF. 4. Two different files have been uploaded in a single PDF. Kindly separate the files and upload them individually.	

745	6/30/2026	0710102079322025(No.of Docs 2)	0710102079322025/2	INTERVENTION PETITION (IBC)/62(PB)2025	OCL IRON & STEELS LIMITED VS. ANIL KOHLI LIQUIDATOR MOSER BAER INDIA LIMITED	Sec 60(5)	7/7/2026	1.kindly attach compliance order and latest order in pdf	apoorvapandey
746	6/30/2026	0710102079322025(No.of Docs 2)	0710102079322025/2	INTERVENTION PETITION (IBC)/62(PB)2025	OCL IRON & STEELS LIMITED VS. ANIL KOHLI LIQUIDATOR MOSER BAER INDIA LIMITED	Sec 60(5)	7/7/2026	1.kindly attach compliance order and latest order in pdf	apoorvapandey
747	6/30/2026	0710102079322025(No.of Docs 2)	0710102079322025/2	INTERVENTION PETITION (IBC)/62(PB)2025	OCL IRON & STEELS LIMITED VS. ANIL KOHLI LIQUIDATOR MOSER BAER INDIA LIMITED	Sec 60(5)	7/7/2026	1.kindly attach compliance order and latest order in pdf	apoorvapandey
748	6/30/2026	0710102079322025(No.of Docs 2)	0710102079322025/2	INTERVENTION PETITION (IBC)/62(PB)2025	OCL IRON & STEELS LIMITED VS. ANIL KOHLI LIQUIDATOR MOSER BAER INDIA LIMITED	Sec 60(5)	7/7/2026	1.kindly attach compliance order and latest order in pdf	apoorvapandey
749	7/5/2026	0710102036432026(No.of Docs 2)	0710102036432026/1	INTERLOCUTORY APPLICATION (I.B.C)/1999(ND)2026	HARSH KUMAR ARORA RP OF WIANXX IMPEX PVT LTD	Sec 60(5)	7/7/2026	no of objections: - 1. kindly attach latest order 2. OCR is required in the entire pdf	R_S2422
750	7/3/2026	0710102039742025(No.of Docs 3)	0710102039742025/4	COMPANY PETITION IB (IBC)/368(ND)2025	UCO BANK VS. MVL LIMITED	IBC under Sec 7	7/7/2026	no of objections: - 1. need every page sign in reply 2. vakalatnama is missing	babuanish2@gmail.com
751	7/3/2026	0710102039742025(No.of Docs 3)	0710102039742025/4	COMPANY PETITION IB (IBC)/368(ND)2025	UCO BANK VS. MVL LIMITED	IBC under Sec 7	7/7/2026	no of objections: - 1. need every page sign in reply 2. vakalatnama is missing	babuanish2@gmail.com
752	7/3/2026	0710102039742025(No.of Docs 3)	0710102039742025/4	COMPANY PETITION IB (IBC)/368(ND)2025	UCO BANK VS. MVL LIMITED	IBC under Sec 7	7/7/2026	no of objections: - 1. need every page sign in reply 2. vakalatnama is missing	babuanish2@gmail.com
753	7/3/2026	0710102039742025(No.of Docs 3)	0710102039742025/4	COMPANY PETITION IB (IBC)/368(ND)2025	UCO BANK VS. MVL LIMITED	IBC under Sec 7	7/7/2026	no of objections: - 1. need every page sign in reply 2. vakalatnama is missing	babuanish2@gmail.com
754	7/5/2026	0710102036432026(No.of Docs 2)	0710102036432026/1	INTERLOCUTORY APPLICATION (I.B.C)/1999(ND)2026	HARSH KUMAR ARORA RP OF WIANXX IMPEX PVT LTD	Sec 60(5)	7/7/2026	no of objections: - 1. kindly attach latest order 2. OCR is required in the entire pdf	R_S2422
755	7/8/2026	0710102058112025(No.of Docs 2)	0710102058112025/4	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/7/2026	1.compliance order missed in pdf 2.bookmarking mandatory 3.need every pages ocr in pdf 4.vakalatnama copy missed in pdf	linklegal
756	7/9/2026	0710102412082017(No.of Docs 3)	0710102412082017/19	COMPANY PETITION IB (IBC)/597(PB)2017	ORIENTAL BANK OF COMMERCE VS SONEAR INDUSTRIES LIMITED	IBC under Sec 7	7/7/2026	The payment receipt is dated 11.12.2025, whereas the Compliance Order is dated 04.05.2026. As per the Compliance Order, the costs were required to be paid within one week from the date of the order. However, the payment receipt submitted is dated 11.12.2025, which is approximately five months prior to the date of the Compliance Order. Kindly clarify the discrepancy and submit the appropriate payment receipt.	nirajchamyal
757	7/8/2026	0710102058112025(No.of Docs 2)	0710102058112025/4	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/7/2026	1.compliance order missed in pdf 2.bookmarking mandatory 3.need every pages ocr in pdf 4.vakalatnama copy missed in pdf	linklegal
758	7/8/2026	0710102058112025(No.of Docs 2)	0710102058112025/4	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/7/2026	1.compliance order missed in pdf 2.bookmarking mandatory 3.need every pages ocr in pdf 4.vakalatnama copy missed in pdf	linklegal
759	7/8/2026	0710102058112025(No.of Docs 2)	0710102058112025/4	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/7/2026	1.compliance order missed in pdf 2.bookmarking mandatory 3.need every pages ocr in pdf 4.vakalatnama copy missed in pdf	linklegal
760	4/27/2026	0710102033782026(No.of Docs 0)	0710102033782026/1	COMPANY APPEAL(COMPANIES ACT)/54(ND)2026	HI TECH THREADS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI	Sec 252 (3)	7/7/2026	Kindly file the application as an IA	
761	4/27/2026	0710102033782026(No.of Docs 0)	0710102033782026/1	COMPANY APPEAL(COMPANIES ACT)/54(ND)2026	HI TECH THREADS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI	Sec 252 (3)	7/7/2026	Kindly file the application as an IA	
762	4/27/2026	0710102033782026(No.of Docs 0)	0710102033782026/1	COMPANY APPEAL(COMPANIES ACT)/54(ND)2026	HI TECH THREADS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI	Sec 252 (3)	7/7/2026	Kindly file the application as an IA	
763	4/27/2026	0710102033782026(No.of Docs 0)	0710102033782026/1	COMPANY APPEAL(COMPANIES ACT)/54(ND)2026	HI TECH THREADS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI	Sec 252 (3)	7/7/2026	Kindly file the application as an IA	
764	6/26/2026	0710102026792024(No.of Docs 6)	0710102026792024/4	INTERLOCUTORY APPLICATION (I.B.C)/1902(ND)2024	AJIT GYANCHAND JAIN VS COMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Sec 60(5)	7/7/2026	no of objections: - 1. kindly file in IA section	Divi4291

765	7/7/2026	0710102001172026(No.of Docs 2)	0710102001172026/5	COMPANY PETITION IB (IBC)/60(ND)2026	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. LANDMARK APARTMENTS PRIVATE LIMITED	IBC Under Sec 9	7/7/2026	1. OCR mandatory in every page of annexure.	agarwalc
766	6/26/2026	0710102026792024(No.of Docs 6)	0710102026792024/4	INTERLOCUTORY APPLICATION (I.B.C)/1902(ND)2024	AJIT GYANCHAND JAIN VS COMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Sec 60(5)	7/7/2026	no of objections: - 1. kindly file in IA section	Divi4291
767	7/7/2026	0710102001172026(No.of Docs 2)	0710102001172026/5	COMPANY PETITION IB (IBC)/60(ND)2026	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. LANDMARK APARTMENTS PRIVATE LIMITED	IBC Under Sec 9	7/7/2026	1. OCR mandatory in every page of annexure.	agarwalc
768	6/26/2026	0710102026792024(No.of Docs 6)	0710102026792024/4	INTERLOCUTORY APPLICATION (I.B.C)/1902(ND)2024	AJIT GYANCHAND JAIN VS COMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Sec 60(5)	7/7/2026	no of objections: - 1. kindly file in IA section	Divi4291
769	6/26/2026	0710102026792024(No.of Docs 6)	0710102026792024/4	INTERLOCUTORY APPLICATION (I.B.C)/1902(ND)2024	AJIT GYANCHAND JAIN VS COMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Sec 60(5)	7/7/2026	no of objections: - 1. kindly file in IA section	Divi4291
770	7/7/2026	0710102001172026(No.of Docs 2)	0710102001172026/5	COMPANY PETITION IB (IBC)/60(ND)2026	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. LANDMARK APARTMENTS PRIVATE LIMITED	IBC Under Sec 9	7/7/2026	1. OCR mandatory in every page of annexure.	agarwalc
771	7/7/2026	0710102001172026(No.of Docs 2)	0710102001172026/5	COMPANY PETITION IB (IBC)/60(ND)2026	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. LANDMARK APARTMENTS PRIVATE LIMITED	IBC Under Sec 9	7/7/2026	1. OCR mandatory in every page of annexure.	agarwalc
772	6/2/2026	0710102016512026(No.of Docs 2)	0710102016512026/1	COMPANY PETITION IB (IBC)/125(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AMIT BHARANA	Section 95(1)	7/7/2026	no of objections: - 1. as per the compliance order the reply was to be filed within two weeks from notice. Kindly inform the date of receipt of notice. 2. numbering is missing in bookmarking	
773	6/2/2026	0710102023462023(No.of Docs 2)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	7/7/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	NCLTMATTER@INTEC
774	6/2/2026	0710102023462023(No.of Docs 2)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	7/7/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	NCLTMATTER@INTEC
775	6/2/2026	0710102023462023(No.of Docs 2)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	7/7/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	NCLTMATTER@INTEC
776	6/2/2026	0710102023462023(No.of Docs 2)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	7/7/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	NCLTMATTER@INTEC
777	6/2/2026	0710102023462023(No.of Docs 2)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	7/7/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	NCLTMATTER@INTEC
778	7/15/2026	0710102112232025(No.of Docs 4)	0710102112232025/2	COMPANY APPLICATION(COMPA NIES ACT)/2(ND)2026	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	Application under any other provisions	7/7/2026	1. OCR missed in Page no 62 to 64,66, 68 to 70.	anant gautam
779	7/15/2026	0710102112232025(No.of Docs 4)	0710102112232025/2	COMPANY APPLICATION(COMPA NIES ACT)/2(ND)2026	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	Application under any other provisions	7/7/2026	1. OCR missed in Page no 62 to 64,66, 68 to 70.	anant gautam
780	7/15/2026	0710102112232025(No.of Docs 4)	0710102112232025/2	COMPANY APPLICATION(COMPA NIES ACT)/2(ND)2026	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	Application under any other provisions	7/7/2026	1. OCR missed in Page no 62 to 64,66, 68 to 70.	anant gautam
781	7/15/2026	0710102112232025(No.of Docs 4)	0710102112232025/2	COMPANY APPLICATION(COMPA NIES ACT)/2(ND)2026	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	Application under any other provisions	7/7/2026	1. OCR missed in Page no 62 to 64,66, 68 to 70.	anant gautam
782	6/2/2026	0710102023462023(No.of Docs 2)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	7/7/2026	**No. of Objections:** 1. Kindly ensure that the PDF is properly bookmarked with correct pagination.	NCLTMATTER@INTEC
783	6/30/2026	0710102094662025(No.of Docs 2)	0710102094662025/6	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/6/2026	1.kindly attach latest order in pdf	jagia2296
784	1/22/2026	0710102007572026(No.of Docs 0)	0710102007572026/5	INTERLOCUTORY APPLICATION (I.B.C)/412(ND)2026	M/S. SCOPIC INTERNATIONAL VS. ATUL MITTAL	Section 60(5)	7/6/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 days 2. kindly note that the application for condonation of delay separately as an IA and while filing the IA kindly attach the rejoinder as Annexure.	
785	1/22/2026	0710102007572026(No.of Docs 0)	0710102007572026/5	INTERLOCUTORY APPLICATION (I.B.C)/412(ND)2026	M/S. SCOPIC INTERNATIONAL VS. ATUL MITTAL	Section 60(5)	7/6/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 days 2. kindly note that the application for condonation of delay separately as an IA and while filing the IA kindly attach the rejoinder as Annexure.	

786	9/9/2024	0710102077732024(No.of Docs 0)	0710102077732024/1	COMPANY PETITION (COMPANIES ACT)/168(ND)2024	AJAY SAHNI VS. MAGNETIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	7/6/2026	Kindly specify if there is any compliance order to file the additional document. If yes then kindly attach the compliance order	
787	7/2/2026	0710102098862025(No.of Docs 2)	0710102098862025/5	COMPANY PETITION (COMPANIES ACT)/185(PB)2025	GEEAAR INFRA PRIVATE LIMITED VS. VARDHMAN REALTECH PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	7/6/2026	No of Objections 1. As per the compliance order, the reply was required to be filed within one week. 2.Pages 66 to 73 are unclear. Kindly provide clear scanned copies. 3.Pages 80 and 81 are in Hindi. Kindly provide English translated copy of the said pages. 4.The ₹25 welfare ticket is missing on the Vakalatnama. Kindly affix the welfare ticket.	rrglawoffice
788	6/4/2026	0710102094662025(No.of Docs 2)	0710102094662025/5	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/6/2026	1.kindly attach latest order in pdf	jagia2296
789	6/4/2026	0710102094662025(No.of Docs 2)	0710102094662025/5	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/6/2026	1.kindly attach latest order in pdf	jagia2296
790	6/30/2026	0710102094662025(No.of Docs 2)	0710102094662025/6	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/6/2026	1.kindly attach latest order in pdf	jagia2296
791	6/4/2026	0710102094662025(No.of Docs 2)	0710102094662025/5	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/6/2026	1.kindly attach latest order in pdf	jagia2296
792	7/2/2026	0710102074382025(No.of Docs 1)	0710102074382025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/290(ND)2025	PIYUSH MEHARIA VS. GALLANTT ISPAT LIMITED (FORMERLY KNOWN AS GALLANTT METAL LIMITED)	Application under any other provisions	7/6/2026	1.as per the compliance order the affidavit was to be filed a week before 02.07.2026 2.kindly attach latest order in pdf	abhay@123
793	6/4/2026	0710102094662025(No.of Docs 2)	0710102094662025/5	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/6/2026	1.kindly attach latest order in pdf	jagia2296
794	6/30/2026	0710102094662025(No.of Docs 2)	0710102094662025/6	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/6/2026	1.kindly attach latest order in pdf	jagia2296
795	6/30/2026	0710102094662025(No.of Docs 2)	0710102094662025/6	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/6/2026	1.kindly attach latest order in pdf	jagia2296
796	7/2/2026	0710102073022025(No.of Docs 2)	0710102073022025/5	INTERLOCUTORY APPLICATION (I.B.C)/4978(ND)2025	MR. DINKAR VENKATASUBRAMANIAN VS. HAVEUS AEROTECH INDIA PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	7/6/2026	1.compliance order missed in pdf	yugam2107
797	7/2/2026	0710102083302024(No.of Docs 1)	0710102083302024/6	RESTORATION APPLICATION (IBC)/116(ND)2024	PARVEEN SOOD	Rule 11 of NCLT, 2016	7/6/2026	1.compliance order missed in pdf 2.need every pages sign and true copy in annexure	rishisoodadv
798	6/25/2026	0710102049892026(No.of Docs 0)	0710102049892026/1	INTERLOCUTORY APPLICATION (I.B.C)/2965(PB)2026	ARVIND GARG LIQUIDATOR OF MOSER BAER SOLAR LIMITED VS	Regulation 44(2), Liquidation process Regulation, 2016	7/6/2026	no of objections: - 1. mention IA number in index and pdf 2. kindly attach compliance order	
799	5/28/2026	0710102043422026(No.of Docs 0)	0710102043422026/2	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2026	PRABHAT RANJAN SINGH VS. K M SEBASTINE	Application under any other provisions- IBC	7/6/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. kindly correct the affidavit in serial wise matter as mentioned in your index 3. counsel sign missed in index 4. Kindly remove blank page 5. kindly upload all documents as per your index 6. in affidavit deponent sign and notary missed	
800	2/26/2026	0710102016182026(No.of Docs 0)	0710102016182026/5	COMPANY PETITION IB (IBC)/106(ND)2026	VISHNU PRIYA GLOBAL INDIA PRIVATE LIMITED THROUGH VOLUNTARY LIQUIDATOR MR HEMANT SETHI	IBC Section 59	7/6/2026	Kindly attach the Compliance order. 2. Kindly do bookmarking with pagination of entire pdf	
801	7/2/2026	0710102032252026(No.of Docs 5)	0710102032252026/2	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/6/2026	Kindly file the application for condonation of delay as an IA. while filing the IA, kindly annex the reply as Annexure.	As4d
802	7/2/2026	0710102032252026(No.of Docs 5)	0710102032252026/2	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/6/2026	Kindly file the application for condonation of delay as an IA. while filing the IA, kindly annex the reply as Annexure.	As4d
803	7/2/2026	0710102111872025(No.of Docs 4)	0710102111872025/9	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	7/6/2026	Kindly attach Compliance order and latest order if any of NCLT	prashantkatara

804	7/2/2026	0710102032252026(No.of Docs 5)	0710102032252026/2	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/6/2026	Kindly file the application for condonation of delay as an IA. while filing the IA, kindly annex the reply as Annexure.	As4d
805	7/2/2026	0710102032252026(No.of Docs 5)	0710102032252026/2	COMPANY PETITION (COMPANIES ACT)/66(ND)2026	PARAMJIT SINGH SETHI VS. SINGH SPRINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/6/2026	Kindly file the application for condonation of delay as an IA. while filing the IA, kindly annex the reply as Annexure.	As4d
806	7/2/2026	0710102083592023(No.of Docs 2)	0710102083592023/1	INTERLOCUTORY APPLICATION (I.B.C)/5215(PB)2023	KAPIL KHURMI VS. INCOME TAX DEPARTMENT	Rule 11 of NCLT, 2016	7/6/2026	1.compliance order missed in pdf	RIL ASSOCIATES & ADV
807	7/4/2026	0710102097902025(No.of Docs 2)	0710102097902025/9	COMPANY PETITION (COMPANIES ACT)/183(ND)2025	SEEMA BANSAL VS. JAGSON INTERNATIONAL LIMITED	Sec. 213,Section 166	7/6/2026	1.counsel signature missed in index 2.bookmarking with pagination mandatory	karangandhii
808	7/4/2026	0710102097902025(No.of Docs 2)	0710102097902025/8	COMPANY PETITION (COMPANIES ACT)/183(ND)2025	SEEMA BANSAL VS. JAGSON INTERNATIONAL LIMITED	Sec. 213,Section 166	7/6/2026	T1. he Compliance Order is missing from the PDF. Kindly attach it. 2.The counsel's signature is missing from the PDF. Kindly ensure the PDF is duly signed. 3.Bookmarking with proper pagination is mandatory.	karangandhii
809	7/6/2026	0710102097902025(No.of Docs 1)	0710102097902025/10	COMPANY PETITION (COMPANIES ACT)/183(ND)2025	SEEMA BANSAL VS. JAGSON INTERNATIONAL LIMITED	Sec. 213,Section 166	7/6/2026	1.bookmarking with pagination mandatory 2.compliance order missed in pdf	lexalliance.amrita
810	7/2/2026	0710102098472025(No.of Docs 2)	0710102098472025/1	COMPANY APPLICATION(COMPANIES ACT)/264(ND)2025	PREETI AGGARWAL VS. JETAIR PRIVATE LIMITED AND OTHERS	Sec. 242(4)	7/6/2026	1.compliance order missed in pdf 2.Rs 3 court fee missed on vakalatnama	mihirlawyer
811	5/26/2026	0710102058112025(No.of Docs 1)	0710102058112025/3	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/6/2026	1.as per the compliance order the affidavit was to be filed with in three days .kindly attach latest order in pdf	malakbhatt
812	5/26/2026	0710102058112025(No.of Docs 1)	0710102058112025/3	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/6/2026	1.as per the compliance order the affidavit was to be filed with in three days .kindly attach latest order in pdf	malakbhatt
813	5/26/2026	0710102058112025(No.of Docs 1)	0710102058112025/3	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/6/2026	1.as per the compliance order the affidavit was to be filed with in three days .kindly attach latest order in pdf	malakbhatt
814	5/26/2026	0710102058112025(No.of Docs 1)	0710102058112025/3	INTERLOCUTORY APPLICATION (I.B.C)/3655(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSUTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/6/2026	1.as per the compliance order the affidavit was to be filed with in three days .kindly attach latest order in pdf	malakbhatt
815	7/6/2026	0710102065202021(No.of Docs 2)	0710102065202021/7	COMPANY PETITION IB (IBC)/556(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. S T G SOFTEK PRIVATE LIMITED	IBC under Sec 7	7/6/2026	The following pages have incorrect alignment: Pages 22, 28, 38, 40, and 43. The compliance order is missing from the PDF.	knlegal
816	1/22/2026	0710102007572026(No.of Docs 0)	0710102007572026/5	INTERLOCUTORY APPLICATION (I.B.C)/412(ND)2026	M/S. SCOPIC INTERNATIONAL VS. ATUL MITTAL	Section 60(5)	7/6/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 days 2. kindly note that the application for condonation of delay separately as an IA and while filing the IA kindly attach the rejoinder as Annexure.	
817	1/22/2026	0710102007572026(No.of Docs 0)	0710102007572026/5	INTERLOCUTORY APPLICATION (I.B.C)/412(ND)2026	M/S. SCOPIC INTERNATIONAL VS. ATUL MITTAL	Section 60(5)	7/6/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 days 2. kindly note that the application for condonation of delay separately as an IA and while filing the IA kindly attach the rejoinder as Annexure.	
818	5/26/2026	0710102058162025(No.of Docs 1)	0710102058162025/1	INTERLOCUTORY APPLICATION (I.B.C)/3606(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSINDIAN BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/5/2026	1.as per the compliance order the affidavit was to be filed with in three days	malakbhatt
819	5/26/2026	0710102058162025(No.of Docs 1)	0710102058162025/1	INTERLOCUTORY APPLICATION (I.B.C)/3606(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSINDIAN BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/5/2026	1.as per the compliance order the affidavit was to be filed with in three days	malakbhatt
820	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GVANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	7/5/2026	1.compliance order missed in pdf	kunalsharma
821	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GVANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	7/5/2026	1.compliance order missed in pdf	kunalsharma

822	5/26/2026	0710102058162025(No.of Docs 1)	0710102058162025/1	INTERLOCUTORY APPLICATION (I.B.C)/3606(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSINDIAN BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/5/2026	1.as per the compliance order the affidavit was to be filed with in three days	malakbhatt
823	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHLJPAL	Application under any other provisions- IBC	7/5/2026	1.compliance order missed in pdf	kunalsharma
824	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHLJPAL	Application under any other provisions- IBC	7/5/2026	1.compliance order missed in pdf	kunalsharma
825	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHLJPAL	Application under any other provisions- IBC	7/5/2026	1.compliance order missed in pdf	kunalsharma
826	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHLJPAL	Application under any other provisions- IBC	7/5/2026	1.compliance order missed in pdf	kunalsharma
827	5/26/2026	0710102058162025(No.of Docs 1)	0710102058162025/1	INTERLOCUTORY APPLICATION (I.B.C)/3606(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSINDIAN BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/5/2026	1.as per the compliance order the affidavit was to be filed with in three days	malakbhatt
828	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHLJPAL	Application under any other provisions- IBC	7/5/2026	1.compliance order missed in pdf	kunalsharma
829	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHLJPAL	Application under any other provisions- IBC	7/5/2026	1.compliance order missed in pdf	kunalsharma
830	5/15/2026	0710102091442021(No.of Docs 2)	0710102091442021/5	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHLJPAL	Application under any other provisions- IBC	7/5/2026	1.compliance order missed in pdf	kunalsharma
831	10/7/2019	0710102133752019(No.of Docs 0)	0710102133752019/10	COMPANY APPLICATION(IBC)/218 5(PB)2019	RAJIV CHAKRABORTY VS. HEM SINGH BHARANA	Sec 66(1)	7/3/2026	1.as per the compliance order the notice was to be served within 3 days	
832	10/7/2019	0710102133712019(No.of Docs 0)	0710102133712019/9	COMPANY APPLICATION(IBC)/218 4(PB)2019	RAJIV CHAKRABORTY VS. HEM SINGH BHARANA	Sec 66(1)	7/3/2026	1.as per the compliance order the service was to be done within 3 days	
833	7/1/2026	0710102098862025(No.of Docs 1)	0710102098862025/4	COMPANY PETITION (COMPANIES ACT)/185(PB)2025	GEEAAR INFRA PRIVATE LIMITED VS. VARDHMAN REALTECH PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	7/3/2026	1.welfare ticket 25rs missed in vakalatnama 2. As per the compliance order dated 26.02.2026, the reply was to be filed within one week. Kindly also attach latest order.	avinashbhat16
834	10/7/2019	0710102133512019(No.of Docs 0)	0710102133512019/4	COMPANY APPLICATION(IBC)/218 6(PB)2019	RAJIV CHAKRABORTY VS. SREI EQUIPMENT FINANCE LIMITED	Sec 66(1)	7/3/2026	1.as per the compliance order the service was to be done with in three days	
835	10/7/2019	0710102133542019(No.of Docs 0)	0710102133542019/4	COMPANY APPLICATION(IBC)/218 7(PB)2019	RAJIV CHAKRABORTY VS. HEM SINGH BHARANA	Sec 66(1)	7/3/2026	1.as per the compliance order the service was to be done with in three days	
836	7/1/2026	0710102037332026(No.of Docs 8)	0710102037332026/1	INTERLOCUTORY APPLICATION (I.B.C)/2160(ND)2026	CLOUD APARTMENT OWNERS HOME BUYERS ASSOCIATION VS. MOHIT GOYAL	Sec 60(5)	7/3/2026	Issues Identified in the PDF: 1.Pages 561–566, 605, 606, and 633 are in Hindi and need to be translated with English copies, 2.The alignment is incorrect on pages 774, 1049, and 1050. Please correct the formatting and alignment. 3.Every page in the Annexure must be signed and marked as "True Copy." 4.The Compliance Order and the latest order are missing from the PDF. Please include both documents.	gcs.2930
837	7/1/2026	0710102031312026(No.of Docs 2)	0710102031312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2026	GOEL AGRICO FOODS PRIVATE LIMITED VS. UTTAR HARYANA BIJLI VITRAN NIGAM LIMITED	Sec 60(5)	7/3/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. pagination is missing in index 3. kindly attach compliance order	jeeveshm
838	6/26/2026	0710102040212026(No.of Docs 1)	0710102040212026/2	COMPANY PETITION (COMPANIES ACT)/98(ND)2026	LATESH JAIN VS. COLAB PLATFORMS LIMITED	Sec. 59	7/3/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. counsel sign is missing 3. Rs. 5/- welfare fees missing in vakalatnama 4. OCR missing	The Law Point
839	6/26/2026	0710102040212026(No.of Docs 1)	0710102040212026/2	COMPANY PETITION (COMPANIES ACT)/98(ND)2026	LATESH JAIN VS. COLAB PLATFORMS LIMITED	Sec. 59	7/3/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. counsel sign is missing 3. Rs. 5/- welfare fees missing in vakalatnama 4. OCR missing	The Law Point
840	6/26/2026	0710102040212026(No.of Docs 1)	0710102040212026/2	COMPANY PETITION (COMPANIES ACT)/98(ND)2026	LATESH JAIN VS. COLAB PLATFORMS LIMITED	Sec. 59	7/3/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. counsel sign is missing 3. Rs. 5/- welfare fees missing in vakalatnama 4. OCR missing	The Law Point
841	6/26/2026	0710102040212026(No.of Docs 1)	0710102040212026/2	COMPANY PETITION (COMPANIES ACT)/98(ND)2026	LATESH JAIN VS. COLAB PLATFORMS LIMITED	Sec. 59	7/3/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. counsel sign is missing 3. Rs. 5/- welfare fees missing in vakalatnama 4. OCR missing	The Law Point

842	7/1/2026	0710102108552024(No.of Docs 1)	0710102108552024/4	COMPANY PETITION IB (IBC)/102(ND)2025	NANDLAL KISHANDAS POKHARNA VS. HINDUSTAN BREWERIES & BOTTLING PVT LTD	IBC Under Sec 9	7/3/2026	1.date missing in vakalatnama	mishraavilawyer27
843	7/1/2026	0710102032262023(No.of Docs 2)	0710102032262023/10	COMPANY PETITION IB (IBC)/314(PB)2023	TEIL PROJECTS LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	7/3/2026	Kindly correct the compliance order date in the Index. Further as per order dated 11.06.2026 the affidavit was to be filed within 2 weeks	ashishmiddha@rocketm
844	7/1/2026	0710102039492026(No.of Docs 1)	0710102039492026/1	INTERLOCUTORY APPLICATION (I.B.C)/2174(ND)2026	MR RAJNEESH KUMAR AGGARWAL LIQUIDATOR FOR DIVYAM DEVELOPERS PRIVATE LIMITED VS. STATE TAX DEPARTMENT	Sec 60(5)	7/3/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days 2. kindly attach latest order (kindly write the note in index regarding latest order) 3. pagination is mismatch in pdf and index	abhi4064
845	7/1/2026	0710102035112026(No.of Docs 1)	0710102035112026/1	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/29(ND)2026	KANCHENJUNGA SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/3/2026	1.Kindly upload clear Index with single pagination.	ashishmiddha@rocketm
846	7/1/2026	0710102035532026(No.of Docs 2)	0710102035532026/2	INTERLOCUTORY APPLICATION (I.B.C)/1931(ND)2026	AUTHUM INVESTMENT AND INFRASTRUCTURE LIMITED VS. MOHANBIR HI TECH BUILD PRIVATE LIMITED	Section 12(2)	7/3/2026	no of objections: - 1. as per the compliance order the clarification was to be filed within 3 days 2. kindly attach latest order	Admani785@gmail.com
847	6/28/2026	0710102009262026(No.of Docs 3)	0710102009262026/2	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS. KRISHNA CONSTELLATION PRIVATE LIMITED	IBC Under Sec 9	7/3/2026	1.compliance order missed in pdf 2.kindly attach latest order in pdf 3.this pdf pagination is wrong	shiprabhardwaj2901
848	7/1/2026	0710102024062026(No.of Docs 1)	0710102024062026/2	COMPANY APPEAL(COMPANIES ACT)/35(ND)2026	BENZAR ASSOCIATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/3/2026	no of objections: - 1. kindly attach compliance order	acsmunish
849	6/28/2026	0710102009262026(No.of Docs 3)	0710102009262026/2	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS. KRISHNA CONSTELLATION PRIVATE LIMITED	IBC Under Sec 9	7/3/2026	1.compliance order missed in pdf 2.kindly attach latest order in pdf 3.this pdf pagination is wrong	shiprabhardwaj2901
850	12/15/2025	0710102109632025(No.of Docs 0)	0710102109632025/5	COMPANY PETITION IB (IBC)/703(ND)2025	RAH INFOTECH PRIVATE LIMITED VS. F-1 INFOTECH PRIVATE LIMITED	IBC Under Sec 9	7/3/2026	1.compliance order missed in pdf	
851	7/1/2026	0710102039072025(No.of Docs 2)	0710102039072025/9	COMPANY PETITION IB (IBC)/290(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH ESTATE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	7/3/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. OCR missing	kmnclt
852	7/3/2026	0710102065622025(No.of Docs 1)	0710102065622025/4	CONTEMPT PETITION (IBC)/36(ND)2025	SHAILESH CHANDRA OJHA VSMOHAN LAL	Rule 11 of NCLT, 2016	7/3/2026	No. of Objections: That the date is missing in the index and needs to be incorporated. 2.That the latest order is not attached and may kindly be placed on record. 3.That as per the compliance order, the affidavit was required to be filed within one week, which needs to be complied with.	shivamgautam02
853	6/28/2026	0710102009262026(No.of Docs 3)	0710102009262026/2	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS. KRISHNA CONSTELLATION PRIVATE LIMITED	IBC Under Sec 9	7/3/2026	1.compliance order missed in pdf 2.kindly attach latest order in pdf 3.this pdf pagination is wrong	shiprabhardwaj2901
854	7/1/2026	0710102032262023(No.of Docs 2)	0710102032262023/9	COMPANY PETITION IB (IBC)/314(PB)2023	TEIL PROJECTS LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	7/3/2026	Vide order dated 11.06.2026 The Bench directed to the Applicant as well as NoC to take requisite steps as per directions passed in the order dated 08.05.2026 and file an appropriate affidavit providing complete and comprehensive details in compliance of order dated 08.05.2026 within two week. The order was uploaded on 12.06.2026 and accordingly the affidavit was to be filed within 2 weeks. 2. Also correct the date of compliance order in the Index.	ashishmiddha@rocketm
855	7/1/2026	0710102098862025(No.of Docs 2)	0710102098862025/3	COMPANY PETITION (COMPANIES ACT)/185(PB)2025	GEEAAR INFRA PRIVATE LIMITED VS. VARDHMAN REALTECH PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	7/3/2026	No of Objections 1. Pages 66 to 73, 82 are not clear and need to be replaced with readable copies. 2.Pages 80 and 81 are in Hindi. Kindly provide English translations, if required. 3.As per the Compliance Order, the reply was required to be filed within one week. 4.Kindly attach the latest order in the PDF.	rrglawoffice
856	7/1/2026	0710102033302026(No.of Docs 2)	0710102033302026/4	INTERLOCUTORY APPLICATION (I.B.C)/1833(ND)2026	RABINDRA KUMAR MINTRI VS. CONSORTIUM OF MR SUNIL KUMAR JAIN AND MR APOORV JAIN	Sec 60(5)	7/3/2026	no of objections: - 1. kindly attach compliance order 2. true copy and sign missed in annexure pages	apoorv@cjalaw.in
857	6/28/2026	0710102009262026(No.of Docs 3)	0710102009262026/2	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS. KRISHNA CONSTELLATION PRIVATE LIMITED	IBC Under Sec 9	7/3/2026	1.compliance order missed in pdf 2.kindly attach latest order in pdf 3.this pdf pagination is wrong	shiprabhardwaj2901
858	6/30/2026	0710102029892026(No.of Docs 2)	0710102029892026/4	COMPANY PETITION IB (IBC)/226(ND)2026	PUNJAB SIND BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	7/3/2026	no of objections: - 1. kindly attach compliance order	office@anush
859	6/30/2026	0710102030852026(No.of Docs 2)	0710102030852026/3	INTERLOCUTORY APPLICATION(IBC)(LIQ J)/11(ND)2026	SANDEEP GOEL VS. ADESH KUMAR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	7/3/2026	no of objections: - 1. as per the compliance order the additional affidavit was to be filed within one week	karangandhii
860	10/7/2019	0710102133752019(No.of Docs 0)	0710102133752019/9	COMPANY APPLICATION(IBC)/218 5(PB)2019	RAJIV CHAKRABORTY VS. HEM SINGH BHARANA	Sec 66(1)	7/3/2026	1.As per the Compliance order the service was to be done within 3 days.	
861	6/25/2026	0710102078072024(No.of Docs 2)	0710102078072024/4	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	7/2/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 weeks	info@dsnlegal
862	6/30/2026	0710102051742024(No.of Docs 2)	0710102051742024/14	COMPANY PETITION IB (IBC)/404(PB)2024	IDBI BANK LIMIKTED VS. HIL INDIA LIMITED	IBC under Sec 7	7/2/2026	1.vakalatanama copy missed in pdf 2.compliance order missed in pdf	KRITIKA
863	7/1/2026	0710102078792025(No.of Docs 2)	0710102078792025/8	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/2/2026	no of objections: - 1. numbering is missing in bookmarking in pdf 2. need every page sign in reply 3. page no-80 cut page 4. true copy and sign missed in annexure pages 5. kindly attach latest order	AY Associates
864	7/1/2026	0710102078792025(No.of Docs 3)	0710102078792025/7	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/2/2026	no of objections :- 1. need every page sign in reply 2. page no-66 cut page 3. true copy and sign missed in annexure pages 4. kindly attach latest order	AY Associates

865	6/30/2026	0710102038102026(No.of Docs 1)	0710102038102026/1	COMPANY PETITION (COMPANIES ACT)/103(ND)2026	AMIT DHINGRA VS. PG CABS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	no of objections: - 1. kindly attach compliance order	7453893995
866	7/1/2026	0710102024062026(No.of Docs 1)	0710102024062026/7	COMPANY APPEAL(COMPANIES ACT)/35(ND)2026	BENZAR ASSOCIATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/2/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week	acsmunish
867	7/1/2026	0710102078792025(No.of Docs 2)	0710102078792025/8	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILM I	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/2/2026	no of objections: - 1. numbering is missing in bookmarking in pdf 2. need every page sign in reply 3. page no-80 cut page 4. true copy and sign missed in annexure pages 5. kindly attach latest order	AY Associates
868	7/1/2026	0710102078792025(No.of Docs 2)	0710102078792025/8	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILM I	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/2/2026	no of objections: - 1. numbering is missing in bookmarking in pdf 2. need every page sign in reply 3. page no-80 cut page 4. true copy and sign missed in annexure pages 5. kindly attach latest order	AY Associates
869	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/6	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	Priyanka5280
870	6/30/2026	0710102046642026(No.of Docs 2)	0710102046642026/3	INTERLOCUTORY APPLICATION (I.B.C)/2640(ND)2026	VIJAY KUMAR CHOUDHARY VS. MR KAMAL KUMAR JADWANI RESOLUTION PROFESSIONAL OF EDUCOMP SOLUTIONS LIMITED	Sec 60(5)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within one week 2. vakalatnama missing	Rohit Giri
871	6/25/2026	0710102078072024(No.of Docs 2)	0710102078072024/4	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	7/2/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 weeks	info@dsnlegal
872	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/7	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf 2.counsel details sign in index 3.vakalatnama copy missed in pdf	Priyanka5280
873	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/9	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	AdvHimanshuGupta
874	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/8	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	Kindly attach the Compliance order	AdvHimanshuGupta
875	6/25/2026	0710102078072024(No.of Docs 2)	0710102078072024/4	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	7/2/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 weeks	info@dsnlegal
876	6/1/2026	0710102044552026(No.of Docs 0)	0710102044552026/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/235(ND)2026	SH PRABHADIT SINGH BATRA VS. MS ARRENA OVERSEAS PRIVATE LIMITED AND ORS	Rule 11 of NCLT	7/2/2026	no of objections: - 1. kindly attach compliance order 2. true copy and sign missed in document pages	
877	3/19/2024	0710102024022024(No.of Docs 0)	0710102024022024/4	COMPANY APPEAL(COMPANIES ACT)/115(ND)2024	CYBER ALUINFRA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/2/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. true copy and sign missed in annexure pages 3. kindly attach latest order	
878	7/2/2026	0710102047332026(No.of Docs 2)	0710102047332026/2	INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2026	MANGLAM MULTIPLEX PRIVATE LIMITED VS. GAURAV KATIYAR	Section 60(5)	7/2/2026	1.vakalatnama copy missed in pdf.If the vakalatnama is on record kindly mention the same in the Index	rj92
879	7/1/2026	0710102046602026(No.of Docs 1)	0710102046602026/1	INTERLOCUTORY APPLICATION (I.B.C)/2652(ND)2026	GAURAV KATIYAR RESOLUTION PROFESSIONAL VS. CFM ASSET RECONSTRUCTION PRIVATE LIMITED	Sec 60(5)	7/2/2026	1.compliance order missed in pdf	rj92
880	6/30/2026	0710102017832026(No.of Docs 2)	0710102017832026/2	RESTORATION APPLICATION (IBC)/19(ND)2026	EXPORT CREDIT BANK OF TURKEY VSDHIR GLOBAL INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/2/2026	no of objections: - 1. kindly attach compliance order 2. OCR missing	chambersofppsingh
881	5/15/2026	0710102039532026(No.of Docs 0)	0710102039532026/2	INTERLOCUTORY APPLICATION (I.B.C)/2279(ND)2026	MR PANKAJ ARORA IRP VS. MS LNSPIRED CONSULTANCY SERVICES PVT LTD OPERA TIOAL CREDITOR	Section 60(5)/Rule 11	7/2/2026	no of objections: - 1. need every page sign in reply 2. vakalatnama missing 3. kindly attach compliance order	
882	6/11/2026	0710102035732026(No.of Docs 4)	0710102035732026/2	COMPANY PETITION IB (IBC)/228(ND)2026	ELITE DESIGN PRIVATE LIMITED VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	7/2/2026	1. OCR required on every page of pdf. 2. page no 30,34,42,68,75,144,150,160,181,184,201 to 203, 207, are not readable. 3. Kindly attach compliance order.	Ankur1982
883	7/1/2026	0710102078792025(No.of Docs 3)	0710102078792025/7	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILM I	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/2/2026	no of objections :- 1. need every page sign in reply 2. page no-66 cut page 3. true copy and sign missed in annexure pages 4. kindly attach latest order	AY Associates
884	6/11/2026	0710102035732026(No.of Docs 4)	0710102035732026/2	COMPANY PETITION IB (IBC)/228(ND)2026	ELITE DESIGN PRIVATE LIMITED VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	7/2/2026	1. OCR required on every page of pdf. 2. page no 30,34,42,68,75,144,150,160,181,184,201 to 203, 207, are not readable. 3. Kindly attach compliance order.	Ankur1982
885	6/11/2026	0710102035732026(No.of Docs 4)	0710102035732026/2	COMPANY PETITION IB (IBC)/228(ND)2026	ELITE DESIGN PRIVATE LIMITED VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	7/2/2026	1. OCR required on every page of pdf. 2. page no 30,34,42,68,75,144,150,160,181,184,201 to 203, 207, are not readable. 3. Kindly attach compliance order.	Ankur1982
886	6/30/2026	0710102025872026(No.of Docs 2)	0710102025872026/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/152(ND)2026	REKHH A CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 242(4)	7/2/2026	no of objections:- 1. incomplete file 2. kindly attach compliance order	SINGH.ANANJAY
887	6/11/2026	0710102035732026(No.of Docs 4)	0710102035732026/2	COMPANY PETITION IB (IBC)/228(ND)2026	ELITE DESIGN PRIVATE LIMITED VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	7/2/2026	1. OCR required on every page of pdf. 2. page no 30,34,42,68,75,144,150,160,181,184,201 to 203, 207, are not readable. 3. Kindly attach compliance order.	Ankur1982

888	2/23/2026	0710102015452026(No.of Docs 0)	0710102015452026/3	COMPANY PETITION IB (IBC)/96(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. SANJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. OCR missing 3. vakalatnama missing	
889	7/2/2026	0710102083182025(No.of Docs 2)	0710102083182025/3	COMPANY PETITION IB (IBC)/568(ND)2025	JA WEALTH PRIVATE LIMITED VS. ECHO BUILTECH LIMITED	IBC Under Sec 9	7/2/2026	no of objections: - 1. numbering with bookmarking is missing in pdf 2. as per the compliance order the affidavit of service was to be filed within one week	997194459
890	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/10	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	Priyanka5280
891	2/23/2026	0710102015432026(No.of Docs 0)	0710102015432026/2	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. in bookmarking vakalatnama and proof of service pagination is mismatch with pdf 3. in vakalatnama case number is missing	
892	2/23/2026	0710102015432026(No.of Docs 0)	0710102015432026/2	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. in bookmarking vakalatnama and proof of service pagination is mismatch with pdf 3. in vakalatnama case number is missing	
893	2/23/2026	0710102015432026(No.of Docs 0)	0710102015432026/3	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. OCR missing 3. vakalatnama missing	
894	7/2/2026	0710102111872025(No.of Docs 3)	0710102111872025/8	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	7/2/2026	no of objections: - 1. kindly attach latest order 2. as per the compliance order the reply was to be filed within 1 week	prashantkatara
895	7/2/2026	0710102111872025(No.of Docs 3)	0710102111872025/8	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	7/2/2026	no of objections: - 1. kindly attach latest order 2. as per the compliance order the reply was to be filed within 1 week	prashantkatara
896	2/23/2026	0710102015432026(No.of Docs 0)	0710102015432026/2	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. in bookmarking vakalatnama and proof of service pagination is mismatch with pdf 3. in vakalatnama case number is missing	
897	2/23/2026	0710102015432026(No.of Docs 0)	0710102015432026/2	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. in bookmarking vakalatnama and proof of service pagination is mismatch with pdf 3. in vakalatnama case number is missing	
898	6/30/2026	0710102101692024(No.of Docs 2)	0710102101692024/3	COMPANY PETITION (COMPANIES ACT)/25(ND)2025	HIMANSHU GUPTA VS. METAHEL CURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	Kindly attach the Compliance order dated 21.04.2026 which was uploaded on 29.04.2026 in which 4 weeks time was granted to file the reply by respondent nos. 2 to 4, subject to payment of cost of Rs. 25,000/- Accordingly kindly also attach the payment receipt of 25,000.	knmnelt
899	7/8/2026	0710102034352026(No.of Docs 2)	0710102034352026/2	INTERVENTION PETITION (IBC)/28(ND)2026	DAIICHI SANKYO COMPANY LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	7/2/2026	1.as per the compliance order the affidavit was to be filed with in one week	varun.kalra
900	7/8/2026	0710102034352026(No.of Docs 2)	0710102034352026/2	INTERVENTION PETITION (IBC)/28(ND)2026	DAIICHI SANKYO COMPANY LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	7/2/2026	1.as per the compliance order the affidavit was to be filed with in one week	varun.kalra
901	7/8/2026	0710102034352026(No.of Docs 2)	0710102034352026/2	INTERVENTION PETITION (IBC)/28(ND)2026	DAIICHI SANKYO COMPANY LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	7/2/2026	1.as per the compliance order the affidavit was to be filed with in one week	varun.kalra
902	7/8/2026	0710102034352026(No.of Docs 2)	0710102034352026/2	INTERVENTION PETITION (IBC)/28(ND)2026	DAIICHI SANKYO COMPANY LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	7/2/2026	1.as per the compliance order the affidavit was to be filed with in one week	varun.kalra
903	7/2/2026	0710102111872025(No.of Docs 3)	0710102111872025/8	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	7/2/2026	no of objections: - 1. kindly attach latest order 2. as per the compliance order the reply was to be filed within 1 week	prashantkatara
904	2/23/2026	0710102015462026(No.of Docs 0)	0710102015462026/3	COMPANY PETITION IB (IBC)/95(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. SANDEEP ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. OCR missing 3. vakalatnama missing	
905	7/2/2026	0710102111872025(No.of Docs 3)	0710102111872025/8	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	7/2/2026	no of objections: - 1. kindly attach latest order 2. as per the compliance order the reply was to be filed within 1 week	prashantkatara
906	7/3/2026	0710102037232026(No.of Docs 2)	0710102037232026/1	INTERLOCUTORY APPLICATION (I.B.C)/2082(ND)2026	ORISSA ALLOY STEEL PRIVATE LIMITED VS. CENTURY INFRA LIMITED	Sec 60(5)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 2 weeks	pradeepjewrajka
907	7/3/2026	0710102037232026(No.of Docs 2)	0710102037232026/1	INTERLOCUTORY APPLICATION (I.B.C)/2082(ND)2026	ORISSA ALLOY STEEL PRIVATE LIMITED VS. CENTURY INFRA LIMITED	Sec 60(5)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 2 weeks	pradeepjewrajka
908	7/3/2026	0710102037232026(No.of Docs 2)	0710102037232026/1	INTERLOCUTORY APPLICATION (I.B.C)/2082(ND)2026	ORISSA ALLOY STEEL PRIVATE LIMITED VS. CENTURY INFRA LIMITED	Sec 60(5)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 2 weeks	pradeepjewrajka
909	7/3/2026	0710102037232026(No.of Docs 2)	0710102037232026/1	INTERLOCUTORY APPLICATION (I.B.C)/2082(ND)2026	ORISSA ALLOY STEEL PRIVATE LIMITED VS. CENTURY INFRA LIMITED	Sec 60(5)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 2 weeks	pradeepjewrajka
910	8/7/2024	0710102068862024(No.of Docs 0)	0710102068862024/12	COMPANY PETITION IB (IBC)/553(ND)2024	HIGHRISE SECURITIES AND TRADING PRIVATE LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	7/2/2026	1.compliance order missed in pdf 2.vakalatnama copy missed in Pdf As per records it is seen that 2 weeks time was granted to file the reply however the reply was filed after 2 weeks	
911	7/1/2026	0710102078792025(No.of Docs 3)	0710102078792025/7	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/2/2026	no of objections :- 1. need every page sign in reply 2. page no-66 cut page 3. true copy and sign missed in annexure pages 4. kindly attach latest order	AY Associates
912	7/1/2026	0710102078792025(No.of Docs 3)	0710102078792025/7	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5) ,66/Regulation 35A	7/2/2026	no of objections :- 1. need every page sign in reply 2. page no-66 cut page 3. true copy and sign missed in annexure pages 4. kindly attach latest order	AY Associates

913	7/1/2026	0710102078792025(No.of Docs 2)	0710102078792025/8	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	7/2/2026	no of objections: - 1. numbering is missing in bookmarking in pdf 2. need every page sign in reply 3. page no-80 cut page 4. true copy and sign missed in annexure pages 5. kindly attach latest order	AY Associates
914	6/30/2026	0710102007812026(No.of Docs 2)	0710102007812026/2	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2026	RAMCHANDRAN SUBRAMANIAN LIAUIDATOR TECPRO SYSTEM LIMITED VS. NTPC LTD	Sec 60(5)	7/2/2026	no of objections: - 1. kindly attach compliance order	vikramsinghbaid
915	6/30/2026	0710102007812026(No.of Docs 2)	0710102007812026/2	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2026	RAMCHANDRAN SUBRAMANIAN LIAUIDATOR TECPRO SYSTEM LIMITED VS. NTPC LTD	Sec 60(5)	7/2/2026	no of objections: - 1. kindly attach compliance order	vikramsinghbaid
916	6/30/2026	0710102007812026(No.of Docs 2)	0710102007812026/2	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2026	RAMCHANDRAN SUBRAMANIAN LIAUIDATOR TECPRO SYSTEM LIMITED VS. NTPC LTD	Sec 60(5)	7/2/2026	no of objections: - 1. kindly attach compliance order	vikramsinghbaid
917	6/30/2026	0710102007812026(No.of Docs 2)	0710102007812026/2	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2026	RAMCHANDRAN SUBRAMANIAN LIAUIDATOR TECPRO SYSTEM LIMITED VS. NTPC LTD	Sec 60(5)	7/2/2026	no of objections: - 1. kindly attach compliance order	vikramsinghbaid
918	2/23/2026	0710102015462026(No.of Docs 0)	0710102015462026/2	COMPANY PETITION IB (IBC)/95(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. SANDEEP ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. OCR missing	
919	11/14/2025	0710102100432025(No.of Docs 0)	0710102100432025/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/93(ND)2025	NEW LINE BUILDTECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/2/2026	No. of Objections: - 1.Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF. 2.Kindly ensure that every page of the application is duly signed, and affix the "True Copy" signature on all annexures. 3.The PDF contains double pagination. Kindly rectify the pagination and upload the corrected PDF. 4.Page Nos. 108, 109, 134, and 135 are in the wrong alignment. 5.Kindly upload properly aligned pages. 6.The compliance order is missing from the PDF. Kindly upload the compliance order.	
920	6/25/2026	0710102078072024(No.of Docs 2)	0710102078072024/4	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	7/2/2026	no of objections: - 1. as per the compliance order the rejoinder was to be filed within 3 weeks	info@dsnlegal
921	6/30/2026	0710102064232025(No.of Docs 2)	0710102064232025/5	COMPANY PETITION (COMPANIES ACT)/124(ND)2025	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf 2.vakalatanama copy missed in pdf	AdvHimanshuGupta
922	6/30/2026	0710102064232025(No.of Docs 2)	0710102064232025/4	COMPANY PETITION (COMPANIES ACT)/124(ND)2025	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	AdvHimanshuGupta
923	6/30/2026	0710102064232025(No.of Docs 2)	0710102064232025/3	COMPANY PETITION (COMPANIES ACT)/124(ND)2025	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.counsel details sign missed in index 2.vakalatanama copy missed in pdf 3.compliance missed in pdf	Priyanka5280
924	6/30/2026	0710102064232025(No.of Docs 2)	0710102064232025/2	COMPANY PETITION (COMPANIES ACT)/124(ND)2025	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	Priyanka5280
925	7/21/2025	0710102064162025(No.of Docs 0)	0710102064162025/2	INTERLOCUTORY APPLICATION (I.B.C)/3592(ND)2025	MAGPIIE INTERNATIONAL LTD VS. HARY ANA ST ATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION	Sec 60(5)	7/2/2026	Pages 47, 64, and 65 are in Hindi. Kindly translate the said pages into English and upload in the pdf 2.The compliance order is missing from the PDF. 3.The date is missing on the Vakalatnama.	

VICTOR VISHAL
PREPARED BY
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